



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - V SECTION)**

**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Sep/202122/9

**DATED:** 07/01/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Sep/202122/9 dated 07/01/2022 of Norms Committee - V for the year 2021-22 was held on 07/01/2022 under the Chairmanship of Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KulDEP Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Sep/202122/9
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Case Status	Case Approved			
Party Name	FASHION ACCESSORIES			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	018405000759AM21			
RA File Number	052304000138 AM17			
Licence No and Date	0510398876/22/06/2016			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and noted that firm has submitted CAD, Image, measurement chart and calculation sheet for making of final product form import materials. Based on recommendation of Technical authority Letter no 37(5)/28/Textiles/2021-22 date 25.06.2021, committee decided to approve the input output norms for above said Adv. Auth as under:				
S.N.	Export item	Qty.	Import item	Qty recommended
1.	Placement-made of 100% linen woven dyed fabric. GSM 175±10%(Size-13"x19" Inches)	5000 Nos.	100% linen woven dyed fabric, GSM 175±10%	1800 Sq. Mtrs. @ 0.36 Sq. Mtrs./pc.
2.	Napkin-Made of 100% Linen Woven Dyed fabric, GSM-175±10%. (Size 20"x20" Inches )	5000 Nos.	100% Linen Woven Dyed fabric, GSM-175±10%.	3000 Sq. Mtrs @ 0.60 Sq. Mtrs. /pc.
3.	Runner-Made of 100% Linen Woven Dyed fabric, GSM-175±10% (Size-12"x72" Inches)	2000 Nos.	100% Linen Woven Dyed fabric, GSM-175±10%.	2480 Sq. Mtrs. @ 1.24 Sq. Mtrs. /pc.
4	Runner-Made of 100% Linen Woven Dyed fabric, GSM-175±10% (Size-16"x108" Inches)	1500 Nos.	100% Linen Woven Dyed fabric, GSM-175±10%	3765 Sq. Mtrs. @ 2.51 Sq. Mtrs. /pc.
5	Table Cloth-Made of 100% Linen Woven Dyed fabric, GSM-175±10% (Size-60"x84" Inches)	1800 Nos.	100% Linen Woven Dyed fabric, GSM-175±10%	13068 Sq. Mtrs. @ 7.26 Sq. Mtrs. /pc.
6	Table Cloth-Made of 100% Linen Woven Dyed fabric, GSM-175±10% (Size-60"x84" Inches)	2000 Nos.	100% Linen Woven Dyed fabric, GSM-175±10%	10280 Sq. Mtrs. @ 5.14 Sq. Mtrs./pc.

7	Mitten-Made of 100% Linen Woven 2500 Dyed fabric, GSM-175±10% Nos.	100% Linen Woven Dyed 750 Sq. Mtrs. fabric, GSM-175±10% @0.30 Sq. Mtrs./pc.
8	Pot Holder-Made of 100% Linen 2000 Woven Dyed fabric, GSM-175±10% Nos.	100% Linen Woven Dyed 200 Sq. Mtrs. fabric, GSM-175±10% @0.10 Sq. Mtrs. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Sep/202122/9
Case Status	Case Withdrawn
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000268AM19
RA File Number	039404000534 AM19
Licence No and Date	0310823958/24/09/2018
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been rejected in NC meeting no -21/84-ALC3/2018 date 17.01.2019, Case No 12/15/84 ALC3/2018. Therefore norms committee decided to withdraw the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	3 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	CDI FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000287AM19
RA File Number	052304000273 AM19
Licence No and Date	0510407938/28/09/2018
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply for requisite information. Based on recommendation of Technical authority,</p>	

committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	S. No.	Import Item	Qty. Recommended
SHOES MADE OF PVC LEATHER	UPPER 195000 Pairs	1.	PVC Leather (1.4 MM thickness and Width 54 inches	28,392 Meter
		2.	Collar Padding (Foam of 4 MM thickness and Width 44 inches)	16,640 Meter

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Sep/202122/9
Case Status	Case Withdrawn
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000557AM19
RA File Number	072404000193 AM19
Licence No and Date	0710114149/19/11/2018
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting no 3/84-ALC3/2020 Date 17.09.2020, Case No 133/24/84-ALC3/2018. Therefore norms committee decided to withdraw the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	5 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000754AM21
RA File Number	072404000206 AM19
Licence No and Date	0710114206/30/11/2018
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm's application has been sent to Technical authority vide email dated 01.04.2021. Based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms for above said Adv. Auth as under:</p>	

**Export Item S no-1 : Travel Bag (DELL Urban Alpha BP 15)**

**Quantity : 67,500 Numbers**

**Import item:**

Sl. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
3	170g elastic mesh/DN M0101032	170 GSM	SQM	Knitted	Actual + 1% wastage
4	20mm 600D binding tape M0400183	--	MTR	Polypropylene	Net + 1% wastage
5	20mm fine wave webbing M0400592	--	SQM	Polypropylene	Net + 1% wastage
8	210D HD PU/DN (Printing) M0101125	78 GSM	SQM	Polyester	Actual + 1% wastage
9	22mm 300D binding tape M0400461	--	MTR	Polypropylene	Net + 1% wastage
10	22mm folded elastic binding tape M0400972	--	SQM	Polyester+ rubber	Net + 1% wastage
11	22mm twill binding tape M0400978	--	MTR	Polypropylene	Net + 1% wastage
13	25mm 300D binding tape M0400439	--	MTR	Polypropylene	Net + 1% wastage
23	5# reverse slider + plastic puller M0300423	--	MTR	Metal+Plastic	Net + 1% wastage
24	600D 74T RPVB WR M0103012	171 GSM	SQM	Polyester	Actual + 1 % wastage

25	600D Reverse Fabric 600D*300D*68T RPVB WR M0103010	364 GSM	SQM	Polyester	Actual + 1 % wastage
27	8# nylon twill zipper M0200091	--	SQM	Nylon	Net + 1% wastage
28	8# reverse slider + long puller/DN M0300550	--	MTR	Metal+Plastic	Net + 1% wastage
32	Air mesh/DN 230g M0100629	230 GSM	SQM	Knitted	Actual + 1 % wastage
45	Molding puller M0301237	--	NOS	Plastic	Net to net
47	Printing logo X016011001001	--	NOS	Polyester	Net to net
50	Triangle environmental woven label M0604674	--	NOS	Paper	Net to net

**Export Item S no-2 : Travel Bag (DELL Professional Alpha BC 14)**

**Quantity : 92,000 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
1	1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING M0103006	362 GSM	SQM	Polyester	Actual + 1% wastage
2	150g flat mesh M0100041	150 GSM	SQM	Knitted	Actual + 1% wastage
8	210D HD PU/DN(Printing) M0101125	78 GSM	SQM	Polyester	Actual + 1% wastage

9	22mm 300D binding tape M0400461	--	MTR	Polypropylene	Net + 1% wastage
11	22mm twill binding tape M0400978	--	MTR	Polypropylene	Net + 1% wastage
13	25mm 300D binding tape M0400439	--	MTR	Polypropylene	Net + 1% wastage
14	25mm plastic triangle buckle M0500574	--	NOS	Plastic	Net to net
16	38mm plastic hook M0501705	--	NOS	Plastic	Net to net
17	38mm plastic triglide buckle M0300640	--	NOS	Plastic	Net to net
18	38mm twill webbing M0401190	--	MTR	Polypropylene	Net + 1% wastage
19	3mm PP pipe M0600642	--	MTR	Polypropylene	Net + 1% wastage
20	5# nylon twill zipper M0200087	--	MTR	Nylon	Net + 1% wastage
21	5# reverse slider+long puller/DNM03003800	--	NOS	Metal+Plastic	Net to net
23	5# reverse slider+plastic puller M0300423	--	MTR	Metal+Plastic	Net + 1% wastage
25	600D Reverse Fabric 600D*300D*68T RPBV WR M0103010	364 GSM	SQM	Polyester	Actual + 1% wastage
26	600D/PU M0100748	170 GSM	SQM	Polyester	Actual + 1% wastage
27	8# nylon twill zipper M0200091	--	SQM	Nylon	Net + 1% wastage

28	8# reverse slider+long puller/DN M0300550	--	MTR	Metal+Plastic	Net + 1% wastage
29	8# reverse slider+plastic puller M0301222	--	NOS	Metal+Plastic	Net to net
33	Embossed velvet M0103019	125 GSM	SQM	Velvet fabric	Actual + 1% wastage
42	Molding EVA 8mm (ON1418 front bottom) M0604702	--	NOS	Ethylene and Vinyl acetate	Net to net
43	Molding EVA 8mm (ON1418 front zipper gusset left) M0604701	--	NOS	Ethylene and Vinyl acetate	Net to net
44	Molding EVA 8mm (ON1418 front zipper gusset right) M0604706	--	NOS	Ethylene and Vinyl acetate	Net to net
45	Molding puller M0301237	--	NOS	Plastic	Net to net
46	Mutispandex paste 2mm EVA M0101129	--	SQM	Ethylene and Vinyl acetate	Net + 1% wastage
47	Printing logo X016011001001	--	NOS	Polyester	Net to net
50	Triangle environmental woven label M0604674	--	NOS	Paper	Net to net
51	Vinyl PU M0101074	--	SQM	Polyurethane films	Net + 1% wastage
54	XPE foam 8mm(40T) M0101134	--	SQM	Expanded Polyethylene	Net + 1% wastage
<b>Export Item S no-3 : Travel Bag (DELL Professional Alpha BC 15)</b>					



**Quantity : 92,000 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
1	1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING M0103006	362 GSM	SQM	Polyester	Actual + 1% wastage
2	150g flat mesh M0100041	150 GSM	SQM	Knitted	Actual + 1% wastage
8	210D HD PU/DN(Printing) M0101125	78 GSM	SQM	Polyester	Actual + 1% wastage
9	22mm 300D binding tape M0400461	--	MTR	Polypropylene	Net + 1% wastage
11	22mm twill binding tape M0400978	--	MTR	Polypropylene	Net + 1% wastage
13	25mm 300D binding tape M0400439	--	MTR	Polypropylene	Net + 1% wastage
14	25mm plastic triangle buckle M0500574	--	NOS	Plastic	Net to net
16	38mm plastic hook M0501705	--	NOS	Plastic	Net to net
17	38mm plastic triglide buckle M0300640	--	NOS	Plastic	Net to net
18	38mm twill webbing M0401190	--	MTR	Polypropylene	Net + 1% wastage
19	3mm PP pipe M0600642	--	MTR	Polypropylene	Net + 1% wastage
20	5# nylon twill zipper M0200087	--	MTR	Nylon	Net + 1% wastage

21	5# reverse slider+long puller/DN M0300380	--	NOS	Metal+Plastic Net to net	
23	5# reverse slider+plastic puller M0300423	--	MTR	Metal+Plastic Net + 1% wastage	
25	600D Reverse Fabric 600D*300D*68T RPVB WR M0103010	364 GSM	SQM	Polyester	Actual + 1% wastage
26	600D/PU M0100748	170 GSM	SQM	Polyester	Actual + 1% wastage
27	8# nylon twill zipper M0200091	--	SQM	Nylon	Net + 1% wastage
28	8# reverse slider + long puller/DN M0300550	--	MTR	Metal+Plastic Net + 1% wastage	
29	8# reverse slider + plastic puller M0301222	--	NOS	Metal+Plastic Net to net	
33	Embossed velvet M0103019	125 GSM	SQM	Velvet fabric	Actual + 1% wastage
39	Molding EVA 8mm (ON1417 front bottom) M0604700	--	NOS	Ethylene and Vinyl acetate	Net to net
40	Molding EVA 8mm (ON1417 front zipper left gusset) M0604699	--	NOS	Ethylene and Vinyl acetate	Net to net
41	Molding EVA 8mm (ON1417 front zipper right gusset) M0604705	--	NOS	Ethylene and Vinyl acetate	Net to net
45	Molding puller M0301237	--	NOS	Plastic	Net to net
46	Mutispandex paste 2mm EVA M0101129	--	SQM	Ethylene and Vinyl acetate	Actual + 1% wastage

47	Printing logo X016011001001	--	NOS	Polyester	Net to net
50	Triangle environmental woven label M0604674	--	SQM	Paper	Actual + 1% wastage
51	Vinyl PU M0101074	--	MTR	Polyurethane films	Net + 1% wastage
54	XPE foam 8mm(40T) M0101134	--	MTR	Expanded Polyethylene	Net + 1% wastage

**Export Item S no-4 : Travel Bag (DELL Professional Alpha BP 17)**

**Quantity : 20,000 Numbers**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
1	1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING M01030060	362 GSM	SQM	Polyester	Actual + 1% wastage
3	170g elastic mesh/DNM0101032	170 GSM	SQM	Knitted	Actual + 1% wastage
6	20mm imitation nylon fine wave webbing M0400593	--	MTR	Polypropylene	Net + 1% wastage
8	210D HD PU/DN(Printing) M0101125	78 GSM	SQM	Polyester	Actual + 1% wastage
9	22mm 300D binding tape M0400461	--	MTR	Polypropylene	Net + 1% wastage
23	5# reverse slider + plastic puller M0300423	--	MTR	Metal+Plastic	Net + 1% wastage
25	600D Reverse Fabric	364 GSM	SQM	Polyester	Actual + 1% wastage

600D\*300D\*68T RPVB WR  
M0103010

27	8# nylon twill zipper M0200091	--	SQM	Nylon	Net + 1% wastage
28	8# reverse slider + long puller/DN M0300550	--	MTR	Metal+Plastic	Net + 1% wastage
29	8# reverse slider + plastic puller M0301222	--	NOS	Metal+Plastic	Net to net
32	Air mesh/DN 230g M0100629	230 GSM	SQM	Knitted	Actual + 1% wastage
33	Embossed velvet M0103019	125 GSM	SQM	Velvet fabric	Actual + 1% wastage
37	Molding EVA 8mm(0N-1416) M0604703	--	NOS	Ethylene and Vinyl acetate	Net to net
47	Printing logo X016011001001	--	NOS	Polyester	Net to net
52	XPE foam 10mm(40T) M0101745	--	SQM	Expanded Polyethylene	Net + 1% wastage
53	XPE foam 5mm(20T) M0101744	--	SQM	Expanded Polyethylene	Net + 1% wastage

**Export Item S no-5 : Travel Bag (DELL Urban Alpha BC 15)**

**Quantity : 60,000 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
4	20mm 600D binding tapeM0400183	--	MTR	Polypropylene	Net + 1% wastage

8	210D HD PU/DN(Printing) M0101125	78 GSM	SQM	Polyester	Actual + 1% wastage
9	22mm 300D binding tape M0400461	--	MTR	Polypropylene	Net + 1% wastage
13	25mm 300D binding tape M0400439	--	MTR	Polypropylene	Net + 1% wastage
14	25mm plastic triangle buckle M0500574	--	NOS	Plastic	Net to net
15	38mm fine wave webbing M0400045	--	MTR	Polypropylene	Net + 1% wastage
16	38mm plastic hook M0501705	--	NOS	Plastic	Net to net
20	5# nylon twill zipper M0200087	--	MTR	Nylon	Net + 1% wastage
21	5# reverse slider+long puller/DNM03003800	--	NOS	Metal+Plastic	Net to net
23	5# reverse slider+plastic puller M0300423	--	MTR	Metal+Plastic	Net + 1% wastage
24	600D 74T RPVB WR M0103012	171 GSM	SQM	Polyester	Actual + 1% wastage
25	600D Reverse Fabric 600D*300D*68T RPVB WR M0103010	364 GSM	SQM	Polyester	Actual + 1% wastage
27	8# nylon twill zipper M0200091	--	SQM	Nylon	Net + 1% wastage
28	8# reverse slider+long puller/DN M0300550	--	MTR	Metal+Plastic	Net + 1% wastage

32	Air mesh/DN 230g M0100629	230 GSM	SQM	Knitted	Actual + 1% wastage
45	Molding puller M0301237	--	NOS	Plastic	Net to net
47	Printing logo X016011001001	--	NOS	Polyester	Net to net
50	Triangle environmental woven label M0604674	--	NOS	Paper	Net to net
54	XPE foam 8mm(40T) M0101134	--	SQM	Expanded Polyethylene	Net + 1% wastage

**Export Item S no-6 : Travel Bag (DELL Professional Alpha BP 15)**

**Quantity : 37,500 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
1	1260D*1680D*52T POLY SOLUTION DYED W/R RPVB COATING M0103006	362 GSM	SQM	Polyester	Actual + 1% wastage
2	150g flat mesh M0100041	150 GSM	SQM	Knitted	Actual + 1% wastage
3	170g elastic mesh/DN M0101032	170 GSM	SQM	Knitted	Actual + 1% wastage
6	20mm imitation nylon fine wave webbing M0400593	--	MTR	Polypropylene	Net + 1% wastage
8	210D HD	78	SQM	Polyester	Actual + 1% wastage

PU/DN(Printing)		GSM			
M0101125					
9	22mm 300D binding tape M0400461	--	MTR	Polypropylene Net + 1% wastage	
13	25mm 300D binding tape M0400439	--	MTR	Polypropylene Net + 1% wastage	
23	5# reverse slider+plastic puller M0300423	--	MTR	Metal+Plastic Net + 1% wastage	
25	600D Reverse Fabric 600D*300D*68T RPVB WR M0103010	364 GSM	SQM	Polyester	Actual + 1% wastage
27	8# nylon twill zipper M0200091	--	SQM	Nylon	Net + 1% wastage
28	8# reverse slider+long puller/DN M0300550	--	MTR	Metal+Plastic Net + 1% wastage	
29	8# reverse slider+plastic puller M0301222	--	NOS	Metal+Plastic Net to net	
32	Air mesh/DN 230g M0100629	230 GSM	SQM	Knitted	Actual + 1% wastage
33	Embossed velvet M0103019	125 GSM	SQM	Velvet fabric	Actual + 1% wastage
38	Molding EVA 8mm (ON-1415) M0604698	--	NOS	Ethylene and Vinyl acetate	Net to net
45	Molding puller M0301237	--	NOS	Plastic	Net to net
47	Printing logo X016011001001	--	NOS	Polyester	Net to net

52	XPE foam 10mm(40T) M0101745	--	SQM	Expanded Polyethylene	Net + 1% wastage
53	XPE foam 5mm(20T) M0101744	--	SQM	Expanded Polyethylene	Net + 1% wastage

**Export Item S no-7 : Travel Bag (DELL Gaming Backpack 15)**

**Quantity : 10,000 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
7	210D HD PU/DN M0101251	82 GSM	SQM	Polyester	Actual + 1% wastage
12	250g air mesh/DN M0100032	250 GSM	SQM	Knitted	Actual + 1% wastage
30	8# slider+red puller/DN M0300384	--	NOS	Metal+Plastic	Net to net
31	900*500D Cucci PU WR/DN M0100888	310 GSM	SQM	Polyester	Actual + 1% wastage
34	Fine frosted PU/DN M0100841	80 GSM	SQM	Polyester	Actual + 1% wastage
35	Front moldingpanel/DN M0600611	--	NOS	PVC	Net to net
48	Printing logo (front up pannel) X011159001001	340 GSM	SQM	Polyester	Actual + 1% wastage
49	Printing logo (rain cover) X011159001012	85 GSM	SQM	Polyester	Actual + 1% wastage



**Export Item S no-8 : Travel Bag (Essential Sleeve 13)**

**Quantity : 45,000 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity recommended
22	5# reverse slider + plastic logo puller M0300423	--	NOS	Metal+Plastic	Net to net
36	Lycra paste SBR& Velvet 3mm WR M0103048	740 GSM	SQM	Velvet fabric	Actual + 1% wastage
47	Printing logo X016011001001	--	NOS	Polyester	Net to net

**Export Item S no-9 : Travel Bag (Essential Sleeve 15)**

**Quantity : 30,000 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
22	5# reverse slider + plastic logo puller M0300423	--	NOS	Metal+Plastic	Net to net
36	Lycra paste SBR& Velvet 3mm WR M0103048	740 GSM	SQM	Velvet fabric	Actual + 1% wastage
47	Printing logo X016011001001	--	NOS	Polyester	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Sep/202122/9
Case Status	Case Withdrawn
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	018405000597AM19
RA File Number	072404000251 AM19
Licence No and Date	0710114452/23/01/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been rejected in NC meeting no -11/84-ALC3/2019 date 03.10.2019. Therefore norms committee decided to withdraw the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	7 / NC/5/MEET/Sep/202122/9										
Case Status	Case Approved										
Party Name	SALEHA INTERNATIONAL										
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022										
HQ File Number	018405000630AM19										
RA File Number	062404000071 AM19										
Licence No and Date	0610039117/13/02/2019										
Norms Committee Decision:											
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 03.08.2020 and same has been sent to technical authority on dated 15.10.2020. Based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:											
<table><tr><td><b>Export item</b></td><td><b>Qty.</b></td><td><b>Import item</b></td><td><b>Qty. Recommended</b></td></tr><tr><td>SADDLERY AND HARNESS FOR ANY ANIMAL (INCL. SADDLE CLOTHS, DOG COATS AND THE LIKE), OF ANY MATERIAL - FLEECE/HORSE RUGS</td><td>10550 Nos.</td><td>100% POLYESTER KNITTED LINING FABRIC Width: 60"(+/-2") Weight: 155 g/m2 (+/-5%) COLOR: BLACK</td><td>Actual +5%</td></tr></table>				<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>	SADDLERY AND HARNESS FOR ANY ANIMAL (INCL. SADDLE CLOTHS, DOG COATS AND THE LIKE), OF ANY MATERIAL - FLEECE/HORSE RUGS	10550 Nos.	100% POLYESTER KNITTED LINING FABRIC Width: 60"(+/-2") Weight: 155 g/m2 (+/-5%) COLOR: BLACK	Actual +5%
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>								
SADDLERY AND HARNESS FOR ANY ANIMAL (INCL. SADDLE CLOTHS, DOG COATS AND THE LIKE), OF ANY MATERIAL - FLEECE/HORSE RUGS	10550 Nos.	100% POLYESTER KNITTED LINING FABRIC Width: 60"(+/-2") Weight: 155 g/m2 (+/-5%) COLOR: BLACK	Actual +5%								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	8 / NC/5/MEET/Sep/202122/9		
Case Status	Case Deferred		
Party Name	SUMILON INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	018405000713AM19		

RA File Number	522404000071 AM19
Licence No and Date	5210042973/25/02/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide email dated 05.08.2019 to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Content of Aluminium wire and polyester filament yarn in the export product.</li> <li>2. Justification for use of epoxy and melamine resins and also for quantity requested.</li> <li>3. Function of induction/evaporation boats and justification for the quantity requested.</li> </ol> <p>The committee also noted that firm had submitted their reply and same had been sent to the technical authority for examination. Based on recommendation of Technical authority, committee decided to ask the firm to furnish proper reply of required information (point wise).</p> <p>The case stands deferred for re-listing.</p>	

Case No.	9 / NC/5/MEET/Sep/202122/9
Case Status	Case Withdrawn
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000708AM19
RA File Number	022404000183 AM19
Licence No and Date	0210209025/28/02/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting no in 8/84-ALC3/2019 Date 01.08.2019. Therefore norms committee decided to withdraw the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	10 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SURE SAFETY (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000714AM19
RA File Number	342404000361 AM19
Licence No and Date	3410044937/28/02/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda and noted that firm has submitted the details of</p>	

the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination on 22.11.2021. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/74/Textiles/2021-22 dated 25.11.2021, Committee decided to approve the norms as under;

Export item	Qty.	Import item	Qty. recommended
Resiprex Light Weight Life Splash Suit	1260 Nos.	1. Powerply Blue Laminate film	6649 sq. meters @5.27 sq. mtrs. /pc.
		2. 100 Micron PVC Film,0.75 mm for Visor	293 mtrs., @0.23 Mtr. /pc.
		3. ZPST 20/20N Power ply Seam Tape	31500 Meters @25.00 mtrs. /pc.
		4. Black Zip Nylon 91 cms	1260 Nos.@1pc. /pc.
		5. Kemblok Glove Size 14.5	1260 Pair, @1 pair. /pc.
		6. Laminated & Glued Polyester Tape, 20mm	3339 Mtrs. @2.65 Mtr. /pc.
		7.White Elastic 13MM Loom woven	302 Mtrs @ 0.24 Mtr/pc.
		8. Flo-pod visor roll 0.75mm	290 mtrs., @0.23 Mtr. /pc.
		9. Button Eyelet	1260 Nos., @1pc. /pc.
		10. White end Toggle	1260Nos., @1pc. /pc.
		11. Toggle cord Lock	1260Nos., @1pc. /pc.
		12. PVC Eyelet 5mm	2520 Nos., @2pc. /pc.
		13. Round Elastic	1260 Nos., @1pc. /pc.
		14. Flo pod suit inner cape	1260 Nos., @1pc. /pc.

		reinforcing disc (300 miron)	
		15. Pull Tag ZP04bke	1260 Nos., @1pc. /pc.
		16. Exhalation Valve Assembly	2520 Nos., @2pc. /pc.
		17. Flo-pod Turbo washer	1260 Nos., @1pc. /pc.
		18. Velcro Hook, 20 MM	1512 mtrs, @ 1.20 Mtr/pc.
		19. Velcro Loop, 20 MM	1512 mtrs, @ 1.20 Mtr/pc.
RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	11 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SURE SAFETY (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000715AM19
RA File Number	342404000362 AM19
Licence No and Date	3410044938/28/02/2019
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda and noted that firm has submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination on 22.11.2021. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/76/Textiles/2021-22 dated 25.11.2021, Committee decided to approve the norms as under;</p>	
<b>Export item</b>	<b>Export Qty</b>
<b>Import item</b>	<b>Qty recommended</b>

Resiprex Light 2100 Nos.  
Weight Life  
Splash Suit

1. Respirex – Visor Tychem 2100 Nos., @1 Pc./pc.  
0.75mm Velbex Laminated
2. Respirex- Laminated and 39900 Mtr., @ 19 mtr/pc.  
Glued Polyester Tape-22mm
3. ZPST 20mm/20N Powerply 52500 mtrs., @25 Mtr. /pc.  
Seam Tape
4. Master Seal waterproof Zip 2100 Nos., @1 Pc./pc.  
No 10
5. Respirex Power Ply Blue 9688 Mtrs. (14532 sq. mtrs  
laminate 250MTR X 1530mm @6.92 sq. mtrs. /pc.)
6. Respirex Aluminium Tape- 1240 Mtr @0.60Mtr. /pc.  
20 mm
7. Respirex -Dual Duty White 21 Nos. Spools.  
Thread
8. Respirex-Unbleached Dual 21 Nos. Spools.  
Duty 1569 Thread
9. Velcro Hook 16 mm Grey 2100 Mtrs @ 1.00 Mtr/pc.
10. Velcro Loop 16 mm Grey 2100 Mtrs @ 1.00 Mtr/pc.
11. Respirex White Tape-20 6300 Mtrs. @ 3.00 mtr/pc.  
mm
12. Respirex -3M Neck 2100 Nos. @1 Pc./pc.  
Collars(white)
13. Respirex- GLS Feet Self 4200 Nos. @2 Pc./pc.  
Adhesive Patch
14. Respirex-4” 100MU Black 1680 Mtrs @ 0.80 Mtr/pc.  
20mm Conductive Tape

15. Respirex- Rubber band No 2100 Nos. @ 1 No. /pc.  
63 (Arms)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000017AM20
RA File Number	052404000017 AM20
Licence No and Date	0510410212/11/04/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply and same had been sent to technical authority for their examination. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Proper CAD mentioning style no, export item serial no.</li> <li>2. Name of Dress, whether this is for Gents/Kid/Ladies.</li> <li>3. Name of Shirt, whether this is for Gents/Kid/Ladies.</li> <li>4. Measurement chart and image.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	13 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000022AM20
RA File Number	062404000005 AM20
Licence No and Date	0610039158/15/04/2019

## Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide letter dated 05.10.2021 and same has been referred to technical authority. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:

1. Net Import content in each export item, indicating wastage separately.
2. Comparison of requirement of raw materials have been shown for all export item with SIONG-14 which does not seem to be correct and secondly requirement of quantity in each case is also not matching with SION G-14
3. Complete calculation for the requirement of raw materials separately and compare with proper SION fixed in H B Procedure.

The case stands deferred for re-listing.

Case No.	14 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SURE SAFETY (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000048AM20
RA File Number	342404000024 AM20
Licence No and Date	3410045112/03/05/2019

## Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda and noted that firm has submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination on 22.11.2021. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/78/Textiles/2021-22 dated 26.11.2021, Committee decided to approve the norms as under;

Export item	Qty.	Import item	Qty recommended
Resiprex Light Weight Life Splash Suit	1300 Nos.	1. Powerply Blue Laminate film	2151 sq. mtrs @4.78 sq. mtrs./pc.
		2. Gloves Linear	450 Pair @ 1 pair /pc.
		3. Double sided Tape 12.5 mm	675 mtrs, @ 1.50 Mtr/pc.



		4. Body Black for Exhalation valve	450 Nos., @1pc. /pc.
		5. Valve Cap	450 Nos.@1pc. /pc.
		6. Locking Ring	450 Nos.@1pc. /pc.
		7. Retaining Cap	450 Nos.@1pc. /pc.
		8. Screw	450 Nos., @1pc. /pc.
		9. Diaphragm	450 Nos., @1pc. /pc.
		10. Valve Washer	450 Nos., @1pc. /pc.
		11. Velcro Hook 16 MM	45.00 Mtrs@ 0.10 Mtr/pc.
		12. Velcro Hook 16 MM	45.00 Mtrs.@ 0.10 Mtr/pc.
		13. PVC Blue 29 Tape	48.15 Mtrs@ 0.107 Mtr/pc.
		14. Tape 22mm, Glued Blue Laminate	2047 Mtrs@ 4.55 Mtr/pc.
		15. Clear PVC Visor 0.50 mm	225 mtrs, @ 0.50 Mtr/pc.
		16. PVC grey Tape 20 mm	11.7 Mtrs@ 0.10 Mtr/pc.
		17. Continuous Zip Chain, 175 M roll	490 Mtrs@ 1.09 Mtr/pc.
		18. Zip Slides Black D 264 / 72/607	450 Nos., @1pc. /pc.
		19. Zip Bottom Stop 10V Black 3538	900 Nos., @2pc. /pc.

		20. Poly Knitted Cord Black	450 Nos., @ 1pc. /pc.
		21. Zip Cord End Black	450 Nos., @ 1pc. /pc.
		22. White Thread	14000 Nos., @ 31.11 Mtr /pc.
		23. Black Thread	600 mtrs, @ 1.33 Mtr/pc.
		24. Powerply Seam Tape	8550 mtrs, @ 19 Mtr/pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SURE SAFETY (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000049AM20
RA File Number	342404000025 AM20
Licence No and Date	3410045113/03/05/2019

**Norms Committee Decision:**

**Decision:** The Committee considered the case as per agenda and noted that firm has submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination on 22.11.2021. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/79/Textiles/2021-22 dated 26.11.2021, Committee decided to approve the norms as under;

Export item	Qty.	Import item	Qty recommended
Resiprex Weight Splash Suit	Light 1300 Nos. Life	1. ResiprexPowerply Blue Laminate Tape, 29 MM	5837. Sq. Mtr., @ 4.49 sq. mtr/pc.
		2. ZPST 20 MM /20N Powerply Seam Tape	28600 mtrs, @ 22 Mtr/pc.
		3. Resiprex -Connector for RJS	1300 Nos. @ 1No. /pc.

4. Respirex –Retainer Ring for RJS 1300 Nos. @1No. /pc.
5. Respirex –Zip Continuous Chain 1560Mtrs. @1.20 Mtr. /pc.
6. Respirex – 3M Neck Collars 1300 Nos. @1No. /pc.  
White
7. Respirex -Zip Bottom Stop 2600 Nos. @2 Nos. /pc.
8. Respirex- Laminated and Glued 2080 mtrs, @ 1.60 Mtr/pc.  
Polyester Tape-22mm
9. Respirex –Pull Tag 127 mm 1300 Nos. @1No. /pc.
10. Velcro Hook 16 mm Grey 1300 Mtrs @1 Mtr /pc.
11. Velcro Loop 16 mm Grey 1300 Mtrs @1 Mtr /pc.
12. Respirex- White Elastic 5 MM 585 mtrs, @ 0.45 Mtr/pc.
13. Respirex- Elastic M1 White 78Mtrs @ 0.06 Mtr/pc.  
25mm
14. Respirex- Rubber Bands No.75 2600 Nos., @2 Pc./pc.  
(Legs)
15. Respirex-Rubber band No 63 2600 Nos., @2pc./pc.  
(Arms)
16. Respirex –Clear PVC Strip 715 mtrs, @ 0.55 Mtr/pc.
17. Respirex- Zip Sliders 1300 Nos. @1No. /pc.
18. Respirex- Black Thread 12 No. Spools
19. Respirex – Visor 0.50mm Clear 390 mtrs, @ 0.30 Mtr/pc.  
PVC

20. Kemblock Gloves Size S 400 Pair @ 1 Pair/pc. for 400 pcs
21. Kemblock Gloves 14.5 “ 900 Pair @ 1 Pair/pc. for 900 pcs.
22. Exhalation Valve Light Grey 2600 Nos. @2 Nos. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SURE SAFETY (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000047AM20
RA File Number	342404000012 AM20
Licence No and Date	3410045111/03/05/2019

**Norms Committee Decision:**

**Decision:** The Committee considered the case as per agenda and noted that firm has submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination on 22.11.2021. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/77/Textiles/2021-22 dated 26.11.2021, Committee decided to approve the norms as under;

Export item	Qty.	Import item	Qty recommended
Resiprex Weight Life Suit	Light 200 Nos. Splash	1. Powerply Blue Laminate film	956 sq. mtrs @4.78 sq. mtrs./pc.
		2. ZPST 20 MM /20N Powerply Seam Tape	3800 mtrs, @ 19 Mtr/pc.

3. Kembrok Gloves 13.5	200 Pair @1 pair /pc.
“	
4. Double sided Tape 12.5 300 mm	mtrs, @ 1.50 Mtr/pc.
5. Body Black for Exhalation valve	200 Nos., @1pc. /pc.
6. Valve Cap	200 Nos.@1pc. /pc.
7. Locking Ring	200 Nos.@1pc. /pc.
8. Retaining Cap	200 Nos.@1pc. /pc.
9. Screw	200 Nos., @1pc. /pc.
10. Diaphragm	200 Nos., @1pc. /pc.
11. Valve Washer	200 Nos., @1pc. /pc.
12. Velcro Hook 16 MM	20.00 Mtrs@ 0.10 Mtr/pc.
13. Velcro Hook 16 MM	20.00 Mtrs.@ 0.10 Mtr/pc.
14. PVC Blue 29 Tape	21.40 Mtrs@ 0.107 Mtr/pc.
15. Tape 22mm, Glued Blue 910 Laminate	Mtrs@ 4.55 Mtr/pc.
16. Clear PVC Visor 0.50 mm	100 mtrs, @ 0.50 Mtr/pc.
17. PVC grey Tape 20 mm	5.20 mtrs, @ 0.026 Mtr/pc.

18. Continuous Zip Chain, 175 200 Mtrs@ 1.00  
M roll Mtr/pc.

19. Zip Slides Black D 264 / 72/ 400 Nos., @2pc. /pc.  
607

20. Zip Bottom Stop 10V Black 400 Nos., @2pc. /pc.  
3538

21. Polyester Spun Cord Green 100 mtrs, @ 0.50  
A 1805 Mtr/pc.

22. White End Toggle 400 Nos., @2pc. /pc.

23. Dual Duty White Thread 15000 mtrs, @ 7.50  
Mtr/pc.

24. Black Thread 600 mtrs, @ 3 Mtr/pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	17 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000146AM20
RA File Number	052304000122 AM20
Licence No and Date	0510411154/04/07/2019
Norms Committee Decision:	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/07/Textiles/2020-21 date 10.07.2020, committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Export Qty.	Import item	Qty recommended
HPT FLEX (HPPE Polyester Yarn--TTP019)	70000 Kgs.	HPPE-UHMWPE/HDPE YARN 400D (Other Than nylon)	38850 Kgs.
HPT FLEX -W70-104 (TTY-197)-YARN	40000 Kgs.	HPPE-UHMWPE/HDPE YARN 400D (Other Than nylon)	21259.2 Kgs.
HPT FLEX HPT W(50)-FLEX (82) (HPPE POLYESTER YARN - TTY-195)	15000 Kgs.	HPPE-UHMWPE/HDPE YARN 400D (Other Than nylon)	9115.5 Kgs.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Sep/202122/9
Case Status	Case Withdrawn
Party Name	TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000357AM20
RA File Number	522404000016 AM20
Licence No and Date	5210043108/09/07/2019

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting no 3/84-ALC3/2020 Date: 17.09.2020. Therefore norms committee decided to withdraw the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	018405000192AM20
RA File Number	022404000063 AM20
Licence No and Date	0210209345/01/08/2019

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no , committee decided to approve the input output norms for above said Adv. Auth as under:

S. No.	Export item	Qty.
1.	READYMADE GARMENTS: POLO SHIRT (containing 60% Modacrylic, 38% cotton and 2% Polyester): 7052.00 kgs.	17630 Nos.
2.	READYMADE GARMENTS: T SHIRT: (containing 60% Modacrylic, 38% cotton and 2% Polyester): 7050.90 kgs.	18555 Nos.
3.	READYMADE GARMENTS : LEGGINGS : (containing 60% Modacrylic, 38% cotton and 2% polyester): 7050.75 kgs.	20145 Nos.
4.	READYMADE GARMENTS: SWEAT SHIRT: (containing 60% Modacrylic, 38% cotton and 2% polyester): 7053.00 kgs.	11755 Nos.
S. No.	Import item	Qty. Recommended
1.	Kanecaron Staple Fibre 100% Modacrylic	19390 Kgs.
2.	100% Polyester Fibre(3.3 DTXx38 MM So Natural black fibre)	658 Kgs.
3.	Cotton Fibre (1.32-1.36 inches – 33.5 to 34.5 MM range)	11154 Kgs.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	20 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	P.K. OVERSEAS



Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022				
HQ File Number	018405000194AM20				
RA File Number	052404000241 AM20				
Licence No and Date	0510411437/05/08/2019				
Norms Committee Decision:					
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 11.10.2021 and same had been sent to technical authority for their examination. Based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:					
<b>Exp.</b>	<b>EXPORT</b>	<b>QTY.</b>	<b>Imp.</b>	<b>IMPORT ITEM</b>	<b>Qty.</b>
<b>SN.</b>	<b>ITEM</b>		<b>SN.</b>		<b>Recommended</b>
					<b>(Sq. Mtr.)</b>
1.	Fleece Rug (Saddlery Items)	1500 Nos.	8	100% Polyester Knitted Bonded Fabric 580gsm, Width 152cm	8325
2.	Fleece Hood (Saddlery Items)	420 Nos.	8	100% Polyester Knitted Bonded Fabric 580gsm, Width 152cm	756
3.	Support Boots (Saddlery Items)	12750 Pairs	9	7mm Neoprene Rubber Laminated WithFabric, 1550gsm, Sheet Size 1.27x3.30mtr	5138
4.	Lycra Hood (SaddleryItems)	3500 Nos.	7	80% Nylon 20% Spandex Four Way Knitted Fabric 210gsm, Width 152cm	9100
5.	Half Lined Saddle Pad (Saddlery Items)	1000 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	1305
			2	100% Polyester Woven Suede Fabric 140gsm, Width 150cm	1650
			5	Pile Fabric Consisting Of 100%	584.0

				Merino	
				Wool 1333gsm, Width 150cm	
			6	Pvc Artificial Leather Fabric (Plain)	137
				600gsm, 1.0mm Thickness, Width 137cm	
6.	Fully Lined Saddle Pad (Saddlery Items)	125 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	163.13
			2	100% Polyester Woven Suede Fabric 140gsm, Width 150cm	206.25
			5	Pile Fabric Consisting Of 100% Merino Wool 1333gsm, Width 150cm	149.28
			6	Pvc Artificial Leather Fabric (Plain)	17.13
				600gsm, 1.0mm Thickness, Width 137cm	
7.	Carbon Mesh 3d Pad (Saddlery Items)	7750 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	10113.75
			4	100% Polyester Warp Knitted Airmesh Fabric 320gsm, Width 143cm	9974.25
			6	Pvc Artificial Leather Fabric (Plain)	1061.75
				600gsm, 1.0mm Thickness, Width 137cm	
8.	Satin Saddle Pad Memory	15000 Nos.	1	60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	19575

	(Saddlery Items)	3	100% Polyester Woven Satin Fabric 215gsm, Width 150cm	20250
		6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	2055
9.	Satin Saddle Pad Classic (Saddlery Items)	23900 Nos.	1 60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	31189.50
		3	100% Polyester Woven Satin Fabric 215gsm, Width 150cm	32265
		6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	3274.30
10.	Suede Saddle Pad (Saddlery Items)	123300 Nos.	1 60% Viscose 40% Polyester Knitted Fabric 250gsm, Width 145cm	160906.50
		2	100% Polyester Woven Suede Fabric 140gsm, Width 150cm	203445
		6	Pvc Artificial Leather Fabric (Plain) 600gsm, 1.0mm Thickness, Width 137cm	16892.10
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	21 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000212AM20

RA File Number	052404000290 AM20
Licence No and Date	0510411539/19/08/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 07.10.2010. The Committee also noted that firm's reply had been sent to technical authority. . Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Style number of export products.</li> <li>2. Legible copy of CAD and Measurement charts for all export products and complete images of export products.</li> <li>3. CAD ,Images and measurement charts should be in sequence and correlated with style number</li> <li>4. Width of input fabric and requirement of inputs in SQ Mtr. per pc of export product.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	22 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000220AM20
RA File Number	052404000310 AM20
Licence No and Date	0510411634/26/08/2019

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 07.10.2021.

The Committee also noted that firm's reply had been sent to technical authority. Based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:

S. No.	Export Item	Qty.	Import Item	Qty. Recommended
1.	Kids Dress Made Of 78% Cotton 22% Silk Woven Fabric GSM (42+/-10%)	540 Nos.	78% Cotton 22% Silk Woven Fabric GSM (42+/-10%)	783.00 Sq. Mtr.
2.	Kids Dress Made Of 78% Cotton 22% Silk Woven Fabric GSM (42+/-10%)	270 Nos.	78% Cotton 22% Silk Woven Fabric GSM (42+/-10%)	464.40 Sq. Mtr.

3.	Kids Dress Made Of 70% Cotton 30% Silk Woven Fabric GSM (44+/-10%)	900 Nos.	70% Cotton 30% Silk Woven Fabric GSM (44+/-10%)	810.00 Sq. Mtr.
4.	Ladies Blouse Made Of 60% Cotton 40% Silk Organza Woven Fabric GSM (43+/-10%)	135 Nos.	60% Cotton 40% Silk Organza Woven Fabric GSM (43+/-10%)	235.55 Sq. Mtr.
5.	Ladies Dress Made Of 60% Cotton 40% Silk Organza Woven Fabric GSM (43+/-10%)	165 Nos.	60% Cotton 40% Silk Organza Woven Fabric GSM (43+/-10%)	198.95 Sq. Mtr.
6.	Ladies Dress Made Of 60% Cotton 40% Silk Organza Woven Fabric GSM (43+/-10%)	145 Nos.	60% Cotton 40% Silk Organza Woven Fabric GSM (43+/-10%)	652.50 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	23 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000243AM20
RA File Number	052404000322 AM20
Licence No and Date	0510411721/03/09/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply for requisite information. The Committee went through the details submitted in this case and noted that firm's reply has been sent to technical authority. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:</p> <p>1. Manufacturing process indicating raw materials used (both imported and indigenous) and stage wise</p>	

wastage, for the manufacturing export item.

2. Composition and weight of the export item, indicating net import content in the export item and Specification/dimension of export items.
3. Weight of import items no. 1,2 and 5 and 6 in kg term.
4. Generic name with specification of each import item, with calculation for the requirement of both imported and indigenous items for the manufacture of export item.

The case stands deferred for re-listing.

Case No.	24 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000276AM20
RA File Number	052404000364 AM20
Licence No and Date	0510412002/01/10/2019

Norms Committee Decision:

**Decision:**TheCommittee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 10.10.2021 and same has been referred to technical authority. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Dress made of warp knit fabric 100% polyester with equins all over embroidery width -150CM (+/-5%) Cutable: pink (Ah shell) & Solid (as sleeves) width-150CM (+/-5%) cutable, fabric GSM-43 (+/-5%) Stroke no. 9747S	2027 Nos.	Warp knit fabric 100% polyester with sequins all over embroidery width -150 CM (+/-5%), Cutable, fabric GSM -153 (+/-5%) Stroke no. 9747S, Color: PInk	5561 Sq. Mtr.
		Warp KNit Fabric 100% Polyester, Width -150CM (+/-5%), Cutable, Fabric GSM -43 (+/-5%) Stroke NO. 9747S, Color: Pink	505 Sq. Mtr.
Top made of woven fabric 95% polyester/5% elastane (+/-3%) width -147CM (+/-5%), fabric GSM-203 (+/-	2763 Nos.	Woven Fabric 95% Polyester /5% Elastane (+/-3%) Width -147CM, (+/-5%) Fabric GSM -	1243 Sq. Mtr.

5%) camo print woven fabric 95% polyester/5% elastane (+/-3%), width -147CM (+/-5%), color-Pink woven fabric 95% polyester/5% elastane (+/-3%) width 147CM (+/-5%), fabric GSM -203 (+/-5%), color white stroke no. 1006S		203 ((+/-5%), Stroke no. 1006S, Color: Camo Print	
		Woven Fabric 95% polyester/5% Elastane (+/-3%) Width -147CM (+/-5%), Fabric GSM -203 (+/-5%), Stroke no. 1006S, Color: Pink	3894 Sq. Mtr.
		Woven Fabric 95% polyester/5% Elastane (+/-3%) width-147CM (+/-5%), Fabric GSM -203 (+/-5%), Stroke no. 1006S, Color: White	289 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	25 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GOLITE INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000329AM20
RA File Number	052304000300 AM20
Licence No and Date	0510412315/31/10/2019

**Norms Committee Decision:**

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:

1. Manufacturing process indicating stage wise wastage of both indigenous and imported raw materials.
2. Net import content in the export product.
3. Complete calculation for the requirement of all the raw material both imported and indigenous for the manufacture of export items, indicating wastage separately.

The case stands deferred for re-listing.

Case No.	26 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

HQ File Number	018405000333AM20
RA File Number	052304000302 AM20
Licence No and Date	0510412335/01/11/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Dimension of each export product.</li> <li>2. CAD/Lay marker / cutting plan for each import item to be used in export product, which should indicate how to arrive at the required qty.</li> <li>3. To indicate the uses of each import material in the export product. The case stands deferred for re-listing.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	27 / NC/5/MEET/Sep/202122/9		
Case Status	Case Approved		
Party Name	REINFORCED EARTH INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	018405000341AM20		
RA File Number	052404000354 AM20		
Licence No and Date	0510412399/06/11/2019		
Norms Committee Decision:			
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, committee decided to approve the input output norms for above said Adv. Auth as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty Recommended</b>
TEXTILE YARN COATED WITH PLASTIC LLDPE  (GEO STRAP) ( <b>Containing Min. 50% PFY</b> )	42660 Kg.	HIGH TENACITY AND LOW ELONGATION POLYESTER FILAMENTARYARN	224000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	28 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED



Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000349AM20
RA File Number	072404000172 AM20
Licence No and Date	0710115670/13/11/2019

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 27.09.2021 and same has been sent to technical authority on dated 05.10.2021.

Based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms for above said Adv. Auth as under:

**Export Item S. no-1 : Travelling bag Backpack Quechua NH100 30L**

**Quantity : 31,000 Numbers**

**Import item:**

Imp S. No.	Item Description	Fabric GSM	UOM	Made out of	Quantity Recommended
1	100% Polyester PU Coated Fabric P600D DTY 72T DYE WR PU1 (M0102297 & M0100357)	216 GSM	SQM	Polyester	Actual + 1% wastage
2	100% Polyester PU Coated Fabric P600D DTY 72T DYE WR TPE-B 0.17 (M0101618)	330 GSM	SQM	Polyester	Actual + 1% wastage
3	100% Polyester PU Coated Fabric P600D DTY 72T DYE WR PU1 EMB (M0103913 & M0104002)	212 GSM	SQM	Polyester	Actual + 1% wastage
4	100% Polyester PU Coated Lining Fabric P150D 135T DYE WR PU1 (M0102934 & M0103986)	100 GSM	SQM	Polyester	Actual + 1% wastage
5	Mesh Fabric 2D M PES 100GSM R4X5 (M0103149, M0102853 & M0104170)	103 GSM	SQM	Knitted	Actual + 1% wastage

6	Air Mesh Fabric 3D M PES 245 GSM DIAG R2X2 (M0102951)	246 GSM	SQM	Knitted	Actual + 1% wastage
7	Non woven binding fabric 150G Non woven (M0100002)	150 GSM	SQM	Non woven	Actual + 1% wastage
8	Zip Fastner 3# Nylon Zipper SBS (M0200767)	-	MTR	Nylon	Net + 1% wastage
	Slider Fastners& Parts				
9	(2 NOS. per export item) 3# Slider + Long Puller SBS (M0301161)	-	NOS	Metal	Net to net
10	Zip Fastner 5# Nylon Zipper SBS (M0200574, M0200768)	-	MTR	Nylon	Net + 1% wastage
11	Slide Fastners& Parts (1 No. per export item) 5# Reverse Slider (M0301165)	-	NOS	Metal	Net to net
12	Slide Fastners& Parts (2 Nos. per export item) 5# SBS Slider (M0301162)	-	NOS	Metal	Net to net
13	Webbing Fabric 38mm width in running linear meter Double lockstitch fine wave webbing (M0401157)	-	MTR	Polypropylene	Net + 1% wastage
14	Polypropylene Rope 2.5mm width in running linear meter (M0402792 & M0402983)	-	MTR	Polypropylene	Net + 1% wastage
15	Heat Transfer Sticker (1 No. per export item) (M0604457)	-	NOS	PVC adhesive	Net to net

16	Polyester rope 2.5mm width in running linear meter (M0402793)	-	MTR	Polyester	Net + 1% wastage
17	Binding Tape 10mm width in running linear meter 600D binding tape (M0401922)	-	MTR	Nylon	Net + 1% wastage
18	Elastic binding 25mm width in running linear meter Folded elastic binding (M0400295)	-	MTR	Nylon	Net + 1% wastage
19	Binding tape 22mm width in running linear meter 600D binding tape (M0401744 & M0400204)	-	MTR	Nylon	Net + 1% wastage
20	Binding tape 25mm width in running linear meter 600D binding tape (M0400147)	-	MTR	Nylon	Net + 1% wastage
21	Plastic Buckle (2 Nos. per export item) Plastic adjuster buckle UTX (M0501621)	-	NOS	Plastic	Net to net
22	Plastic Buckle (3 Nos. per export item) UTX Male Buckle (M0501622)	-	NOS	Plastic	Net to net
23	Plastic Buckle (3 Nos. per export item) UTX Female Buckle (M0501623)	-	NOS	Plastic	Net to net
24	Webbing fabric 20mm width in running linear meter Double lockstitch fine wave webbing (M0400836, M0401919)	-	MTR	Polypropylene	Net + 1% wastage

Plastic Buckle					
25	(2 Nos. per export item) Fixed male buckle UTX (M0501764)	-	NOS	Plastic	Net to net
Plastic Buckle					
26	(2 Nos. per export item) Fixed female buckle UTX face (M0501765)	-	NOS	Plastic	Net to net
Plastic Buckle					
27	(2 Nos. per export item) Fixed female buckle UTX (Bottom) (M0501770)	-	NOS	Plastic	Net to net
Plastic buckle					
28	(1 No. per export item) Plastic cord lock (M0501766)	-	NOS	Plastic	Net to net
Plastic Buckle					
29	(1 No. per export item) 38mm UTX Male Buckle (M0501767)	-	NOS	Plastic	Net to net
Plastic buckle					
30	(1 No. per export item) 38mm UTX Female Buckle (M0501768)	-	NOS	Plastic	Net to net
Plastic Buckle					
31	(2 Nos. per export item) Plastic rope buckle (with hook) UTX (M0501382)	-	NOS	Plastic	Net to net
Plastic Buckle					
32	(1 Nos. per export item) 10mm Plastic book (M0501379)	-	NOS	Plastic	Net to net

Plastic Board				
33	(1 No. per export item) 1mm PE Board (PN-5224 backpanel inside) (M0604960)	-	NOS	Plastic Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	29 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000350AM20
RA File Number	072404000173 AM20
Licence No and Date	0710115671/13/11/2019

**Norms Committee Decision:**

**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 27.09.2021 and same has been sent to tech on dated 05.10.2021.

Based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms for above said Adv. Auth as under:

**Export Item Sl no-1 : Travelling Bag Backpack Quechua NH500 30L**

**Quantity : 1,07,200 Numbers**

**Import item:**

Sl. No.	Item Description	UOM	Quantity recommended
1	100% Polyester PU Coated fabric P/CD650D 69T 2TON WR PU1 58 (M0101280 & M0104035)	215 Gsm	SQM Net content + 1 % wastage
2	100% Nylon PU Coated fabric PA (600+200)D 131T DB WRP U2 57 (M0101602)	297 Gsm	SQM Net content + 1 % wastage

3	100% Nylon PU coated fabric triangle panel PA (600+200)D 131T DB WRP2 57	297 Gsm	SQM	Net content + 1 % wastage
4	100% Nylon PU coated fabric with logo printed PA (600+200)D 131T DB WRP2 57 (X012156002016)	297 Gsm	SQM	Net content + 1 % wastage
5	100% Polyester PU Coated fabric P200D 116T WRP1 58 (M0101039)	98 Gsm	SQM	Net content + 1 % wastage
6	100% Polyester PU Coated fabric panel with logo printed P75D 185T WR PU2 59 (X012156002038)	73 Gsm	SQM	Net content + 1 % wastage
7	Synthetic Rubber Hypalon (M0100317)	--	SQM	Actual + 1% wastage
8	Flat Mesh Fabric 100g Hexagonal Mesh (M0101598)	100 Gsm	SQM	Net content + 1 % wastage
9	Air Mesh Fabric 200g Air Mesh (M0101600)	200 Gsm	SQM	Net content + 1 % wastage
10	Elastic Mesh Fabric 170g Pinhole Elastic Mesh (M0100788)	170 Gsm	SQM	Net content + 1 % wastage
11	Non woven binding fabric 150g non woven fabric (M0100002)	150 Gsm	SQM	Net content + 1 % wastage
12	Zip Fastner 3# Plain Nylon Zipper (SBS) (M0200109)	--	MTR	Actual + 1% wastage
13	Zip Fastner 5# Plain Nylon Zipper (SBS) (M0200038)	--	MTR	Actual + 1% wastage
14	Zip Fastner	--	MTR	Actual + 1%

	8# Plain Nylon Zipper (SBS) (M0200096 & M0200354)			wastage
15	Webbing woven fabric 10mm width in running linear meter 10mm double lockstitch fine waving webbing (M0400115)	--	MTR	Actual + 1% wastage
16	Webbing woven fabric 20mm width in running linear meter 20m double lockstitch fine waving webbing (M0400836)	--	MTR	Actual + 1% wastage
17	Webbing woven fabric 25mm width in running linear meter 25mm double lockstitch find waving webbing (M0400805)	--	MTR	Actual + 1% wastage
18	Webbing woven fabric 20mm width in running linear meter 20mm elastic webbing (M0400900)	--	MTR	Actual + 1% wastage
19	Elastic rope 3mm width in running linear meter 3mm elastic rope (M0400909)	--	MTR	Net to net
20	Elastic rope 2.5mm width in running linear meter 2.5mm elastic rope (M0400908)	--	MTR	Net to net
21	Polypropylene Rope 3mm width in running linear meter 3mm PP Cord (M0400888)	--	MTR	Net to net
22	Slide fastners& parts (2 Nos. per export item) 3# slider + long puller SBS (M0300062)	--	NOS	Net to net
23	Slide fastners& parts (1 No. per export item) 5# slider SBS (M0300736 & M0301609)	--	NOS	Net to net
24	Slide fastners& parts (2 No. per export item) 5# reverse slider SBS (M0300737 & M0301610)	--	NOS	Net to net

25	Slide fastners& parts (6 Nos. per export item) 8# slider SBS (M0300738 & M0301611)	--	NOS	Net to net
26	Metal Eyelet (1 No. per export item) Metal eyelet (include plastic gasket) (M0500818)	--	NOS	Net to net
27	Woven fabric of other textile materials in running linear meter Bandlet (thicker) (M0401337)	--	MTR	Actual + 1% wastage
28	Elastic binding 22mm width in running linear meter 22mm folded elastic binding (M0400337)	--	MTR	Actual + 1% wastage
29	Elastic binding 25mm width in running linear meter 25mm folded elastic binding (M0401303)	--	MTR	Actual + 1% wastage
30	Binding 22mm width in running linear meter 22mm twill binding (HD) (M0400876)	--	MTR	Actual + 1% wastage
31	Binding 22mm width in running linear meter 22mm 600D binding (M0400204)	--	MTR	Actual + 1% wastage
32	Binding 25mm width in running linear meter 25mm 600D binding (M0400147)	--	MTR	Actual + 1% wastage
33	EVA (1 No. per export item) 10mm hole EVA (PN-4967 left pad) (M0101722)	--	NOS	Net to net
34	EVA (1 No. per export item) 10mm hole EVA (PN-4967 right pad) (M0101723)	--	NOS	Net to net
35	Plastic Board (1 No. per export item) 1.5mm PE Board (PN-4967 back panel inside) (M0600404)	--	NOS	Net to net
36	Plastic Buckle (4 Nos. per export item) 20mm plastic adjuster UTX (M0500963)	--	NOS	Net to net
37	Plastic Buckle (2 Nos. per export item) 20mm plastic male buckle UTX (M0500961)	--	NOS	Net to net



38	Plastic buckle (2 Nos. per export item) 20mm plastic female buckle UTX (M0500962)	--	NOS	Net to net
39	Plastic buckle (1 No. per export item) 20mm plastic rectangle buckle UTX (M0500768)	--	NOS	Net to net
40	Plastic buckle (2 Nos. per export item) 25mm plastic Triglode buckle UTX (M0500761)	--	NOS	Net to net
41	Plastic buckle (1 No. per export item) 25mm plastic male buckle UTX (M0500771)	--	NOS	Net to net
42	Plastic buckle (1 No. per export item) 25mm plastic female buckle UTX (M0500779)	--	NOS	Net to net
43	Plastic hook (5 Nos. per export item) 10mm plastic hook UTX (M0500964)	--	NOS	Net to net
44	Plastic buckle (2 Nos. per export item) Plastic rope buckle UTX (M0500965)	--	NOS	Net to net
45	Rubber logo (1 No. per export item) Emboss logo (M0600480)	--	NOS	Net to net
46	Woven label (1 No. per export item) Rain cover woven label (M0600588)	--	NOS	Net to net
47	Woven label (1 No. per export item) Water drop woven label (M0600589)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	30 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000363AM20
RA File Number	062404000066 AM20
Licence No and Date	0610039352/21/11/2019

## Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide letter dated 05.10.2021 and same has been referred to technical authority. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:

1. Net Import content in each export item, indicating wastage separately.
2. Comparison of requirement of raw materials have been shown for all export item with SIONG-14 which does not seem to be correct and secondly requirement of quantity in each case is also not matching with SION G-14
3. Complete calculation for the requirement of raw materials separately and compare with proper SION fixed in H B Procedure.

The case stands deferred for re-listing.

Case No.	31 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000397AM20
RA File Number	072404000204 AM20
Licence No and Date	0710115827/09/12/2019

## Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply vide email dated 23.04.2021 and same has been sent to technical authority. Based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms for above said Adv. Auth as under:

**Export Product:** Travel Bag - (Backpack NH100 10L Quechua) Made out of 1,86,081 SQM of 100% polyester PU coated fabric and 2,47,426 SQM of 100% polyester PU coated lining fabric

**Quantity :** 6,65,700 Numbers

**Import item:**

ImpSl. No.	Item Description	Fabric GSM	UOM	Qty. Recommended
1	100% Polyester PU Coated Fabric P600D 72T WR PU1	220 GSM	SQM	Net content + 1 % wastage
2	100% Polyester PU Coated Lining Fabric P150D 135T WR PU1 58"	102 GSM	SQM	Net content + 1 % wastage

3	100% Polyester PU Coated Lining Fabric P150D 135T DYE WR PU1	102 GSM	SQM	Net content + 1 % wastage
4	Zip Fastner 5# Plain Nylon Zipper (SBS)	--	MTR	Actual + 1% wastage
5	Slide Fastner& Parts (2 Nos. per export item) 5# Slider SBS	--	NOS	Net To Net
6	Slider Fastner& Parts (1 No. per export item) 5# Reverse Slider SBS	--	NOS	Net To Net
7	Webbing Fabric (10mm width in running linear meter) 10mm double lockstitch fine waving	--	MTR	Actual + 1% wastage
8	Webbing Fabric (20mm width in running linear meter) 20mm double lockstitch fine waving	--	MTR	Actual + 1% wastage
9	Polypropylene Rope (2,50mm width in running linear meter) 2.5mm PP cord	--	MTR	Actual + 1% wastage
10	Heat Transfer Sticker (1 No. per export item) Quechua transfer sticker	--	NOS	Net To Net
11	Narrow woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm 600D binding tape	--	MTR	Actual + 1% wastage
12	Plastic Buckle (2 Nos. per export item) 20mm plastic adjuster (UTX)	--	NOS	Net To Net
13	Sewing Thread (Nylon) (35 Mtr required per export item) 250D nylon thread (Imported in cones & each cone contains 1700 Mtrs of thread)	--	MTR	Actual + 1% wastage
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	32 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000416AM20
RA File Number	052404000570 AM20
Licence No and Date	0510412941/17/12/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply for requisite information.</p> <p>The Committee went through the details submitted in this case and noted that firm's reply has been sent to technical authority. Based on recommendation of Technical authority,</p> <p>committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process indicating raw materials used (both imported and indigenous) and stage wise wastage, for the manufacturing export item.</li> <li>2. Composition and weight of the export item, indicating net import content in the export item and Specification/dimension of export items.</li> <li>3. Weight of import items no. 1,2 and 5 and 6 in kg term.</li> <li>4. Generic name with specification of each import item, with calculation for the requirement of both imported and indigenous items for the manufacture of export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	33 / NC/5/MEET/Sep/202122/9
Case Status	Case Rejected
Party Name	CAMPARI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000419AM20
RA File Number	052304000360 AM20
Licence No and Date	0510412942/17/12/2019
<p>Norms Committee Decision:</p> <p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide email dated 06.08.2020, 23.12.2020 and 25.06.2021 to furnish the followings:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement Chart.</li> <li>2. Complete two sets of application.</li> </ol> <p>The committee noted that firm has submitted incomplete reply (only CAD), therefore committee decided to</p>	

reject the case with direction to the firm to pay Custom Duty and applicable interest for regularization of the case.

RA may take subsequent consequential action accordingly.

Case No.	34 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SURE SAFETY (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000420AM20
RA File Number	342404000282 AM20
Licence No and Date	3410045714/17/12/2019

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda and noted that firm has submitted the details of the product including Picture of Product(s), Annexure 11A- Explaining wastages by way of step-by-step production and details of each raw materials etc., CAD drawing with dimensions, Dimensional details of patterns when cut to shape vide email dated 11.11.2021 and same had been sent to tech. authority for further examination on 22.11.2021. After detailed deliberation, and based on recommendation of technical authority letter no 37(5)/75/Textiles/2021-22 dated 25.11.2021, Committee decided to approve the norms as under;

Export item	Qty.	Import item	Qty recommended
Resiprex Light 2020 Weight Life Nos. Splash Suit		1.Powerply Blue Laminate film	13978 sq. mtrs @6.92 sq. mtrs./pc.
		2.Dual Duty Black Thread for sewing	77250 mtrs, @ 38.24 Mtr/pc.
		3.Gloves Linear	1010 Pair, @1 pair. /pc. for 1010 pcs.
		4. Kemblok Glove Size range 13.5 to 14.5	1010 Pair, @1 pair. /pc. for 1010 pcs.
		5. Tape 18mm Blue colour Powerply	82400 mtrs, @ 38.24 Mtr/pc.
		6. RespirerGIS Feet Self	20402 Nos., @10pc. /pc.

## Adhesive Patch

7. Light Grey Exhalation 2020. Nos., @1pc. /pc.  
Valve

8. 100MU Black 20mm 1. 50. mtrs., @0.28 Mtr. /pc.  
Conductive Tape

9. Respirex Pull Tag 2020. Nos., @1pc. /pc.  
127MM 268/3

10. Respirex Zip 63 Cms 2020Nos., @1pc. /pc.

11. Respirex Stud Cap 2020Nos., @1pc. /pc.

12. Rubber Band No 75 (Arm) 2020 Nos., @1pc. /pc.

13. Rubber Band No 63 (leg) 2020 Nos., @1pc. /pc.

RA may take subsequent consequential action accordingly.

Case No.	35 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000430AM20
RA File Number	052404000585 AM20
Licence No and Date	0510413001/20/12/2019
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm's application has been sent to technical authority for their comments. Based on recommendation of	

Technical authority, committee decided to ask the firm to furnish the following:

1. Net import content of inputs in each of the export item,
2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.
3. Specification/made up of material with complete nomenclature of each of Import item.

The case stands deferred for re-listing.

Case No.	36 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000438AM20
RA File Number	052404000603 AM20
Licence No and Date	0510413114/27/12/2019

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply and same has been sent to technical authority for examination and noted that requirement is unrealistically/very high for 2415 pcs babies dress,1200 girl's dress,4555 girl's bib skirts,4225 girl's dress,5500 girl's dress and 4770 girl's skirts. Each fabric is requested which is unrealistically high. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the justification for requirement of such huge qty. of import fabric.

The case stands deferred for re-listing.

Case No.	37 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000444AM20
RA File Number	062404000080 AM20
Licence No and Date	0610039384/02/01/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application by mail dated 20.04.2020. Committee went through the details submitted in this case and based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
TEXTILE SADDLERY GOODS SADDLE PAD (Containing 2174 Kgs. imported Synthetic Bubble Mat in the export product)	3699 Nos.	SYNTHETIC BUBBLE MAT (of relevant thickness and quality)	2229 Kg.
RA may take subsequent consequential action accordingly.			

Case No.	38 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000451AM20
RA File Number	052404000624 AM20
Licence No and Date	0510413222/07/01/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	LEATHER BELT REVERSIBLE - 34 MM BELT WITH 1 NO. EXTRA BUCKLE (TOTAL BUCKLE 1252 BUCKLE IN 626 BELT) FINISH SIZE 52 INCH	626 Nos.	Metal buckle (of Relevant Size and quality)	net to net
2.	LEATHER BELT REVERSIBLE - 34 MM BELT FINISH SIZE 52 INCH	5871 Nos.	Metal buckle (of Relevant Size and quality)	net to net
3.	LEATHER BELT - 34 MM BELT WITH 1 NO. EXTRA BUCKLE (TOTAL	600 Nos.	Metal buckle (of Relevant Size and	net to net



	BUCKLE 1200 BUCKLE IN 600 BELT) FINISH SIZE 52 INCH		quality)	
4.	LEATHER BELT - 34 MM BELT FINISH SIZE 52 INCH	1500 Nos.	Metal buckle (of Relevant Size and quality)	net to net
5.	LEATHER BELT - 34 MM BELT FINISH SIZE 36-46 INCH	1802 Nos.	Metal buckle (of Relevant Size and quality)	net to net

RA may take subsequent consequential action accordingly.

Case No.	39 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000452AM20
RA File Number	072404000228 AM20
Licence No and Date	0710115996/07/01/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply and same has been sent to technical authority on dated 05.10.2021. Based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms for above said Adv. Auth as under:

**Export Item Sl no-1 : Travelling Bag Backpack Quechua NH500 20L**

**Quantity : 1,13,644 Numbers**

**Import item:**

S. No.	Item Description	Fabric GSM	UOM	Qty.	Recommended
1	100% Polyester PU coated fabric P/CD650D 69T 2TON WRPU158	215	SQM		Net content + 1 % wastage

2	100% Nylon PU coated fabric PA (600+200)D 131T DB WRP2 57	297	SQM	Net content + 1 % wastage
3	100% Polyester PU coated fabric P200D 116T WRP1 58	98	SQM	Net content + 1 % wastage
4	100% Polyester PU Coated fabric with logo printed P75D 185T WRP12 59	73	SQM	Net content + 1 % wastage
5	100% Nylon PU coated fabric with logo printed PA (600+200)D 131T DB WRP2 57	297	SQM	Net content + 1 % wastage
6	Synthetic Rubber 56" Width Hypalon (Relevant Thickness)	--	SQM	Actual + 1% wastage
7	Mesh Fabric (Flat) 100g Hexagonal Mesh	100	SQM	Net content + 1 % wastage
8	Mesh Fabric (Elastic) 170g Pinhole Elastic Mesh	170	SQM	Net content + 1 % wastage
9	Mesh Fabric (Air) 200g Air Mesh	200	SQM	Net content + 1 % wastage
10	Non Woven Fabric 63" Width 150g non woven	150	SQM	Net content + 1 % wastage
11	Zip Fastner& Parts 3# Plain Nylon Zipper (SBS)	--	MTR	Actual + 1% wastage
12	Zip Fastner& Parts 5# Plain Nylon Zipper (SBS)	--	MTR	Actual + 1% wastage
13	Zip Fastner& Parts 5# Plain Nylon Zipper (SBS)	--	MTR	Actual + 1% wastage
14	Zip Fastner& Parts 8# Plain Nylon Zipper (SBS)	--	MTR	Actual + 1% wastage

15	Slide Fastners& Parts (2 Nos. per export item) 3# Slider+Long Puller SBS	--	NOS	Net to net
16	Slide Fastners& Parts (1 Nos. per export item) 5# Slider SBS	--	NOS	Net to net
17	Slide Fastners& Parts (1 Nos. per export item) 5# Reverse Slider SBS	--	NOS	Net to net
18	Slider Fastners& Parts (4 Nos. per export item) 8# Slider SBS	--	NOS	Net to net
19	Webbing Fabric (10mm width in running linear meter)10mm double lockstitch fine waving webbing	--	MTR	Actual + 1% wastage
20	Webbing Fabric (20mm width in running linear meter) 20mm double lockstitch fine waving webbing	--	MTR	Actual + 1% wastage
21	Elastic Rope (2.5mm width in running linear meter)2.5mm elastic rope	--	MTR	Actual + 1% wastage
22	Elastic Rope (3mm width in running linear meter)3mm elastic rope	--	MTR	Actual + 1% wastage
23	Webbing Fabric (20mm width in running linear meter) 20mm elastic webbing	--	MTR	Actual + 1% wastage
24	Polypropylene Rope (3mm width in running linear meter) 3mm PP cord	--	MTR	Actual + 1% wastage
25	Metal Eyelet (1 No. per export item) Metal Eyelet (include plastic gasket)	--	NOS	Net to net
26	Woven fabric of other textile materials	--	MTR	Actual + 1% wastage

	Bandlet (thicker)			
27	EVA (1 No. per export item) 10mm hole EVA (PN-4966 left pad)	--	NOS	Net to net
28	EVA (1 No. per export item) 10mm hole EVA (PN-4966 right pad)	--	NOS	Net to net
29	Plastic Board (1 No. per export item) 1.5mm PE Board (PN-4966 back panel inside)	--	NOS	Net to net
30	Narrow woven fabrics of man made fibre for elastic binding (22mm width in running linear meter) 22mm folded elastic binding	--	MTR	Actual + 1% wastage
31	Narrow Woven fabrics of man made fibre for elastic binding (25mm width in running linear meter) 25mm folded elastic binding	--	MTR	Actual + 1% wastage
32	Narrow Woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm twill binding (HD)	--	MTR	Actual + 1% wastage
33	Narrow Woven fabrics of man made fibre for binding (22mm width in running linear meter) 22mm 600D binding	--	MTR	Actual + 1% wastage
34	Narrow Woven fabrics of man made fibre for binding (25mm width in running linear meter) 25mm 600D binding	--	MTR	Actual + 1% wastage
35	Plastic Buckle (2 Nos. per export item) 20mm plastic male buckle UTX	--	NOS	Net to net
36	Plastic Buckle (2 Nos. per export item) 20mm plastic female buckle UTX	--	NOS	Net to net

37	Plastic Buckle (3 Nos. per export item 20mm plastic adjuster UTX	--	NOS	Net to net
38	Plastic Hook (5 Nos. per export item 10mm plastic hook (UTX)	--	NOS	Net to net
39	Plastic Buckle (2 Nos. per export item Plastic rope buckle UTX	--	NOS	Net to net
40	Rubber Logo (1 Nos. per export item) Emboss Logo	--	NOS	Net to net
41	Labels of textile materials (1 Nos. per export item) Raincover woven label	--	NOS	Net to net
42	Labels of textile materials (1 Nos. per export item) Water drop woven label	--	NOS	Net to net
43	Sewing Thread (Nylon) (1 Bag required 163.80 Meter of thread) 250D Nylon Thread (Imported in cones and each cone contains 1700 Mtrs of thread)	--	MTR	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	40 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000456AM20
RA File Number	052404000634 AM20
Licence No and Date	0510413255/08/01/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 07.08.2020. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Measurement chart and image of the garment.</li> <li>2. CAD (with proper pattern placement).</li> </ol>	

The case stands deferred for re-listing

Case No.	41 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000474AM20
RA File Number	022404000161 AM20
Licence No and Date	0210209686/17/01/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda along with other relevant papers and noted that firm has submitted CAD, Image, measurement. Based on recommendation of Technical authority Letter no 37(5)/54/Textiles/2021-22 date 12.10.2021, committee decided to approve the input output norms for above said Adv. Auth as under:

Sl.	Export item	Qty.	Import item	Qty recommended
1.	Shirt	100% 1500 Nos.	Fabric 100% Cotton, GSM:250 ±10%	3750 sq. meters @ 2.50 Sq. Mtr /pc.
	Cotton, GSM:250 ±10%		Button	15000 nos .
			Thread	450000 Meters
2.	Pant	100% 700 Nos.	Fabric 100% Cotton, GSM:250 ±10%	1764 sq. Meters @ 2.52 Sq. Mtr /pc.
	Cotton, GSM:250 ±10%		Zipper	700
			Button	700 nos .
			Thread	280000 Meters

3.	Overall Cotton, GSM:250 ±10%	100% Nos.	10000	Fabric ±10%	100% Cotton, GSM:250	51000 sq. meters @ 5.10 Sq. Mtr /pc.
				Zipper		10000 Nos.
				Button		300000 Nos.
				Thread		7000000 Meters
4.	Overall Cotton, GSM:315±10%	100% Nos.	7000	Fabric GSM:315±10%	100% Cotton, 35700 sq. meters @ 5.10 Sq. Mtr /pc.	
				Zipper		7000 Nos.
				Button		210000 Nos.
				Thread		4900000 Meters
5.	Knitted Shirt made of Manmade knitted fabric, GSM:360±10%	Sweat Nos.	4000	Knitted fabric made of fibre, GSM:360±10%	manmade 8000 sq. meters @ 2.00 Sq. Mtr /pc.	
				Knitted fabric made of fibre, GSM:360±10%	Synthetic 1280 sq. meters @ 0.32 Sq. Mtr /pc.	
				Reflective Tape of relevant width.		20000 Meter
RA concerned may take necessary action subject to compliance of other usual conditions.						

Case No.	42 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000519AM20
RA File Number	072404000278 AM20
Licence No and Date	0710116147/20/02/2020

## Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that a firm has submitted only CAD and no Image and Measurement chart provided. Based on recommendation of Technical authority Letter no 37(5)/57/Textiles/2021-22 date 12.10.2021, committee decided to ask the firm to furnish the proper reply as under:

1. CAD.
2. Image, measurement chart.

The case stands deferred for re-listing

Case No.	43 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000524AM20
RA File Number	072404000289 AM20
Licence No and Date	0710116170/25/02/2020

## Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda along with other relevant papers and noted that firm has submitted CAD, Image, measurement.

Based on recommendation of Technical authority Letter no 37(5)/56/Textiles/2021-22 date 20.10.2021, committee decided to approve the input output norms for above said Adv. Auth as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Babies Garment(Camisole), (Style No.3400198422), made of 55%Linen 45%RayonWoven DyedFaric GSM:145±10%	1218 Nos.	55%Linen 45%RayonWoven DyedFabric GSM:145±10%	998 sq. meters e
2.	Girls Camisole (Style No. 3400198422) made of 55% Linen 45% Rayon Woven Dyed Fabric GSM:145±10%	5278 Nos.	55%Linen 45%RayonWoven DyedFabric GSM:145±10%	4328 sq. meters



3.	Babies Garment (Dress), (Style No. 3400197731), made of 55% Linen 45% Rayon Woven Dyed Fabric GSM: 145±10%	1218 Nos.	55% Linen 45% Rayon Woven Dyed Fabric GSM: 145±10%	1584 sq. meters
4.	Girls Dress (Style No. 3400197731) made of 55% Linen 45% Rayon Woven Dyed Fabric GSM: 145±10%	5278 Nos.	55% Linen 45% Rayon Woven Dyed Fabric GSM: 145±10%	6862 sq. meters

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	44 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000540AM20
RA File Number	072404000284 AM20
Licence No and Date	0710116192/02/03/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply and same has been sent to technical authority on dated 05.10.2021. Based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms for above said Adv. Auth as under:

**Export Item (Sl no 1) : Travel Bag - Back pack (Dell pro BC 14)**

**Quantity : 20,000 Numbers**

**Import item:**

Sl. No.	Item Description	Fabric GSM	UOM	Quantity Recommended
1	100% Polyester PVB coated fabric 1260D*1680D*52T Poly Solution Dyed W/R RPVB	359 GSM	SQM	Net content + 1 % wastage

Coating				
2	100% Polyester PVB Coated fabric 600D*300D*68T W/RPVB	367 GSM	SQM	Net content + 1 % wastage
3	100% Polyester PVB Coated fabric 600D*300D*68T	367 GSM	SQM	Net content + 1 % wastage
4	100% Polyurethane Coated Fabric Refelctive fabric WR	208 GSM	SQM	Net content + 1 % wastage
5	100% Polyester PU coated Printed fabric 210D/PU	86 GSM	SQM	Net content + 1 % wastage
6	100% Polyester PVC coated fabric Vinyl PU	843 GSM	SQM	Net content + 1 % wastage
7	Mesh Fabric 150g Flat Mesh	146 GSM	SQM	Net content + 1 % wastage
8	Warp Pile fabric Uncut (Velvet fabric) Embossed Velvet	130 GSM	SQM	Net content + 1 % wastage
9	Warp Knit Fabric Dyed (Neoprene Fabric) 2mm Singale face Neopen	--	SQM	Actual + 1% wastage
10	Polyethylene Foam (Cross Linked) XPE8mm (40T)	--	SQM	Net to net
11	EVA (1 No per export item)	--	NOS	Net to net

	EVA 8mm			
12	EVA (1 No per export item) EVA 8mm	--	NOS	Net to net
13	EVA (1 No per export item) EVA 8mm	--	NOS	Net to net
14	Polypropylene board (1 No per export item) 1.0mm molding PP board	--	NOS	Net to net
15	Zip Fastner (in running linear meter) 8# nylon twill zipper	--	MTR	Actual + 1% wastage
16	Zip fasnter (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
17	Zip Fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
18	Zip Fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
19	Webbing woven fabric 38mm width in running linear meter 38mm twill webbing	--	MTR	Actual + 1% wastage
20	Narrow woven fabrics of Man made fibre for binding (22mm width in running linear meter) 22mm 300D binding tape	--	MTR	Actual + 1% wastage

21	Narrow woven fabrics of man made fibre for Binding (25mm width in running linear meter) 25mm 300D binding tape	--	MTR	Actual + 1% wastage
22	Polypropylene Rope 3mm width in running linear meter 3mm PP pipe	--	MTR	Net to net
23	Slide fastner& parts (2 Nos per export item) 8# reverse slider+plastic puller	--	NOS	Net to net
24	Slide fastner& parts (2 Nos per export item) 8# reverse slider+long puller/DN	--	NOS	Net to net
25	Slide fastner& parts (3 Nos per export item) 5# reverse slider+plastic puller	--	NOS	Net to net
26	Slide fastner& parts (1 No per export item) 5# reverse slider+long puller/DN	--	NOS	Net to net
27	Plastic buckle (1 Nos per export item) 38mm plastic triglide buckle	--	NOS	Net to net
28	Plastic hook ( 2 Nos per export item) 38mm plastic hook	--	NOS	Net to net
29	Plastic hook (2 Nos per	--	NOS	Net to net

	export item) 25mm plastic triangle buckle			
30	Slide fastner& parts (2 Nos per export item) molding puller	--	NOS	Net to net
31	Labels of textile materials (1 No per export item) Sewing label (Dell pro BC 14 8NW0J)	--	NOS	Net to net
32	Paper tag (printed) (1 No per export) Hangtag (8NW0J)	--	NOS	Net to net
33	Polypropylene board (1 No per export item) 0.6mm molding PP board	--	NOS	Net to net
34	Webbing Woven fabric 15mm width in running linear meter 25mm twill webbing	--	MTR	Actual + 1% wastage
35	Narrow Woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm twill binding tape	--	MTR	Actual + 1% wastage
36	Narrow woven fabrics of man made fibre for sleeve Binding (20mm width in running linear meter) 20mm 300D binding tape	--	MTR	Actual + 1% wastage
37	Narrow Woven fabrics of Man made fibre for Binding	--	MTR	Actual + 1% wastage

	(20mm width in running linear meter) 20mm 300D Binding tape			
38	Narrow woven fabrics of Man made fibre for Elastic Binding (22mm width in running linear meter) 22mm folded Elastic Binding tape	--	MTR	Actual + 1% wastage
39	Pins (other) Pie Joint Pin	--	NOS	Net to net
40	Labels of Textile materials (1 No per export item) Dell woven label	--	NOS	Net to net
41	Labels of textile Materials (1 No per export item) Charge woven Label/DN	--	NOS	Net to net
42	Labels of textile materials (1 No per export item) Eco Friendly Woven Label	--	NOS	Net to net
43	Paper Label (printed) (1 No per export item) Type V sticker	--	NOS	Net to net
44	Paper Label (Printed) (1 No per export item) Combine Sticker	--	NOS	Net to net
45	paper Label (Printed) (1 no per carton containing 10 nos. of export item) Type J sticker	--	NOS	Net to net

**Export Item (Sl no 2) : Travel Bag - Back pack (Dell pro BC 15)**

**Quantity : 10,000 Numbers**

**Import item:**

<b>Sl. No.</b>	<b>Item Description</b>	<b>Fabric GSM</b>	<b>UOM</b>	<b>Quantity Recommended</b>
1	100% Polyester PVB coated fabric 1260D*1680D*52T Poly Solution Dyed W/R RPVB Coating	360 GSM	SQM	Net content + 1 % wastage
2	100% Polyester PVB Coated fabric 600D*300D*68T W/RPVB	367 GSM	SQM	Net content + 1 % wastage

3	100% Polyester PVB Coated fabric 600D*300D*68T	367 GSM	SQM	Net content + 1 % wastage
4	100% Polyurethane Coated Fabric Refelctive fabric WR	208 GSM	SQM	Net content + 1 % wastage
5	100% Polyester PU coated Printed fabric 210D/PU	86 GSM	SQM	Net content + 1 % wastage
6	100% Polyester PVC coated fabric Vinyl PU	842 GSM	SQM	Net content + 1 % wastage
7	Mesh Fabric 150g Flat Mesh	146 GSM	SQM	Net content + 1 % wastage
8	Warp Pile fabric Uncut (Velvet fabric) Embossed Velvet	131 GSM	SQM	Net content + 1 % wastage
9	Warp Knit Fabric Dyed (Neoprene Fabric) 2mm Singale face Neoopen	--	SQM	Net Content + 1% wastage
10	Polyethylene Foam (Cross Linked) XPE8mm (40T)	--	SQM	Net to net
11	EVA (1 No per export item) EVA 8mm	--	NOS	Net to net
12	EVA (1 No per export item) EVA 8mm	--	NOS	Net to net
13	EVA (1 No per export item) EVA 8mm	--	NOS	Net to net



14	Polypropylene board (1 No per export item) 1.0mm molding PP board	--	NOS	Net to net
15	Zip Fastner (in running linear meter) 8# nylon twill zipper	--	MTR	Actual + 1% wastage
16	Zip fasnter (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
17	Zip Fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
18	Zip Fastner (in running linear meter) 5# nylon twill zipper	--	MTR	Actual + 1% wastage
19	Webbing woven fabric 38mm width in running linear meter 38mm twill webbing	--	MTR	Actual + 1% wastage
20	Narrow woven fabrics of Man made fibre for binding (22mm width in running linear meter) 22mm 300D binding tape	--	MTR	Actual + 1% wastage
21	Narrow woven fabrics of man made fibre for Binding (25mm width in running linear meter) 25mm 300D binding tape	--	MTR	Actual + 1% wastage
22	Polypropylene Rope 3mm width in running linear meter 3mm PP pipe	--	MTR	Net to net
23	Slide fastner& parts (2 Nos per	--	NOS	Net to net

	export item) 8# reverse slider+plastic puller			
24	Slide fastner& parts (2 Nos per export item) 8# reverse slider+long puller/DN	--	NOS	Net to net
25	Slide fastner& parts (3 Nos per export item) 5# reverse slider+plastic puller	--	NOS	Net to net
26	Slide fastner& parts (1 No per export item) 5# reverse slider+long puller/DN	--	NOS	Net to net
27	Plastic buckle (1 Nos per export item) 38mm plastic triglide buckle	--	NOS	Net to net
28	Plastic hook ( 2 Nos per export item) 38mm plastic hook	--	NOS	Net to net
29	Plastic hook (2 Nos per export item) 25mm plastic triangle buckle	--	NOS	Net to net
30	Slide fastner& parts (2 Nos per export item) molding puller	--	NOS	Net to net
31	Labels of textile materials (1 No per export item) Sewing label (Dell pro BC 14 8NW0J)	--	NOS	Net to net
32	Paper tag (printed) (1 No per export) Hangtag (8NW0J)	--	NOS	Net to net
33	Polypropylene board (1 No per	--	NOS	Net to net

	export item)				
	0.6mm molding PP board				
34	Webbing Woven fabric 15mm width in running linear meter 25mm twill webbing	--	MTR	Actual + 1% wastage	
35	Narrow Woven fabrics of Man made fibre for Binding (22mm width in running linear meter) 22mm twill binding tape	--	MTR	Actual + 1% wastage	
36	Narrow woven fabrics of man made fibre for sleeve Binding (20mm width in running linear meter) 20mm 300D binding tape	--	MTR	Actual + 1% wastage	
37	Narrow Woven fabrics of Man made fibre for Binding (20mm width in running linear meter) 20mm 300D Binding tape	--	MTR	Actual + 1% wastage	
38	Narrow woven fabrics of Man made fibre for Elastic Binding (22mm width in running linear meter) 22mm folded Elastic Binding tape	--	MTR	Actual + 1% wastage	
39	Pins (other) Pie Joint Pin	--	NOS	Net to net	
40	Labels of Textile materials (1 No per export item) Dell woven label	--	NOS	Net to net	
41	Labels of textile Materials (1 No per export item) Charge woven Label/DN	--	NOS	Net to net	

42	Labels of textile materials (1 No per export item) Eco Friendly Woven Label	--	NOS	Net to net
43	Paper Label (printed) (1 No per export item) Type V sticker	--	NOS	Net to net
44	Paper Label (Printed) (1 No per export item) Combine Sticker	--	NOS	Net to net
45	paper Label (Printed) (1 no per carton containing 10 nos. of export item) Type J sticker	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	45 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000550AM20
RA File Number	052404000757 AM20
Licence No and Date	0510413866/13/03/2020
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that	

firm has submitted the hard copy of CAD, Image, and Measurement chart. Based on recommendation of technical authority, Committee decided to ask the firm to furnish the following:

1. Proper CAD mentioning style no, no bundles, pattern and name of product.
2. Proper measurement chart.
3. Image.

The case stands deferred for re-listing.

Case No.	46 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GOLITE INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000555AM20
RA File Number	052304000469 AM20
Licence No and Date	0510413905/17/03/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:

1. Manufacturing process indicating stage wise wastage of both indigenous and imported raw materials.
2. Net import content in the export product.
3. Complete calculation for the requirement of all the raw material both imported and indigenous for the manufacture of export items, indicating wastage separately.

The case stands deferred for re-listing.

Case No.	47 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000558AM20
RA File Number	062404000093 AM20
Licence No and Date	0610039463/20/03/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
MENS/LADIESRIDINGBREECHES OFKNITTEDFABRIC((Thecontents ofKNITTEDFABRIC shouldnot be less than 25163.93 Kg.)	50000 Nos.	KNITTED  FABRIC( Relevant GSM)	26422.1 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	48 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000572AM21
RA File Number	062404000004 AM21
Licence No and Date	0610039485/30/04/2020
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <p>1. Applicant may clarify as to what does mean by bonded knitted fabric.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	49 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000584AM21
RA File Number	072404000044 AM21
Licence No and Date	0710116471/20/05/2020
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply and same has been sent to technical authority on dated 05.10.2021. Based on recommendation of Technical authority and taking cue from SION G-33,Committee decided to approve the input output norms for above said Adv. Auth as under:</p>	

**Export Item (S.No 1) : Travelling Bag - Backpack (DELL Professional Sleeve 14)** Made out of 7018.56 SQM of 100% Polyester PU coated fabric and 2887.12 SQM of Warp pile fabric

**Quantity : 10,000 Numbers**

**Import item:**

S.No	Item Description	Fabric GSM	UOM	Quantity recommended
1	100% Polyester PU Coated printing logo fabric Snowflake fabric water proof	196	SQM	Net content + 1 % wastage
2	100% Polyester PU coated fabric Snowflake fabric	190	SQM	Net content + 1 % wastage
3	100% Polyester PU coated fabric 210D/PU HD/DN (full print)	85	SQM	Net content + 1 % wastage
4	100% Polyester PVC coated fabric 1.00mm Vinyl /DN	843	SQM	Net content + 1 % wastage
5	Mesh Fabric (pin hole) 230g pin-hole airmesh / DN	230	SQM	Net content + 1 % wastage
6	Warp Pile Fabric (Uncut) Velvet fabric 130g Velvet Paste 2mm PU sponge / DN	130	SQM	Net content + 1 % wastage
7	Polypropylene board (2 Nos. per export item) 0.6mm molded PP board (front bag ON-0341)	--	NOS	Net to net
8	Zip Fastner (in running linear	--	MTR	Actual + 1% wastage

	meter) 5# Nylon Twill Zipper			
9	Zip Fastner (in running linear meter) 5# Nylon twill zipper	--	MTR	Actual + 1% wastage
10	Webbing woven fabric (16mm width in running linear meter) 16mm nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage
11	Webbing woven fabric (38mm width in running linear meter) 38mm imitation nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage
12	Webbing woven fabric (38mm width in running linear meter) 38mm imitation nylon fine wave webbing (soft)	--	MTR	Actual + 1% wastage
13	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm twill binding / DN	--	MTR	Actual + 1% wastage
14	Narrow woven fabric of man made fibre for binding (20mm width in running linear meter) 20mm 600D binding	--	MTR	Actual + 1% wastage
15	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm 300D binding / DN	--	MTR	Actual + 1% wastage



16	Plastic buckle (1 No. per export item) 38mm plastic buckle	--	NOS	Net to net
17	Slide fastner& parts (1 No. per export item) 5# slider + logo puller / DN	--	NOS	Net to net
18	Slide fastner& parts (2 nos. per export item) 5# reverse slider + logo puller /DN	--	NOS	Net to net
19	Plastic hook (2 nos. per export item) 38mm plastic hook	--	NOS	Net to net
20	Plastic buckle (2 nos. per export item) 16mm D buckle / DN	--	NOS	Net to net
21	Labels of textile materials (1 No. per export item) Sewing label (professional sleeves 14 G2NRV)	--	NOS	Net to net
22	Paper Tag (printed) - (1 no. per export item) Hangtag (Dell Professional Sleeve 14) (G2NRV)	--	NOS	Net to net

**Export Item (S.No 2) : Travelling Bag - Backpack (DELL Professional Sleev 15)** Made out of 7883 SQM of 100% Polyester PU Coated fabric and 3348 SQM of warp pile fabric

**Quantity :** 10,000 Numbers

**Import Item:**

S.No	Item Description	Fabric GSM	UOM	Quantity Recommended
1	100% Polyester PU Coated printing logo fabric Snowflake fabric water proof	196	SQM	Net content + 1 % wastage
2	100% Polyester PU coated fabric Snowflake fabric	190	SQM	Net content + 1 % wastage
3	100% Polyester PU coated fabric 210D/PU HD/DN (full print)	85	SQM	Net content + 1 % wastage
4	100% Polyester PVC coated fabric 1.00mm Vinyl /DN	843	SQM	Net content + 1 % wastage
5	Mesh Fabric (pin hole) 230g pin-hole airmesh / DN	230	SQM	Net content + 1 % wastage
6	Warp Pile Fabric (Uncut) Velvet fabric 130g Velvet Paste 2mm PU sponge / DN	130	SQM	Net content + 1 % wastage
7	Polypropylene board (2 Nos. per export item) 0.6mm molded PP board (front bag ON-0341)	--	NOS	Net to net
8	Zip Fastner (in running linear meter) 5# Nylon Twill Zipper	--	MTR	Actual + 1% wastage
9	Zip Fastner (in running linear meter) 5# Nylon twill zipper	--	MTR	Actual + 1% wastage
10	Webbing woven fabric (16mm width in running linear meter) 16mm nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage

11	Webbing woven fabric (38mm width in running linear meter) 38mm imitation nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage
12	Webbing woven fabric (38mm width in running linear meter) 38mm imitation nylon fine wave webbing (soft)	--	MTR	Actual + 1% wastage
13	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm twill binding / DN	--	MTR	Actual + 1% wastage
14	Narrow woven fabric of man made fibre for binding (20mm width in running linear meter) 20mm 600D binding	--	MTR	Actual + 1% wastage
15	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm 300D binding / DN	--	MTR	Actual + 1% wastage
16	Plastic buckle (1 No. per export item) 38mm plastic buckle	--	NOS	Net to net
17	Slide fastner& parts (1 No. per export item) 5# slider + logo puller / DN	--	NOS	Net to net
18	Slide fastner& parts (2 nos. per export item) 5# reverse slider + logo puller /DN	--	NOS	Net to net
19	Plastic hook (2 nos. per export item) 38mm plastic hook	--	NOS	Net to net
20	Plastic buckle (2 nos. per export item) 16mm D buckle / DN	--	NOS	Net to net

21	Labels of textile materials (1 No. per export item) Sewing label (professional sleeves 14 G2NRV)	--	NOS	Net to net
22	Paper Tag (printed) - (1 no. per export item) Hangtag (Dell Professional Sleeve 14) (G2NRV)	--	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	50 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000592AM21
RA File Number	062404000010 AM21
Licence No and Date	0610039503/01/06/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <p>1. Applicant may clarify as to what does mean by bonded knitted fabric.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	51 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000601AM21
RA File Number	052404000083 AM21
Licence No and Date	0510414339/05/06/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of CAD, Image, and Measurement chart. Based on recommendation of technical authority, Committee decided to ask the firm to furnish the following:</p>	

1. Proper CAD mentioning style no, no bundles, pattern and name of product.
2. Proper measurement chart.
3. Image.

The case stands deferred for re-listing.

Case No.	52 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	CAMPARI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000610AM21
RA File Number	052304000048 AM21
Licence No and Date	0510414382/11/06/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority,

Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
BABIES BIBPANT(MADE OF 100% COTTON WOVEN CORDUROY FABRIC - GSM210 +/- 10% (STYLE No. LCN 10554N))	7200 Nos.	100% COTTON WOVEN CORDUROY FABRIC - GSM210 +/- 10%	8424 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	53 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000612AM21
RA File Number	072404000071 AM21
Licence No and Date	0710116592/11/06/2020
Norms Committee Decision:	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
MENS VEST COAT (Checks & Stripes)(Made out of 69%Polyester 29% Viscose, 2%Spandex)	1607 Nos.	69% POLYESTER 29% VISCOSE 2% SPANDEX WOVEN FABRICS WIDTH 145 GSM 245	1848 Sq. Mtr.
		100% POLYESTER WOVEN FABRICS WIDTH 57/58" GSM 76	480 Sq. Mtr.
		52% POLYESTER 48% VISCOSE WOVEN FABRICS WIDTH 54" GSM 86	1371 Sq. Mtr.
MENS VEST COAT (Checks & Stripes)(Made out of 66%Polyester, 32% Viscose, 2%Spandex)	1386 Nos.	66% POLYESTER 32% VISCOSE 2% SPANDEX WOVEN FABRICS WIDTH 140 GSM 255	1705 Sq. Mtr.
		100% POLYESTER WOVEN FABRICS WIDTH 56/58" GSM 76	1178 Sq. Mtr.
		100% POLYESTER WOVEN FABRICS WIDTH 61/63" GSM 150	497 Sq. Mtr.
MENS VEST COAT (Checks & Stripes)(Made out of 68%Polyester, 30% Viscose, 2%Spandex)	1607 Nos.	68% POLYESTER 30% VISCOSE 2% SPANDEX WOVEN FABRICS WIDTH 140 GSM 255	2429 Sq. Mtr.
		100% POLYESTER WOVEN FABRICS WIDTH 56/58" GSM 76	1367 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	54 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ANISH (INDIA) EXPORTS
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	018405000614AM21
RA File Number	052304000053 AM21
Licence No and Date	0510414398/15/06/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply and same has been referred to technical authority for examination. Based on recommendation of technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Proper CAD mentioning style no and name of product.</li> <li>2. Proper measurement chart.</li> <li>3. Image.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	55 / NC/5/MEET/Sep/202122/9			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	018405000621AM21			
RA File Number	052404000116 AM21			
Licence No and Date	0510414447/19/06/2020			
Norms Committee Decision:				
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply.				
Based on recommendation of Technical authority letter no 37(5)/60/Textiles/2021-22 date 20.09.2021 Committee decided to approve the input output norms for above said Adv. Auth as under:				
Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Ladies Top with Knot made of 100% Polyester Dyed Woven Fabric, GSM-95±10%. (Style no.2873)	10273 Nos.	100% Polyester Dyed Woven Fabric, GSM-95±10%	33387 sq. meters
2.	Ladies Top with Knot made of 100%	14465 Nos.	100%	47011 sq. meters

Polyester Printed Woven Fabric,  
GSM-95±10%. (Style no.2874)

Polyester c.  
Printed  
Woven  
Fabric, GSM-  
95±10%

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	56 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000628AM21
RA File Number	052404000126 AM21
Licence No and Date	0510414480/24/06/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
BLOUSE made of 45% SILK 55% COTTON WOVEN FABRIC GSM 88+/-10% ( Style No- DABNEY)	70 Nos.	45% SILK 55% COTTON WOVEN FABRIC GSM (88+/- 10%)	3.09 Sq. Mtr./Pc
SKIRT made of 45% SILK 55% COTTON WOVEN FABRIC GSM 88+/-10% ( Style No- DARNAE)	800 Nos.	45% SILK 55% COTTON WOVEN FABRIC GSM (88+/- 10%)	2.43 Sq. Mtr./Pc



DRESS made of 45% SILK 55% COTTON WOVEN FABRIC GSM88+/-10% ( Style No- DELIO)	110 Nos.	45% SILK 55% COTTON WOVEN FABRIC GSM (88+/- 10%)	3.99 Sq. Mtr./Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	57 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000629AM21
RA File Number	052404000122 AM21
Licence No and Date	0510414481/24/06/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply.

Based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Details of Export List	Qty	import item	Qty Recommended
01	Girl Dress Made of Warp knit Fabric 93% polyester, 7% Spandex (+/-3%) with gold glitter Print width -154CM (+/-5%), Fabric GSM -240 (+/- 5%), Stroke no. 9735P, (Color: Cobalt)	9452 (Nos.)	Warp knit Fabric 93% polyester, 7% Spandex (+/-3%) with gold glitter Print width -154CM (+/-5%) Fabric GSM -240  Warp knit Fabric 93% Polyester, 7% Spandex (+/-3%) with gold glitter Print width -154CM (+/-5%), Fabric GSM -240	19650 Sq. Mtrs.      1455 Sq. Mtrs.

02	<p>Girl Dress</p> <p>Made of Warp knit</p> <p>Fabric 93% Polyester, 7% Spandex (+/- 3%) with Glitter Print ( as body) &amp; solid (as back fashion) width 154CM (+/-5%)</p> <p>Fabric GSM 240 (+/-5%), Stroke No. 9737D</p> <p>(Color Navy)</p>	8003 (Nos.)	<p>Wrap knit Fabric 93% polyester 7% Spandex</p> <p>(+/- 3%)(width 154 CM (+/-5%), Fabric GSM -240</p> <p>Warp knit Fabric 93% Polyester 7% Spandex</p> <p>(+/- 3%) width 154 CM (+/-5%) Fabric GSM -240</p>	<p>16145.0</p> <p>Sq. Mtrs.</p> <p>1232.</p> <p>Sq. Mtrs</p>
03	<p>Girls Legging</p> <p>Made of warp knit Fabric 93% polyester 7% Spandex (+/- 3%)(width 154 CM (+/-5%), Fabric GSM -240</p> <p>(+/-5%) Stroke No. 3113P, (Color: Navy Solid)</p>	7115 (Nos.)	<p>Warp knit Fabric 93% Polyester 7% Spandex</p> <p>(+/- 3%) width 154 CM (+/-5%) Fabric GSM -240</p>	<p>7450.</p> <p>Sq. Mtrs.</p>
04	<p>Girls Legging</p> <p>Made of warp knit fabric 93% Polyester 7% Spandex (+/- 3%) width 154 CM (+/-5%) Fabric GSM -240</p> <p>(+/-5%) Stroke No. 3118D, (Color: Black)</p>	5384 (Nos.)	<p>Warp knit Fabric 93% Polyester 7% Spandex</p> <p>(+/- 3%) width 154 CM (+/-5%) Fabric GSM -240</p>	<p>5638</p> <p>Sq. Mtrs.</p>
05	<p>Girls Dress</p> <p>Made of Sequins Embroidered on knitted Fabric 100% Polyester being used as shell, woven</p>	4946 (Nos.)	<p>Sequins Embroidered on knitted Fabric 100% Polyester</p> <p>(Color: Magenta mix)</p>	<p>6281</p> <p>Sq. Mtrs.</p>

	poly crepe, Stroke No. 9742D (Color: Magenta mix)			
06	Girls Dress uppor part Made of warp knit Fabric 93% Polyester 7% Spandex (+/- 3%) with glitter print width - 154CM, Fabric GSM -240 (+/- 5%), 100% Polyester - 147CM (+/-5%) Stroke No. 3310Q (Color: Bright Red)	5039 (Nos.)	Warp knit Fabric 93% Polyester 7% Spandex (+/- 3%) width 154 CM (+/-5%) Fabric GSM -240  Warp knit Fabric 100% Polyester mesh with Glitter Print width – 147 CM (+/5%)  Warp knit Fabric 100% Polyester width -147 CM (+/-5%), Fabric GSM - 45 (+/5%)	2520 Sq. Mtrs.  4296.0 Sq. Mtrs.  3144 Sq. Mtrs.
07	Babies Jump Suit Made of warp knit Fabric 93% Polyester,7% Spandex (+/- 3%) gold dot print width - 154CM (+/5%), Fabric GSM- 240(+/-5%) and other Fabric used as back fashion and as lining stroke No. 2052W, (Color: Navy)	4966 (Nos.)	Warp knit Fabric 93% Polyester,7% Spandex (+/- 3%) gold dot print width - 154CM (+/5%), Fabric GSM- 240  Warp knit Fabric 93% Polyester,7% Spandex (+/- 3%) width – 154 CM (+/- 5%),	4866 Sq. Mtrs.  754 Sq. Mtrs.
08	Girls Jump Suit	655	Warp knit Fabric 93% Polyester 7% Spandex	642

	Made of warp knit fabric 93% Polyester 7% Spandex (+/- 3%) gold dot print width - 154CM (+/5%),  fabric GSM- 240 (+/-5%) and other fabric used as back fashion and as lining  stroke no. 2052W  (Color: Navy)	(Nos.)	(+/- 3%) gold dot print width - 154CM (+/5%), GSM- 240  Warp knit Fabric 93% Polyester 7% Spandex  (+/- 3%) width - 154CM (+/5%),	Sq. Mtrs.  101.28 Sq. Mtrs.
09	Babies Jump Suit  Made of warp knit fabric 93% Polyester 7% Spandex (+/- 3%) width 154CM, (+/- 5%) Fabric GSM 240  (+/-5%) woven Fabric 100% Cotton in lining warp knit Fabric 100% Polyester in frill Stroke no. 2047W  (Color: Current Red)	6364  (Nos.)	Warp knit Fabric 93% Polyester 7% Spandex  (+/- 3%) width 154CM, (+/-5%) Fabric GSM 240	5611 Sq. Mtrs.
10	Girls Jump Suit  Made of warp knit fabric 93% Polyester 7% Spandex (+/- 3%) width 154CM, (+/- 5%) fabric GSM 240  (+/-5%) Woven Fabric 100% Cotton in lining warp knit fabric 100% polyester in frill stroke no. 2047W,  (Color: Current Red)	718  (Nos.)	warp knit fabric 93% Polyester 7% Spandex  (+/- 3%) width 154CM, (+/-5%) fabric GSM 240	640 Sq. Mtrs.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	58 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved

Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000633AM21
RA File Number	052404000131 AM21
Licence No and Date	0510414493/26/06/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
BABIES GARMENTS ENSAMBLES (TOP+ BOTTOM)MADE OF 77% POLYESTER 19% VISCOSE 4% ELASTANE KNITTED DYED FABRIC(GSM: 300 +/- 10%, (STYLE NO: IND-002))	11039 Nos.	77%POLYESTER 19% VISCOSE 4% ELASTANE KNITTED DYED FABRIC	2472 Kg.
BABIES GARMENTS ENSAMBLES (TOP + BOTTOM) MADE OF 58% POLYESTER 38% VISCOSE 4% ELEASTANE KNITTED PRINTED FABRIC(GSM: 330 +/- 10%, (STYLE NO: IND-212))	6521 Nos.	58% POLYESTER 38% VISCOSE 4% ELASTANE KNITTED PRINTED FABRIC	1660 Kg.
GIRLS ENSAMBLES (TOP + BOTTOM) MADE OF 100% POLYESTER KNITTED DYED FABRIC(GSM: 125 +/- 10%, (STYLE NO: OG-038))	7292 Nos.	100% POLYESTER KNITTED DYED FABRIC	1318 Kg.
GIRLS T-SHIRT MADE OF 95% POLYESTER 5% ELASTANE KNITTED DYED JERSEY	6333 Nos.	95% POLYESTER 5% ELEASTANE KNITTED	2768 Kg.

FABRIC (GSM: 260 +/- 10% (STYLE NO: OGSP1666))		DYED JERSEY FABRIC	
GIRLS T-SHIRT MADE OF 95% POLYESTER 5% ELASTANE KNITTED DYED JERSEY FABRIC(GSM: 260 +/- 10%, STYLE NO: OGSPG1667)	7038 Nos.	95% POLYESTER 5% ELASTANE KNITTED DYED JERSEY FABRIC	2759 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	59 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000638AM21
RA File Number	052404000145 AM21
Licence No and Date	0510414513/30/06/2020
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted incomplete reply(CAD, Image received). Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the proper reply as under;</p> <ol style="list-style-type: none"> <li>1. CAD, Image,</li> <li>2. Measurement chart</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	60 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	MEENU CREATION LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000640AM21
RA File Number	052404000107 AM21
Licence No and Date	0510414527/01/07/2020
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority letter no</p>	

37(5)/55/Textiles/2021-22, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Export Qty.	Import item	Qty recommended
Ladies' Kaftan made from 40% Nylon 60% Viscose Woven fabric GSM:128±10% (Style No: S-30529)	2500 Nos	40% Nylon 60% Viscose Woven fabric GSM:128±10%	4500 Sq. Mtrs. @ 1.80 Sq. Mtr/pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	61 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000646AM21
RA File Number	052404000157 AM21
Licence No and Date	0510414594/09/07/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda and noted that firm has furnished their reply and same has been referred to technical authority. The committee also noted that in the firm's reply, Some images and CAD are not legible. The CADs, Images and measurement charts are not in sequence and not correlated with style number, product name etc. For product at S.N. 8 requirement of 7478SQM for 631 pcs is abnormally high for the product babies dress. Therefore , committee decided to ask the firm to furnish the following:

1. Proper CAD mentioning style no and name of product.
2. Proper measurement chart.
3. Image.
4. Justification for requirement of 7478 Sq. Mtr fabric for 631 nos. of babies dress.

The case stands deferred for re-listing.

Case No.	62 / NC/5/MEET/Sep/202122/9
Case Status	Case Withdrawn
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000649AM21

RA File Number	072404000108 AM21
Licence No and Date	0710116748/14/07/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has informed by email dated 17.08.2021 that above said Adv. Authorization has been surrendered without utilization. Committee went through the details submitted in this case and decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	63 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000650AM21
RA File Number	052404000170 AM21
Licence No and Date	0510414641/16/07/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/61/Textiles/2021-22 date 02.09.2021,

Committee decided to approve the input output norms for above said Adv. Auth as under:

Sl.	Export item	Qty.	Import item	Qty Recommended
1.	Girls Dress (Main Fabric) M/O 93% Polyester 7% Elastane Knitted Dyed Velour Fabric, GSM: 240±10%, (Sleeve(Shell) Made of 100% Polyester Knitted Printed Mesh Fabric with Glitter Print, GSM 50+/-10% and Sleeve Lining Made of 100% Polyester Knitted Mesh Dyed Fabric, GSM: 45+/-10% (Style No: 9704D)	6644 Nos.	93% Polyester 7% Elastane Knitted Dyed Velour Fabric, GSM: 240±10%	1627 kgs.
			100% Polyester Knitted Printed Mesh Fabric with Glitter Print, GSM: 50±10%	80 Kgs.
			100% Polyester Knitted Mesh Dyed Fabric, GSM: 45±10%.	72 Kgs.
2.	Girls Jacket made of 100%	3890 Nos.	100% Polyester Knitted	166 Kgs.



	Polyester Knitted Dyed Fur Fabric, GSM-390±10%. (Style no.2400D)		Dyed Fur Fabric, GSM-390±10%, color White.	
			100% Polyester Knitted Dyed Fur Fabric, GSM:390±10%	285 Kgs.
			100% Polyester Knitted Dyed Fur Fabric, GSM-390±10%, color Black.	985 Kgs.
3.	Girls Skirt made of 100% Nylon Knitted Printed Fabric, GSM-27±10%. (Style no. 3109T).	3291 Nos.	100% Nylon Knitted Printed Fabric, GSM: 27±10%	69.68 Kgs.
4.	Girls Skirt made of 100% Nylon Knitted Printed Fabric, GSM-27±10%. (Style no. 3115T).	3078 Nos.	100% Nylon Knitted Printed Fabric, GSM: 27±10%	65.17 Kgs.
5.	Girls Dress Made of 100% Polyester Knitted Velour Fabric, GSM:300±10%, Style : 9741D.	7667 Nos.	100% Polyester Knitted Velour Fabric, GSM:300 ±10%	3676.32 Kgs.
6.	Girls Dress front Portion made of 100% Polyester Knitted Sequence Dyed Fabric, GSM: 290 ±10% (Imported) (With Lining 100% Cotton Knitted Fabric, Sleeve and Back Portion made of 100% Cotton Knitted Fabric (Indigenous), Style No: 2027D)	3172 Nos.	100% Polyester Knitted Sequence Dyed Fabric, GSM: 290 ±10%	307.35 Kgs.

The GSM of relevant fabrics should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	64 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000652AM21
RA File Number	052404000177 AM21
Licence No and Date	0510414658/21/07/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority letter no 37(5)/89/Textiles/2021-22 date 26.12.2021, Committee decided to approve the input output norms as under:

	Export item	Export Qty.	Import item	Qty recommended
1.	Girls Trouser made from 78% Polyester, 17% Viscose, 5% Spandex woven Fabric, GSM: 255±10%. (Style No. 202TRO035-230)	4711 Nos.	78% Polyester, 17% Viscose, 5% Spandex woven Fabric, GSM: 255±10%	4428 sq. meters
2.	Girls Trouser made from 64% Polyester, 34% Viscose, 2% Spandex woven Fabric, GSM: 270±10% (Style No. 202TRO051-230)	3626 Nos.	64% Polyester, 34% Viscose, 2% Spandex woven Fabric, GSM: 270±10%	3952 sq. meters
3.	Babies Shorts made from 90% Polyester, 7% Viscose, 3% Spandex Y/D Knited Jacquard Fabric, GSM: 280±10%. (Style No. 202SET222-227)	1221 Nos.	90% Polyester, 7% Viscose, 3% Spandex Y/D Knited Jacquard Fabric, GSM: 280±10%	806 sq. meters @0.66 sq. mtrs./pc.
4.	Girls Shorts made from 90% Polyester, 7% Viscose, 3% Spandex Y/D Knited Jacquard Fabric, GSM: 280±10%. (Style No. 202SET222-227)	3663 Nos.	90% Polyester, 7% Viscose, 3% Spandex Y/D Knited Jacquard Fabric, GSM: 280±10%	2417 sq. meters
5.	Babies Dress made from 92% Polyester, 8% Spandex Knited Velvet Fabric, GSM: 250±10%. (Style No. 202DRS352-227)	3362 Nos.	92% Polyester, 8% Spandex Knited Velvet Fabric, GSM: 250±10%.	3160 sq. meters
6.	Girls Dress made from 92% Polyester,	5043 Nos.	92% Polyester, 8% Spandex	4740 sq. meters

	8% Spandex Knited Velvet Fabric, GSM: 250±10%. (Style No. 202DRS352-227)		Knited Velvet Fabric, GSM: 250±10%.	
7.	Babies Dress made from 92% Polyester, 8% Spandex Knited Velvet Fabric, GSM: 250±10%. (Style No. 202DRS408-256)	2091 Nos.	92% Polyester, 8% Spandex Knited Velvet Fabric, GSM: 250±10%.	941 sq. meters
8.	Babies Skirts made from 100% Polyester, Knitted Net Fabric, GSM: 45±10%. (Style No. AZA1687NF).	3856 Nos.	100% Polyester Knitted Net Fabric, GSM: 45±10%.	2545 sq. mtrs
9.	Girls Skirts made from 100% Polyester, Knitted Net Fabric, GSM: 45±10%. (Style No. AZA1687NF)	2705 Nos.	100% Polyester Knitted Net Fabric, GSM: 45±10%.	1785 sq. mtrs

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	65 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000653AM21
RA File Number	052404000187 AM21
Licence No and Date	0510414666/21/07/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that in firms' reply measurement chart not furnished, product description and style no are not mentioned on mages, and export product 1,2 are with same style no but different product description but CAD submitted only for one. Therefore , committee decided to ask the firm to furnish the following:

1. Proper CAD mentioning style no and name of product.
2. Proper measurement chart.
3. Image mentioning style no and product description.

The case stands deferred for re-listing.

Case No.	66 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000667AM21
RA File Number	322404000030 AM21
Licence No and Date	3210079630/30/07/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the items of import in Sq. Mtr.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	67 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000668AM21
RA File Number	052304000118 AM21
Licence No and Date	0510414833/07/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Net content of import in export item.</li> <li>3. Calculation for requirement of raw material for making final product including indigenous item (if any).</li> <li>4. Clarification on Bonded Fabric.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	68 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000669AM21
RA File Number	052304000119 AM21
Licence No and Date	0510414834/07/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Net content of import in export item.</li> <li>3. Calculation for requirement of raw material for making final product including indigenous item (if any).</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	69 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000681AM21
RA File Number	072404000137 AM21
Licence No and Date	0710116904/18/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda and noted that a firm was asked to furnish the CAD, Image and Measurement chart. The committee went through the details submitted in this case and noted that firm has provided only CAD for 24 different export items and no measurement chart and image. Therefore, based on recommendation of technical authority, committee decided to ask the firm to furnish proper reply as mentioned above.</p> <p>The case stands deferred for re-listing</p>	

Case No.	70 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000689AM21

RA File Number	052404000242 AM21
Licence No and Date	0510414974/21/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	71 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000696AM21
RA File Number	052404000244 AM21
Licence No and Date	0510415013/26/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content in the export item.</li> <li>2. Calculation sheet for the requirement of all input(both import and indigenous) for manufacturing of export product.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	72 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000700AM21
RA File Number	082404000146 AM21
Licence No and Date	0810148417/27/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	73 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000711AM21
RA File Number	082404000152 AM21
Licence No and Date	0810148443/28/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	74 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000702AM21
RA File Number	039404000368 AM21
Licence No and Date	0310837964/28/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda and based on recommendation of technical authority, committee observed that firm has not provided measurement chart and image/sketch. The CADs are also not matching with the export item's import quantities and the details of trimming and embellishment used in export item are also not furnished. Therefore committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export items.</li> <li>2. Image/Sketch and measurement chart.</li> <li>3. Details of trimming and embellishment used in export item.</li> </ol> <p>details of trimming and embellishment used in export item</p>	

Case No.	75 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000712AM21
RA File Number	082404000154 AM21
Licence No and Date	0810148447/31/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	76 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SURGINE HEALTHCARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000714AM21
RA File Number	052404000259 AM21
Licence No and Date	0510415055/31/08/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image, Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	77 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000741AM21
RA File Number	072404000031 AM21
Licence No and Date	0710116996/11/09/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda and noted that a firm was asked to furnish the CAD, Image and Measurement chart. The committee went through the details submitted in this case and noted that firm has provided only CAD for 09 different export items and no measurement chart and image.</p>	



Therefore, based on recommendation of technical authority, committee decided to ask the firm to furnish proper reply as mentioned above.

The case stands deferred for re-listing

Case No.	78 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000748AM21
RA File Number	052304000181 AM21
Licence No and Date	0510415234/16/09/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:

1. Manufacturing process indicating stage wise wastage of both indigenous and imported raw materials.
2. Net import content in the export product.
3. Complete calculation for the requirement of all the raw material both imported and indigenous for the manufacture of export items, indicating wastage separately.

The case stands deferred for re-listing.

Case No.	79 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AMKO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000777AM21
RA File Number	052304000199 AM21
Licence No and Date	0510415439/07/10/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply on dated 06.08.2020. Based on recommendation of Technical authority, committee decided to approve the norms for above said adv. auth. As under:

Export item	Qty.	Import item	Qty recommended
OTTON DYED MADE-UPS	48858.4 Kg.	100% COTTON COMBED	51056 Kg.

BLANKET 100% EGYPTIAN COTTON		COMPACT YARN (100% COTTON EGYPTIAN COTTON)	
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	80 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	018405000779AM21
RA File Number	062404000047 AM21
Licence No and Date	0610039637/08/10/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished the application copy vide email dated 30.04.2021. Based on recommendation of Technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content in the export item.</li> <li>2. Specification with dimension of each import item.</li> <li>3. Comparison table, giving requirement of inputs with respective SION fixed in the H B Of procedure vol. II.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	81 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00032842AM21
RA File Number	052404000454 AM21
Licence No and Date	0511000025/07/12/2020
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol>	

The case stands deferred for re-listing.

Case No.	82 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	PEARL GLOBAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00034692AM21
RA File Number	05AA04018055 AM21
Licence No and Date	0511000093/09/12/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of Tech Auth, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty recommended
Babies (Girls) Dress with Nappy Cover (Style no-30W21GWWS001)  Made out from 100%BCI Cotton 21 Wales Yarn Dyed Checks Corduroy Fabric (40x40 / 77x177 GSM 145+/-10%	9025 Nos.	100% BCI Cotton 21 Wales Yarn Dyed Checks Corduroy Fabric (40x40 / 77x177 GSM 145+/-10%	7220 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	83 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00037011AM21
RA File Number	06AA04002191 AM21
Licence No and Date	0611000011/11/12/2020

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification with dimension of Microfiber Sued, Insole socks and other import items.

2. Production vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00085283AM21
RA File Number	03AA04022562 AM21
Licence No and Date	0311001541/16/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., Committee decided to approve the norms as under:

Sl. No.	Details of Export List	Qty	Details of import item	Qty Recommended
01	Jacket 50% Cotton, 50% Polyester Woven Printed Fabric, GSM 255, (+/-10%)	12000 (Nos.)	50% Polyester Woven Printed Fabric, GSM 255, (+/-10%) (JOBWORK EXPORT VALUE - 95880.00 -CHF)	2.80 Sq. Mtr./Pc
			Metal S Spring Snap Button Cap Part (a)	Net to Net
			Metal S Spring Snap Button Spring Part (b)	Net to Net
			Metal S	Net to Net

			Spring Snap Button	
			Part (c)	
			Metal S	Net to Net
			Spring Snap Button Eyelet	
			Part (d)	
			Metal Eyelet	Net to Net
			2 part Set	
02	Trouser	20000	50% Polyester	2.80
	50% Cotton, 50% Polyester	(Nos.)	Woven Printed Fabric, GSM 255,	Sq. Mtr./Pc
	Woven Printed Fabric, GSM		(+/-10%)	
	255, (+/-10%)		(JOBWORK EXPORT	
			VALUE - 145800.00 CHF)	
			Metal Ring Feather Snap Button	Net to Net
			Cap (a)	
			Metal Ring Feather Snap	Net to Net
			Button Spring Part (b)	
			Metal Ring	Net to Net
			Feather Snap Button	
			Button Part (c)	
			Metal Ring Feather Snap	Net to Net
			Button Eyelet Part (d)	
03	Cap	1000 (Nos.)	50% Cotton, 50% Polyester	0.60

			Woven Printed Fabric, GSM 255 (+/-10%) (JOBWORK EXPORT VALUE - 3710.00 CHF)	Sq. Mtr./Pc
	50% Cotton, 50% Polyester Woven Printed Fabric, GSM 255, (+/-10%)			
			Metal S	Net to Net
			Spring Snap Button Cap Part (a)	
			Metal S	Net to Net
			Spring Snap Button Spring Part (b)	
			Metal S	Net to Net
			Spring Snap Button Button Part (c)	
			Metal S	Net to Net
			Spring Snap Button Eyelet Part (d)	
			Metal Eyelet 2 part Set	Net to Net
04	Jacket with Lining	7500 (Nos.)	50% Cotton, 50% Polyester	3.90

50% Cotton, 50% Polyester Woven Printed Fabric, GSM 260, (+/-10%)	Woven Printed Fabric, GSM 260, (+/-10%) (JOBWORK EXPORT VALUE - 181425.00 CHF)	Sq. Mtr./Pc
	50% Cotton 50% Polyester	2.90
	Woven Dyed Fabric GSM 150	Sq. Mtr/Pc
	Metal S	Net to Net
	Spring Snap Button Cap Part (a)	
	Metal S	Net to Net
	Spring Snap Button Spring Part (b)	
	Metal S	Net to Net
	Spring Snap Button Button Part (c)	
	Metal S	Net to Net
	Spring Snap Button Eyelet Part (d)	

All accessories to be allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	85 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00085024AM21
RA File Number	05AA04031119 AM21
Licence No and Date	0511001296/16/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate specific item of export giving its style number for each export item</li> <li>2. Complete calculation for requirement of raw materials i( both imported and indigenous) indicating wastage separately.</li> <li>3. CAD / CAM measurement chart for the export product.</li> <li>4. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	86 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SAMAISHA NET PACK INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00085149AM21
RA File Number	08AA04009778 AM21
Licence No and Date	0811000691/16/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the net content of each import item in export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022



HQ File Number	HQRNORM APPLY 00085209AM21
RA File Number	32AA04005918 AM21
Licence No and Date	3211000457/16/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the legible copy of the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing..</p>	

Case No.	88 / NC/5/MEET/Sep/202122/9			
Case Status	Case Approved			
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	HQRNORM APPLY 00085261AM21			
RA File Number	03AA04022561 AM21			
Licence No and Date	0311001757/16/02/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., Committee decided to approve the norms as under:				
S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	Polyester Knitted Vest 100% Polyester Warp Knit Fabric	13500 Nos.	100% Polyester Warp Knit Fabric	1687 Kg.
			Reflective Tape 50 mm	Net to Net
2.	Mens Jacket – 94% Nomex 5% Aramide 1% Static Control Woven Fabric 265 GSM +/-10%	500 Nos.	94% Nomex 5% Aramide 1% Static Control Woven Fabric 265 GSM +/-10%	1500 Sq. Mtr.
			Reflective Tape 50 mm	Net to Net

3.	Mens Trouser – 500 Nos. 94%Nomex 5%Aramide 1% Static Control Woven Fabric 265 GSM+/-10%	94%Nomex 5%Aramide 1% Static Control Woven Fabric 265 GSM+/-10%	1450 Sq. Mtr.
		Reflective Tape 50 mm	Net to Net
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	89 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00085265AM21
RA File Number	03AA04022381 AM21
Licence No and Date	0311001774/16/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., Committee decided to approve the norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
Gents Raincoat (Full Sleeve) 100% Polyester Woven Fabric with coating 110 GSM +/-10 %	19000 Nos.	1.	100% Polyester Woven Fabric with coating 110 GSM +/-10%	85500 Sq. Mtr.
		2.	100% Polyester Fabric 95 GSM +/-10%	6650 Sq. Mtr
		3.	Reflective Tape	30400 Mtr. (Net to Net)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	90 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00085275AM21		
RA File Number	05AA04031122 AM21		
Licence No and Date	0511001307/16/02/2021		
Norms Committee Decision:			
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. And cue from SION J-275, decided to approve the norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
LADIES TROUSER  MADE OF 100 PERCENT LINEN PRINTED WOVEN  FABRIC GSM 160 +/- 10%  STYLE NO.  963306	2730 Nos.	100 PERCENT LINEN PRINTED WOVEN  FABRIC GSM 160 +/- 10%	2.25 Sq. Mtr./Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	91 / NC/5/MEET/Sep/202122/9		
Case Status	Case Approved		
Party Name	AFFLATUS INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00085278AM21		
RA File Number	05AA04031190 AM21		
Licence No and Date	0511001306/16/02/2021		
Norms Committee Decision:			
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. , decided to approve the norms as under:</p>			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>

LADIES SHORTS MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 160 +/- 10 % STYLE NO-962109	6825 Nos.	100% LINEN PRINTED WOVEN FABRIC GSM 160 +/- 10 %	14229 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	92 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00085668AM21
RA File Number	03AA04023201 AM21
Licence No and Date	0311001780/17/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. and taking cue from approved norms for Adv. Auth no. 0310829782 date 19.06.2019 in meeting no 04/AM-20 with personal hearing , decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
Silk liner Made from 100% silk fabric width 90 CM GSM 32(+/-10%)	3960 Nos.	100% silk fabric width 90 CM GSM 32(+/-10%)	3.59 Sq. Mt. per Pc or 14217 Metres of input fabric of 90 Cms width and GSM 32 (+-10%).

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	93 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00085758AM21
RA File Number	04AA04007060 AM21

Licence No and Date	0411000356/17/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	94 / NC/5/MEET/Sep/202122/9		
Case Status	Case Approved		
Party Name	CENTURY OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00087061AM21		
RA File Number	05AA04032378 AM21		
Licence No and Date	0511001363/18/02/2021		
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. , decided to approve the norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Men Jacket  Made from 63%Tencel 37 % Linen woven Solid Dyed Fabric, GSM 210 +/- 10 %  Style No. NO452584MN	380 Nos.	Made from 63%Tencel 37 % Linen woven Solid Dyed Fabric, GSM 210 +/- 10 %	1185 Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	95 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00086633AM21
RA File Number	05AA04032317 AM21

Licence No and Date	0511001339/18/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of inputs in each of the export item,</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product indicating wastage separately.</li> <li>3. Specification/made up of material of each of Import item.</li> </ol>	

Case No.	96 / NC/5/MEET/Sep/202122/9												
Case Status	Case Approved												
Party Name	BHARTIYA INTERNATIONAL LIMITED												
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022												
HQ File Number	HQRNORM APPLY 00086719AM21												
RA File Number	07AA04008586 AM21												
Licence No and Date	0711000509/18/02/2021												
Norms Committee Decision:													
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority letter no 37(5)/88/Textiles/2021-22 date 26.12.2021, Committee decided to approve the input output norms as under:													
<table><tr><td>Export item</td><td>Qty.</td><td>Import item</td><td>Qty recommended</td></tr><tr><td>1. Men's Jacket (100% 282 Nos. Shearling made of dressed Lamb fur skins).</td><td></td><td>Dressed Lamb skins</td><td>Fur 16638 sq. ft @59.00 sq. ft. /pc. (5.48 sq. mtr./pc.)</td></tr><tr><td>2. Women's Jacket( 100% 335 Nos. Shearling made of dressed Lamb fur skins).</td><td></td><td>Dressed Lamb skins</td><td>Fur 5.29 sq. ft @57 sq. ft. /pc.(5.29 sq. mtr./pc.)</td></tr></table>		Export item	Qty.	Import item	Qty recommended	1. Men's Jacket (100% 282 Nos. Shearling made of dressed Lamb fur skins).		Dressed Lamb skins	Fur 16638 sq. ft @59.00 sq. ft. /pc. (5.48 sq. mtr./pc.)	2. Women's Jacket( 100% 335 Nos. Shearling made of dressed Lamb fur skins).		Dressed Lamb skins	Fur 5.29 sq. ft @57 sq. ft. /pc.(5.29 sq. mtr./pc.)
Export item	Qty.	Import item	Qty recommended										
1. Men's Jacket (100% 282 Nos. Shearling made of dressed Lamb fur skins).		Dressed Lamb skins	Fur 16638 sq. ft @59.00 sq. ft. /pc. (5.48 sq. mtr./pc.)										
2. Women's Jacket( 100% 335 Nos. Shearling made of dressed Lamb fur skins).		Dressed Lamb skins	Fur 5.29 sq. ft @57 sq. ft. /pc.(5.29 sq. mtr./pc.)										
RA concerned may take necessary action subject to compliance of other usual conditions.													

Case No.	97 / NC/5/MEET/Sep/202122/9
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Case Status	Case Deferred
Party Name	V-ACCESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00086830AM21
RA File Number	05AA04032273 AM21
Licence No and Date	0511001337/18/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. of export in Sq. Mtr.</li> <li>2. Net content of import in export item</li> <li>3. Details of indigenous input with Qty.</li> <li>4. Manufacturing process</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087057AM21
RA File Number	05AA04031726 AM21
Licence No and Date	0511001334/18/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	99 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087060AM21
RA File Number	05AA04032406 AM21
Licence No and Date	0511001361/18/02/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/87/Textiles/2021-22 date 26.12.2021, Committee decided to approve the input output norms as under:

Export item	Export Qty.	Import item	Qty recommended
HPT Flex W30-44 - Yarn	6500 Kgs.	HPPE - UHMWPE/HDPE Yarn 200D (Other than Nylon)	3861.00 Kgs.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	100 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ASPINWALL AND COMPANY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087369AM21
RA File Number	10AA04003718 AM21
Licence No and Date	1011000095/19/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Weight of coir in export product.
2. Weight of plasticizer in export item.
3. Details of indigenous input with Qty.
4. Catalogue of import item.
5. Justification for 5% wastage.

The case stands deferred for re-listing.

Case No.	101 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087734AM21
RA File Number	34AA04002416 AM21
Licence No and Date	3411000236/19/02/2021



## Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S. No.	Import item name	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS [NET CONTENT OF EXPORTS:POLYPROPYLENE GRANULES:828.00 MT, PP ENTIRA ANTISTATIC:3 MT, MASTERBATCH COLOUR:9.81 MT, POLYPROPYLENE FABRIC TAPE:5 MT, CONDUCTIVE BLACK:7 MT, LLDPE:73.34 MT, LDPE:31.43 MT, U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V.STABILISER):16 MT] (Antistatic)	972 MT	1.	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product
		2.	PP ENTIRA ANTISTATIC	1.05 kg/kg content in export product
		3.	MASTERBATCH COLOUR	1.05 kg/kg content in export product
		4.	POLYPROPYLENE FABRIC TAPE	1.05 kg/kg content in export product
		5.	CONDUCTIVE BLACK (Conductive Compound)	1.05 kg/kg content in export product
		6.	LLDPE	1.05 kg/kg content in export product
		7.	LDPE	1.05 kg/kg content in export product
		8.	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	16 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	102 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087829AM21

RA File Number	05AA04032760 AM21
Licence No and Date	0511001388/19/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD/Lay marker/cutting plan and measurement chart of both the export items.</li> <li>2. Net import content in the each export item, giving separately wastage claimed with justification.</li> <li>3. GSM with specification of import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	103 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BHARAT SILKS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087831AM21
RA File Number	07AA04008883 AM21
Licence No and Date	0711000531/19/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	104 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087992AM21
RA File Number	04AA04007228 AM21
Licence No and Date	0411000383/19/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00087998AM21
RA File Number	04AA04007224 AM21
Licence No and Date	0411000382/19/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	106 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00089351AM21
RA File Number	05AA04032298 AM21
Licence No and Date	0511001396/22/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Appendix 11A and copy of Adv. Authorisation.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	107 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	CARE 4 LIFE
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00090169AM21
RA File Number	04AA04006152 AM21
Licence No and Date	0411000276/23/02/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. , decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
PPSPUNBONDEDNON WOVEN MADEUPS(Stitched and machine made)	300000 Kg.	Poly Propylene Granules	321000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	108 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00090195AM21
RA File Number	04AA04006328 AM21
Licence No and Date	0411000391/23/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from G-33, committee decided to approve the input output norms for above said Adv. Auth as under:

**Export Item(1) : 80L RS (with 55L features- without side**

**pockets and rain cover) 20774622500**

**Qty. 2366 Nos.**

**Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
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1	DURABAD ripstopMultitone+antistatic+WR+PU	Fabrics & Meshes	272 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 1" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 1.5" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
7	Mil-Spec 17337 65mm - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	135 grms	Kgs	Net content + 3.5% wastage
8	A-A55301 T-3 Width 1" Dutch Camo +IR 50m roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
9	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
10	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
11	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	Fabrics & Meshes	25 GMS	Kgs	Net content + 3.5% wastage
12	25mm soft elastic webbing-Beige 192	Webbing & Cords	25mm	Kgs	Net content + 2% wastage

13	Foldable Elastic Binding Tape 25mm Coyote brown	Webbing & Cords	25 MM	Kgs	Net content + 2% wastage
14	3.5mm texturized Polyester Cord for zipper ends- coyote brown	Zippers	4 MM	Kgs	Net content + 1% wastage
15	2.7mm Nylon Cord, Coyote Brown Color	Zippers	2.7mm	Kgs	Net content + 1% wastage
16	NO. 8 ZIPPER spiral coil, coyote 367 color	Zippers	8 MM	Kgs	Net content + 1% wastage
17	No.10 Spiral Coil, Coyote Y367	Zippers	10 MM	Kgs	Net content + 1% wastage
18	Non Lock Slider No. 8, Color Y367	Zippers	8 MM	Kgs	Net content + 1% wastage
19	Non Lock no. 10 RC REVERSED Slider + NON-Puller color Y367	Zippers	10 MM	Kgs	Net to net
20	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 1025	Zippers	35 MM	Kgs	Net content + 1% wastage
21	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net
22	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
23	Velcro HOOK PH 88 150mm, COYOTE 6F2 Coyote brown, 25m roll	Velcro	48.0 GSM	Kgs	Net to net
24	VELCRO MST-001 LOOP IRR 20mm COYOTE 6F2	Velcro	6.0 GSM	Kgs	Net to net
25	VELCRO MST-001 LOOP IRR	Velcro	8.0 GSM	Kgs	Net to net

	25mm COYOTE 6F2				
26	VELCRO MST-001 LOOP IRR 38mm COYOTE 6F	Velcro	13.0 GSM	Kgs	Net to net
27	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
28	VELCRO MST- 001 LOOP IRR 100mm COYOTE 6F2	Velcro	36.0 GSM	Kgs	Net to net
29	Velcro MST-001 LOOP IRR 150mm, COYOTE 6F2 Coyote brown, 25m roll	Velcro	58.5 GSM	Kgs	Net to net
30	2M sternum strap buckle DSC25 4719IR POM	Buckles	25 MM	Kgs	Net to net
31	CRP20 BUCKLE, MALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net to net
32	CRP20 BUCKLE, FEMALE SIDE, 4719IR, ACETAL	Buckles	20 MM	Kgs	Net to net
33	2M TG Buckle SC25 POM, 4719IR col	Buckles	25mm	Kgs	Net to net
34	F1 CORD LOCK Acetal 4719 IR	Buckles	15 GSM	Kgs	Net to net
35	RG40 regulator buckle 4719IR , ACETAL	Buckles	20 MM	Kgs	Net to net
36	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
37	LS25 LADDER LOCK 25MM 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net

38	BB bracket Buckle 40mm Acetal 4719IR Female	Buckles	25mm	Kgs	Net to net
39	BB bracket Buckle 40mm Acetal 4719IR Male	Buckles	40mm	Kgs	Net to net
40	CRP+25 MALE PART POM Color TAN 4719IR IR	Buckles	25mm	Kgs	Net to net
41	CRP+25 FEMALE PART POM Color TAN 4719IR IR	Buckles	25mm	Kgs	Net to net
42	LS20 LADDER LOCK 20MM 4719IR, ACETAL	Buckles	20mm	Kgs	Net to net
43	2M D-RING SA25 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
44	2M OS25 SQR 25MM 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
45	rolled rim 8mm ID brass eyelet set,black oxide color	Buckles	8 MM	Kgs	Net to net
46	2D IRR mesh 250- 280g , HT POLYESTER, coyote brown color	Buckles	263 GSM	Kgs	Net to net
47	3D SPACER 280grm.coyote brown color	Buckles	302 GSM	Kgs	Net to net
48	UBN83 -Nylon 66 840D Double side Polyether TPU 0.56MM 58 inch- Coyote Brown	Fabrics & Meshes	1071 GMS	Square Meter	Net content + 3.5% wastage
49	TXC 80 kg EVA PE 6 mm foam 1000x2000mm sheet PA80	Foams	6mm	Kgs	Net content + 1% wastage
50	TCX-30kg EVA-PE	Foams	12mm	Kgs	Net content + 1%



	12mm Foam, 1000*2000mm Sheet-(PA30)				wastage
51	TCX- 65kg PE EVA 5mm foam laminate to 30kg EVAPE 8mm foam. 1000*2000mm sheet	Foams	12mm	Kgs	Net content + 1% wastage
52	SV SHOULDER SIZING REV02	Labels	326mm	Kgs	Net to net
53	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	Fabrics & Meshes	8 MM	Kgs	Net content + 3.5% wastage

**Export Item(2) : 55 Lit Rucksack (without side-pockets &raincover)**

**20774621900**

**Quantity : 3,843 NOS**

**Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone+antistatic+WR+PU	Fabrics & Meshes	272 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage

3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	19.5 grms	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 1" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 1.5" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
7	Mil-Spec 17337 65mm - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	135 grms	Kgs	Net content + 3.5% wastage
8	A-A55301 T-3 Width 1" Dutch Camo +IR 50m roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
9	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
10	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
11	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	Fabrics & Meshes	25 GMS	Kgs	Net content + 3.5% wastage
12	25mm soft elastic webbing-Beige 192	Webbing & Cords	25mm	Kgs	Net content + 2% wastage
13	Foldable Elastic Binding Tape 25mm Coyote brown	Webbing & Cords	25 MM	Kgs	Net content + 2% wastage
14	3.5mm texturized Polyester Cord for zipper ends- coyote brown	Zippers	4 MM	Kgs	Net content + 1% wastage
15	2.7mm Nylon Cord, Coyote Brown Color	Zippers	2.7mm	Kgs	Net content + 1% wastage

16	NO. 8 ZIPPER spiral coil, coyote 367 color	Zippers	8 MM	Kgs	Net content + 1% wastage
17	No.10 Spiral Coil, Coyote Y367	Zippers	10 MM	Kgs	Net content + 1% wastage
18	Non Lock Slider No. 8, Color Y367	Zippers	8 MM	Kgs	Net content + 1% wastage
19	Non Lock no. 10 RC REVERSED Slider + NON-Puller color Y367	Zippers	10 MM	Kgs	Net to net
20	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 1025	Zippers	35 MM	Kgs	Net content + 1% wastage
21	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net
22	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
23	Velcro HOOK PH 88 150mm, COYOTE 6F2 Coyote brown, 25m roll	Velcro	48.0 GSM	Kgs	Net to net
24	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
25	VELCRO MST-001 LOOP IRR 38mm COYOTE 6F	Velcro	13.0 GSM	Kgs	Net to net
26	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
27	VELCRO MST- 001 LOOP IRR 100mm COYOTE 6F2	Velcro	36.0 GSM	Kgs	Net to net
28	Velcro MST-001 LOOP IRR 150mm, COYOTE 6F2 Coyote	Velcro	58.5 GSM	Kgs	Net to net

	brown, 25m roll				
29	2M sternum strap buckle DSC25 4719IR POM	Buckles	25 MM	Kgs	Net to net
30	CRP20 BUCKLE, MALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net to net
31	CRP20 BUCKLE, FEMALE SIDE, 4719IR, ACETAL	Buckles	20 MM	Kgs	Net to net
32	2M TG Buckle SC25 POM, 4719IR col	Buckles	25mm	Kgs	Net to net
33	F1 CORD LOCK Acetal 4719 IR	Buckles	15 GSM	Kgs	Net to net
34	RG40 regulator buckle 4719IR , ACETAL	Buckles	20 MM	Kgs	Net to net
35	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
36	LS25 LADDER LOCK 25MM 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
37	BB bracket Buckle 40mm Acetal 4719IR Female	Buckles	40mm	Kgs	Net to net
38	BB bracket Buckle 40mm Acetal 4719IR Male	Buckles	25mm	Kgs	Net to net
39	CRP+25 MALE PART POM Color TAN 4719IR IR	Buckles	25mm	Kgs	Net to net
40	CRP+25 FEMALE PART POM Color TAN 4719IR IR	Buckles	25mm	Kgs	Net to net
41	LS20 LADDER LOCK 20MM 4719IR, ACETAL	Buckles	20mm	Kgs	Net to net

42	2M D-RING SA25 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
43	2M OS25 SQR 25MM 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
44	rolled rim 8mm ID brass eyelet set,black oxide color	Buckles	8 MM	Kgs	Net to net
45	2D IRR mesh 250-280g , HT POLYESTER, coyote brown color	Buckles	263 GSM	Kgs	Net to net
46	3D SPACER 280gsm.coyote brown color	Buckles	302 GSM	Kgs	Net to net
47	UBN83 -Nylon 66 840D Double side Polyether TPU 0.56MM 58 inch-Coyote Brown	Fabrics & Meshes	1071 GMS	Kgs	Net content + 3.5% wastage
48	TXC 80 kg EVA PE 6 mm foam 1000x2000mm sheet PA80	Foams	6mm	Square Meter	Net content + 1% wastage
49	TCX-30kg EVA-PE 12mm Foam, 1000*2000mm Sheet-(PA30)	Foams	12mm	Kgs	Net content + 1% wastage
50	TCX- 65kg PE EVA 5mm foam laminate to 30kg EVAPE 8mm foam. 1000*2000mm sheet	Foams	12mm	Kgs	Net content + 1% wastage
51	SV SHOULDER SIZING REV02	Labels	326mm	Kgs	Net to net
52	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	Fabrics & Meshes	8 MM	Kgs	Net content + 3.5% wastage

**Export Item(3) : 37 Lit Double compratment RS- NEW 20774621600****Quantity : 17,706 NOS****Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone+antistatic+WR+PU	Fabrics & Meshes	272 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	19.5 grms	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 1" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 1.5" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
7	Mil-Spec 17337 65mm - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	135 grms	Kgs	Net content + 3.5% wastage
8	A-A55301 T-3 Width 1" Dutch Camo +IR 50m roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
9	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
10	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage

11	Mil-Spec 17337 2" - Dutch Camo+IR- ONE SIDE ONLY - 50m ROLL	Fabrics & Meshes	22grms	Kgs	Net content + 3.5% wastage
12	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	Fabrics & Meshes	25 GMS	Kgs	Net content + 3.5% wastage
13	Mil-Spec 17337 1" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
14	25mm soft elastic webbing-Beige 192	Webbing & Cords	25mm	Kgs	Net content + 2% wastage
15	Foldable Elastic Binding Tape 25mm Coyote brown	Webbing & Cords	25 MM	Kgs	Net content + 2% wastage
16	3.5mm texturized Polyester Cord for zipper ends- coyote brown	Zippers	4 MM	Kgs	Net content + 1% wastage
17	2.7mm Nylon Cord, Coyote Brown Color	Zippers	2.7mm	Kgs	Net content + 1% wastage
18	NO. 8 ZIPPER spiral coil, coyote 367 color	Zippers	8 MM	Kgs	Net content + 1% wastage
19	No.10 Spiral Coil, Coyote Y367	Zippers	10 MM	Kgs	Net content + 1% wastage
20	Non Lock Slider No. 8, Color Y367	Zippers	8 MM	Kgs	Net content + 1% wastage
21	Non Lock Slider No. 10, Color Y367	Zippers	10 MM	Kgs	Net content + 1% wastage
22	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 1025	Zippers	35 MM	Kgs	Net content + 1% wastage
23	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net

24	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
25	VELCRO MST-088 HOOK IRR 100mm COYOTE 6F2	Velcro	31.0 GSM	Kgs	Net to net
26	Velcro HOOK PH 88 150mm, COYOTE 6F2 Coyote brown, 25m roll	Velcro	48.0 GSM	Kgs	Net to net
27	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
28	VELCRO MST-001 LOOP IRR 38mm COYOTE 6F	Velcro	13.0 GSM	Kgs	Net to net
29	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
30	VELCRO MST- 001 LOOP IRR 100mm COYOTE 6F2	Velcro	36.0 GSM	Kgs	Net to net
31	Velcro MST-001 LOOP IRR 150mm, COYOTE 6F2 Coyote brown, 25m roll	Velcro	58.5 GSM	Kgs	Net to net
32	P/04- cord ring stopper PA6 4179	Buckles	Metal Ring Stopper	Kgs	Net to net
33	CRP20 BUCKLE, MALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net to net
34	CRP20 BUCKLE, FEMALE SIDE, 4719IR, ACETAL	Buckles	20 MM	Kgs	Net to net
35	2M TG Buckle SC25 POM, 4719IR col	Buckles	25mm	Kgs	Net to net
36	F1 CORD LOCK Acetal 4719 IR	Buckles	15 GSM	Kgs	Net to net



37	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
38	LS25 LADDER LOCK 25MM 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
39	CRP+25 MALE PART POM Color TAN 4719IR IR	Buckles	25mm	Kgs	Net to net
40	CRP+25 FEMALE PART POM Color TAN 4719IR IR	Buckles	25mm	Kgs	Net to net
41	LS20 LADDER LOCK 20MM 4719IR, ACETAL	Buckles	20mm	Kgs	Net to net
42	2M D-RING SA25 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
43	2M OS25 SQR 25MM 4719IR, ACETAL	Buckles	25mm	Kgs	Net to net
44	2M Alpha sternum buckle 25/20, 4179 IRR col.	Buckles	6 MM	Kgs	Net to net
45	2D IRR mesh 250-280g , HT POLYESTER, coyote brown color	Buckles	263 GSM	Kgs	Net to net
46	2D mesh for pockets,120-130gsm- polyester-big holes ,coyote brown color	Buckles	122 GSM	Kgs	Net to net
47	3D SPACER 280grm.coyotebrown color	Buckles	302 GSM	Kgs	Net to net
48	UBN83 -Nylon 66 840D Double side Polyether TPU 0.56MM 58 inch- Coyote Brown	Fabrics & Meshes	1071 GMS	Square Meter	Net content + 3.5% wastage
49	TCX-30kg EVA-PE 12mm Foam, 1000*2000mm Sheet-(PA30)	Foams	12mm	Kgs	Net content + 1% wastage

50	TCX- 65kg PE EVA 5mm foam laminate to 30kg EVAPE 8mm foam. 1000*2000mm sheet	Foams	12mm	Kgs	Net content + 1% wastage
51	SV SHOULDER SIZING REV02	Labels	326mm	Kgs	Net to net
52	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	Fabrics & Meshes	8 MM	Kgs	Net content + 3.5% wastage

**Export Item(4) : Side Pocket for RS - 10L 20774616100**

**Quantity : 4,140 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone+antistatic+WR+PU	Fabrics & Meshes	272 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	19.5 grms	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage

7	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	Fabrics & Meshes	25 GMS	Kgs	Net content + 3.5% wastage
8	3.5mm texturized Polyester Cord for zipper ends- coyote brown	Zippers	4 MM	Kgs	Net content + 1% wastage
9	NO. 8 ZIPPER spiral coil, coyote 367 color	Zippers	8 MM	Kgs	Net content + 1% wastage
10	Non Lock Slider No. 8, Color Y367	Zippers	8 MM	Kgs	Net content + 1% wastage
11	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 1025	Zippers	35 MM	Kgs	Net content + 1% wastage
12	CR-20 20 BUCKLE, FEMALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net to net
13	CR-20 20 BUCKLE, MALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net to net
14	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
15	rolled rim 6mm ID brass eyelet set,black oxide color	Buckles	6 MM	Kgs	Net to net
16	WASH LABEL FOR SMALL SIDE POCKET 10L EL5176-07	Labels	120mm	Kgs	Net to net
17	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	Fabrics & Meshes	8 MM	Kgs	Net content + 3.5% wastage

**Export Item(5) : Side Pocket for RS - 15L 20774616300**

**Quantity : 35,397 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone+antistatic+WR+PU	Fabrics & Meshes	272 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	19.5 grms	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
7	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	Fabrics & Meshes	25 GMS	Kgs	Net content + 3.5% wastage
8	3.5mm texturized Polyester Cord for zipper ends- coyote brown	Zippers	4 MM	Kgs	Net content + 1% wastage
9	NO. 8 ZIPPER spiral coil, coyote 367 color	Zippers	8 MM	Kgs	Net content + 1% wastage
10	Non Lock Slider No. 8, Color Y367	Zippers	8 MM	Kgs	Net content + 1% wastage
11	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 1025	Zippers	35 MM	Kgs	Net content + 1% wastage

12	CR-20 20 BUCKLE, FEMALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net content + 3.5% wastage
13	CR-20 20 BUCKLE, MALE SIDE, 4179IR, ACETAL	Buckles	20 MM	Kgs	Net to net
14	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
15	rolled rim 6mm ID brass eyelet set, black oxide color	Buckles	6 MM	Kgs	Net to net
16	WASH LABEL FOR LARGE SIDE POCKET 15L EL5177-45	Labels	120mm	Kgs	Net to net
17	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	Fabrics & Meshes	8 MM	Kgs	Net content + 3.5% wastage

**Export Item(6) : Flat Side Pockets cover for RS 20774622400**

**Quantity : 2,630 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone+antistatic+WR+PU	Fabrics & Meshes	272 GSM	Square Meter	Net content + 3.5% wastage
2	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	Fabrics & Meshes	20grms	Kgs	Net content + 3.5% wastage
3	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 1025	Zippers	35 MM	Kgs	Net content + 1% wastage

4	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
5	WASH LABEL FOR POCKET COVER	Labels	120 MM X 45MM	Kgs	Net to net

**Export Item(8) : PALS Panel interface (for cargo pouch) 20774621400**

**Quantity : 5,367 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	DURABAD ripestopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 0.75" - Dutch Camo+IR+FR - 50m ROLL	Fabrics & Meshes	19.5 GSM	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 Width 10mm - Dutch	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage

Camo+IR+FR - 50m  
ROLL

6	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	Fabrics & Meshes	25.5 GSM	Kgs	Net content + 3.5% wastage
7	30 Cm dye molded winged IRR zipper specification rev00	Zippers	30 MM	Kgs	Net content + 1% wastage
8	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
9	LABLE FOR SV PALS INTERFASE PU- 176216-45	Labels	56mm	Kgs	Net to net

**Export Item(9) : Cargo Panel Pouch 20774621300**

**Quantity : 5,367 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	DURABAD ripestopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage

3	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	Mil-Spec 17337 0.75" - Dutch Camo+IR+FR - 50m ROLL	Fabrics & Meshes	19.5 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 Width 10mm - Dutch Camo+IR+FR - 50m ROLL	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
7	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	Fabrics & Meshes	25 GMS	Kgs	Net content + 3.5% wastage
8	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	Fabrics & Meshes	25.5 GSM	Kgs	Net content + 3.5% wastage
9	Foldable Elastic Binding Tape 25mm Coyote brown	Webbing & Cords	25 MM	Kgs	Net content + 2% wastage
10	Elastic webbing 25mm soft elasticity shagbark grey IRR +FR	Webbing & Cords	25mm	Kgs	Net content + 2% wastage
11	3.5mm texturized Polyester Cord for zipper ends- coyote brown	Zippers	4 MM	Kgs	Net content + 1% wastage
12	4mm Polyester Elastic	Zippers	4 MM	Kgs	Net content +



	Cord COYOTE BROWN - 100m/roll				1% wastage
13	NO. 8 ZIPPER spiral coil, coyote 367 color	Zippers	8 MM	Kgs	Net content + 1% wastage
14	Non Lock Slider No. 8, Color Y367	Zippers	8 MM	Kgs	Net to net
15	30 Cm dye molded winged IRR zipper specification rev00	Zippers	30 MM	Kgs	Net content + 1% wastage
16	VELCRO MST-088 HOOK IRR 20mm COYOTE 6F2	Velcro	5.5 GSM	Kgs	Net content + 1% wastage
17	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net
18	VELCRO MST-001 LOOP IRR 20mm COYOTE 6F2	Velcro	6.0 GSM	Kgs	Net to net
19	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
20	CRP20 BUCKLE, MALE SIDE, 4719IR, PA6 FR	Buckles	20 MM	Kgs	Net to net
21	CRP20 BUCKLE, FEMALE SIDE, 4719IR, PA6 FR	Buckles	20 MM	Kgs	Net to net
22	2M 20mm LadderLock LS20 PA6 4719IR +FR	Buckles	20 MM	Kgs	Net to net

23	2M SQR 20MM OS20 PA6FR 4719IR+FR	Buckles	20mm	Kgs	Net to net
24	2M webbing TOGGLE buckle TGL/T 4719IR, POM	Buckles	10 MM	Kgs	Net to net
25	Molle buckle for 25mm webbing NM99703 PA6 FR +IR S-6IR color	Buckles	25mm	Kgs	Net to net
26	2M Alpha sternum buckle 25/20, 4179 IRR col.	Buckles	6 MM	Kgs	Net to net
27	rolled rim 6mm ID brass eyelet set,black oxide color	Buckles	6 MM	Kgs	Net to net
28	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
29	3D SPACER 280grm.coyote brown color	Buckles	302 GSM	Kgs	Net to net
30	LABLE FOR SV CARGOPANEL ASSY REV01 BG- 176173- 45AV	Labels	120mm	Kgs	Net to net
31	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	Fabrics & Meshes	8 MM	Kgs	Net content + 3.5% wastage

**Export Item(10) : Inner Hip Belt Size XS**

**Quantity : 363 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing- Coyote brown	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net

10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2 Velcro		105 MM	Kgs	Net to net
11	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer 3.5Mm- 330Grm-Coyote Brown	Buckles	330 GMS	Kgs	Net to net
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED LABEL- XS	Labels	45 MM X 56MM	Kgs	Net to net

**Export Item (11): Inner Hip Belt Size S****Quantity : 1,065 NOS****Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage

4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing- Coyote brown	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
11	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer 3.5Mm- 330Grm-Coyote Brown	Buckles	330 GMS	Kgs	Net to net
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED	Labels	45 MM X 56MM	Kgs	Net to net

LABEL- S

**Export Item(12) : Inner Hip Belt Size M**

**Quantity : 4,749 NOS**

**Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing- Coyote brown	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net

7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
11	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer 3.5Mm- 330Grm-Coyote Brown	Buckles	330 GMS	Kgs	Net to net
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED LABEL- M	Labels	45 MM X 56MM	Kgs	Net to net

**Export Item(13) : Inner Hip Belt Size L**

**Quantity : 10,185 NOS**

**Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
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1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing- Coyote brown	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
11	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer	Buckles	330 GMS	Kgs	Net to net



	3.5Mm- 330Grm-Coyote Brown				
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED LABEL-L	Labels	45 MM X 56MM	Kgs	Net to net

**Export Item(14) : Inner Hip Belt Size XL**

**Quantity : 4,221 NOS**

**Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing-	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage

	Coyote brown				
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
11	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer 3.5Mm- 330Grm-Coyote Brown	Buckles	330 GMS	Kgs	Net to net
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED LABEL- XL	Labels	45 MM X 56MM	Kgs	Net to net
<b>Export Item(15) : Inner Hip Belt Size XXL</b>					

**Quantity : 1,239 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	DURABAD ripestopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing- Coyote brown	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm	Velcro	16.0 GSM	Kgs	Net to net

## COYOTE 6F2

10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
11	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer 3.5Mm- 330Grm-Coyote Brown	Buckles	330 GMS	Kgs	Net to net
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED LABEL- XXL	Labels	45 MM X 56MM	Kgs	Net to net

**Export Item(16) : Inner Hip Belt Size XXXL****Quantity : 99 NOS****Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripestopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage

3	anti slip fabric- Coyote brown, FR-IRR	Fabrics & Meshes	450 GSM	Square Meter	Net content + 3.5% wastage
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
5	69.40.0211- 40mm soft elastic webbing- Coyote brown	Webbing & Cords	4 MM	Kgs	Net content + 2% wastage
6	VELCRO MST-088 HOOK IRR 50mm COYOTE 6F2	Velcro	15.5 GSM	Kgs	Net to net
7	VELCRO MST-001 HOOK IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	VELCRO MST-001 LOOP IRR 50mm COYOTE 6F2	Velcro	16.0 GSM	Kgs	Net to net
10	VELCRO MST-001 LOOP IRR 107mm COYOTE 6F2	Velcro	105 MM	Kgs	Net to net
11	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
12	FR Coolmax 3D Spacer 3.5Mm- 330Grm-Coyote Brown	Buckles	330 GMS	Kgs	Net to net
13	30Kg 6mm PE closed cell foam	Foams	6MM X 30KG	Kgs	Net content + 1% wastage
14	ITEM STITCHED LABEL- XXXL	Labels	45 MM X 56MM	Kgs	Net to net

**Export Item(17) : COMBAT BELTS- M1****Quantity : 1,519 NOS****Import items :**

S. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	DURABAD riptestMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Square Meter	Net content + 3.5% wastage
4	Mil-Spec 17337 1.5" - Dutch Camo+IR +FR- 50m ROLL	Fabrics & Meshes	Square Meter	Kgs	Net content + 3.5% wastage
5	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	Fabrics & Meshes	25.5 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
7	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net

8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	RG40 regulator buckle 4719IR , ACETAL	Buckles	20 MM	Kgs	Net to net
10	BB bracket Buckle 40mm Acetal 4719IR Female	Buckles	25mm	Kgs	Net to net
11	BB bracket Buckle 40mm Acetal 4719IR Male	Buckles	40mm	Kgs	Net to net
12	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
13	3D SPACER 280grm.coyote brown color	Buckles	302 GSM	Kgs	Net to net
14	TCX- 65kg PE EVA 5mm foam laminate to 30kg EVAPE 8mm foam. 1000*2000mm sheet	Foams	12mm	Kgs	Net content + 1% wastage
15	25mm soft elastic webbing-Beige 192	Webbing & Cords	25mm	Kgs	Net content + 2% wastage
<b>Export Item(18) :COMBAT BELTS- M2</b>					
<b>Quantity : 16,233 NOS</b>					
<b>Import items :</b>					
Sl. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended

1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage
4	Mil-Spec 17337 1.5" - Dutch Camo+IR +FR- 50m ROLL	Fabrics & Meshes	Square Meter	Kgs	Net content + 3.5% wastage
5	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	Fabrics & Meshes	25.5 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
7	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	RG40 regulator buckle 4719IR , ACETAL	Buckles	20 MM	Kgs	Net to net
10	BB bracket Buckle 40mm Acetal 4719IR Female	Buckles	25mm	Kgs	Net to net
11	BB bracket Buckle 40mm	Buckles	40mm	Kgs	Net to net



	Acetal 4719IR Male				
12	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
13	3D SPACER 280grm.coyote brown color	Buckles	302 GSM	Kgs	Net to net
14	TCX- 65kg PE EVA 5mm foam laminate to 30kg EVAPE 8mm foam. 1000*2000mm sheet	Foams	12mm	Kgs	Net content + 1% wastage
15	25mm soft elastic webbing-Beige 192	Webbing & Cords	25mm	Kgs	Net content + 2% wastage

**Export Item(19) : COMBAT BELTS- M3****Quantity : 6,014 NOS****Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	DURABAD ripstopMultitone +anti static+WR+FR	Fabrics & Meshes	353 GSM	Square Meter	Net content + 3.5% wastage
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	Fabrics & Meshes	154 GSM	Square Meter	Net content + 3.5% wastage
3	MIL- PRF- 5038J TYPE III Dutch	Fabrics & Meshes	20 GSM	Kgs	Net content + 3.5% wastage

	Print+IR+FR Width 1"- 100 meter/roll				
4	Mil-Spec 17337 1.5" - Dutch Camo+IR +FR- 50m ROLL	Fabrics & Meshes	Square Meter	Kgs	Net content + 3.5% wastage
5	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	Fabrics & Meshes	25.5 GSM	Kgs	Net content + 3.5% wastage
6	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	Fabrics & Meshes	19 GSM	Kgs	Net content + 3.5% wastage
7	VELCRO MST-088 HOOK IRR 25mm COYOTE 6F2	Velcro	7.5 GSM	Kgs	Net to net
8	VELCRO MST-001 LOOP IRR 25mm COYOTE 6F2	Velcro	8.0 GSM	Kgs	Net to net
9	RG40 regulator buckle 4719IR , ACETAL	Buckles	20 MM	Kgs	Net to net
10	BB bracket Buckle 40mm Acetal 4719IR Female	Buckles	25mm	Kgs	Net to net
11	BB bracket Buckle 40mm Acetal 4719IR Male	Buckles	40mm	Kgs	Net to net
12	2D IRR mesh 250- 280g , HT POLYESTER FR, coyote brown color	Buckles	264 GSM	Kgs	Net to net
13	3D SPACER 280grm.coyote brown color	Buckles	302 GSM	Kgs	Net to net
14	TCX- 65kg PE EVA	Foams	12mm	Kgs	Net content +

	5mm foam laminate to 30kg EVAPE 8mm foam. 1000*2000mm sheet				1% wastage
15	25mm soft elastic webbing-Beige 192	Webbing & Cords	25mm	Kgs	Net content + 2% wastage

**Export Item(20) :COMBAT BELTS Adapter REV-A**

**Quantity : 23,591 NOS**

**Import items :**

Sl. No.	Item Description	Material Type	Specification	UOM	Quantity recommended
1	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	Fabrics & Meshes	25.5 GSM	Square Meter	Net content + 3.5% wastage
2	Mil-Spec 17337 2" - one side Dutch Camo+IR+FR -	Fabrics & Meshes	2 INCH	Kgs	Net content + 3.5% wastage
3	Mil-Spec 17337 1" - one side Dutch Camo+IR+FR	Fabrics & Meshes	1 INCH	Kgs	Net content + 3.5% wastage
4	Stud - Art. ?378275	Buckles	METAL SNAP 15METAL	Kgs	Net to net
5	Socket - Art. 378267	Buckles	METAL SNAP 15METAL	Kgs	Net to net
6	Stud Eyelets Art. 378327	Buckles	METAL SNAP 15METAL	Kgs	Net to net

7	Cap - Art 378775F196	Buckles	METAL SNAP 15METAL	Kgs	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.					

Case No.	109 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00090319AM21
RA File Number	05AA04034887 AM21
Licence No and Date	0511001403/23/02/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	110 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00090322AM21
RA File Number	05AA04034884 AM21
Licence No and Date	0511001404/23/02/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	111 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00090786AM21

RA File Number	06AA04003562 AM21
Licence No and Date	0611000204/24/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	112 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00090915AM21
RA File Number	05AA04035444 AM21
Licence No and Date	0511001428/24/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the legible copy of the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing..</p>	

Case No.	113 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00092350AM21
RA File Number	05AA04035428 AM21
Licence No and Date	0511001461/25/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority,</p> <p>Committee decided to approve the input output norms as under:</p>	

Taking Cue from G-33, the following norms are recommended:

EXPORT ITEM QTY.		100% LEATHERL ADIESHAND BAGS		
QTY.		20000 NOS.		
S. No.	Import Item Technical Characteristics/ Quality etc.	UOM	FABRICGSM	QTY Recommended
1	Finished Cow Leather (Relevant Quality and thickness)	SQFT	--	Net content + 5% wastage
2	Cotton Fabrics- Dyed/ Bleached/ Washed in various colors with GSM200 (+/10%) & GSM 540 (+/10%) Width ranging from 42"-60"	SQMTRS	GSM200& GSM540 (+/-10%)	Net content + 5% wastage
3	Nylon Fabrics-Dyed/ in various colors with GSM 180 (+/-10%) & GSM 380 (+/-10%). Width ranging from 42"-60"	SQMTRS	GSM180& GSM380 (+/-10%)	Net content +5% wastage
4	Polyester Fabrics-Dyed in various Colors with GSM 250 (+/-10%) & GSM 440 (+/-10%) Width ranging from 42"-60"	SQMTRS	GSM250& GSM440 (+/-10%)	Net content +5% wastage

5	Nylon/Polyester Fabrics - PU Coated in various Colors with GSM 250 (+/-10%) & GSM 440 (+/10%) Width ranging from 42"-60"	SQMTRS	GSM250& GSM440 (+/-10%)	Net content +5% wastage
6	PU SYNTHETIC & impregnated Coated/ Covered or Laminated Fabric	SQMTRS	Relevant thickness 0.8mmto1.4mm	Net content +5% wastage
7	Gomma Schiuma Adhesive- Adhesive rubber sheet	SQMTRS	Relevant thickness1.00- 2.00mm	Net content +1% wastage
8	Transparent Sheet	SQMTRS	Plastic Relevant thickness1 mm	Net content +1% wastage
9	Talin Plastic Sheet in various thickness	SQMTRS	Relevant thickness 0.4mmto1mm	Net content +1% wastage
10	Salpa /Board in various thickness & forms	SQMTRS	Relevant thickness 0.4mmto1mm	Net content +1% wastage
11	Tela Adhesive/Cotton Fabric with GSM 50(+/-10%) & GSM 180 (+/-10%)	SQMTRS	GSM50& GSM180 (+- 10%)	Net content +1% wastage
12	Micro Fiber Sintex etc.- RUBBERISEDTEXTILE FABRIC in various thickness	SQMTRS	Relevant thickness width52"to55"	Net content +1% wastage

13	Canapina, Guttaperga etc.- RUBBERISED TEXTILE FABRIC	SQMTRS	GSM75+- 10%	Net content +1% wastage
14	Anti Strappo – Nylon Woven	SQMTRS	in sheet width 1x1.5mtr	Net content +1% wastage
15	Non Woven Felt	SQMTRS	Relevant thickness 0.5mm to 0.7mm	Net content +1% wastage
16	Non Woven – Kurt Non Adhesive in various thickness	SQMTRS	Relevant thickness 0.5 mm to 0.7 mm	Net content +1% wastage
17	Felt in various thickness	SQMTRS	--	Net content +1% wastage
18	PVC tubular cord	MTRS	1.2mm to 1.8 mm	Net content +1% wastage
19	PVC beading wire	MTRS	1.2mm to 1.8 mm	Net content +1% wastage
20	Cotton cord/String	MTRS	3mm to 4mm	Net content +1% wastage
21	Rubber / PVC handler in force means in different size & shapes	PCS	0.8mm to 0.10mm	Net content +1% wastage
22	Gross grain tape	MTRS	Relevant	Net content



			thickness15 mmto22 mm	+1% wastage
23	Webbings in various width Sand Colors	MTRS	Relevant thickness20 mmto35 mm	Net content +1% wastage
24	Metal zippers in cut length with sizes varying from12 cm to 64 cm, in various finishes	PCS	from12cm to 64cm	Net content +1% wastage
25	Metal zippers in various finishes	MTRS	In metal	Net content +1% wastage
26	In different teeth sizes	MTRS	In metal	Net content +1% wastage
27	Zip Pullers (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
28	Zip Pullers (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
29	Zip sliders (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
30	Zip stoppers (of Relevant quality and size)	PCS	In metal	Net content +1% wastage

31	Metal Chain (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
32	Metal Locks (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
33	Eyelets (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
34	Magnet (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
35	Rings, Buckle, Studs, Dog hooks, Under plates, rivets, logo plates & other metal fittings etc. (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
36	Buttons (of Relevant quality and size)	PCS	In metal	Net content +1% wastage
37	Logo letters (of Relevant quality and size)	SET	In metal	Net content +1% wastage
38	Metal strip (of Relevant quality and size)	MTRS	In metal	Net content +1% wastage
39	Cotton thread of various	MTRS	In cones	Net content

	Colors & thickness			+1% wastage
40	Polyester thread of various colors & thickness	MTRS	In cones	Net content +1% wastage
41	Semi waxed thread of various colors	MTRS	In cones	Net content +1% wastage
42	Edge ink in various Colors - Leather Polish	KG	--	Net content +1% wastage
43	Edge coloring chemicals -Leather polish	KG	--	Net content +1% wastage
44	Synthetic/Latex	KG	--	Net content +1% wastage
45	Foam bag in various sizes (of Relevant quality and size)	PCS	As per Packaging policy	As Prepackaging Policy
46	Cardboard boxes in various sizes (of Relevant quality and size)	PCS	As per Packaging policy	As Prepackaging Policy
47	Cotton bag in various sizes & colors (of Relevant quality and size)	PCS	As per Packaging	As Prepackaging Policy

			policy	
48	Magnetic cards (of Relevant quality and size)	PCS		Net to net
49	Envelope (of Relevant quality and size)	PCS		Net to net
50	Barcode marking (of Relevant quality and size)	PCS		Net to net
51	Barcode stickers (of Relevant quality and size)	PCS	As per Packaging policy	Net to net
52	Material card (of Relevant quality and size)	PCS	As per Packaging policy	Net to net
53	Hangtag (of Relevant quality and size)	PCS	As per Packaging Policy	Net to net
54	Tissue paper with GSM 32 (+/-10%)	KG	GSM32 (+/-10%)	Net to net
RA concerned may take necessary action subject to compliance of other usual conditions.				

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Case No.	114 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BULKCORP INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00092378AM21
RA File Number	08AA04010481 AM21
Licence No and Date	0811000818/25/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
LXIBLE INTERMEDIATE BULK CONTAINERS WITH/WITHOUT LINER ,	400000 Kg.	PP Woven Fabric With without UV stabilizer 2 percentage by weight	294000 Kg.
NET CONTENT (A) PP WOVEN FABRICS WITH/WITHOUT UV STABILIZER 280000 KGS (B) ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC) 60000 KGS. (C) POLYPROPYLENE MULTY FILAMENT YARN 20000 KGS (D) ARTICLES MADE OF LDPE/LLDPE(LINER) 40000 KGS		ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC)	63000 Kg.
		POLYPROPYLENE MULTY FILAMENT YARN	21000 Kg.
		ARTICLES MADE OF LDPE/LLDPE(LINER)	42000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	115 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00092424AM21

RA File Number	32AA04006365 AM21
Licence No and Date	3211000535/25/02/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the legible copy of the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart.</li> <li>4. Copy of Adv. Auth.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	116 / NC/5/MEET/Sep/202122/9			
Case Status	Case Approved			
Party Name	LOYAL TEXTILE MILLS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	HQRNORM APPLY 00092469AM21			
RA File Number	32AA04006363 AM21			
Licence No and Date	3211000534/25/02/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approve the norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1	COTTON KNITTED FABRIC GREY(100PER CENT COTTON COMBED KNITTED FABRIC GREY SINGLE JERSEY)	772384 Kg.	RAW COTTON	965480 Kg.
2.	COTTON KNITTED FABRIC GREY(100PER CENT COTTON COMBED KNITTED FABRIC GREY RIB)	85820 Kg.	RAW COTTON	107275 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	117 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

HQ File Number	HQRNORM APPLY 00092006AM21
RA File Number	04AA04006014 AM21
Licence No and Date	0411000258/25/02/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	118 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00092055AM21
RA File Number	32AA04006367 AM21
Licence No and Date	3211000533/25/02/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the legible copy of the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart.</li> <li>4. Copy of Adv. Auth. and appendix 4E</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	119 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AYM SYNTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00092538AM21
RA File Number	03AA04025157 AM21
Licence No and Date	0311002026/26/02/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	120 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00093015AM21
RA File Number	07AA04009037 AM21
Licence No and Date	0711000588/26/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply.

Based on recommendation of Technical authority letter no 37(5)/83/Textiles/2021-22 date 29.11.2021, Committee decided to approve the input output norms as under:

Export item	Export Qty.	Import item	Qty recommended
Men's Pant made of Finished Cow Grain Leather Skins.	100 Nos.	Finished Cow Grain Leather Skins	3500 sq. ft

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	121 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	NUVOCRAFT APPARELS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00093156AM21
RA File Number	07AA04009314 AM21
Licence No and Date	0711000590/26/02/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:



1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	122 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00095241AM21
RA File Number	03AA04026483 AM21
Licence No and Date	0311002156/02/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that CAD efficiency for export item no 2 and 4 are 58.71% and 58.31% respectively. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies FS Shirt – 100% Polyester Woven Dyed Fabric 60 GSM+/-10%	562 Nos.	100% Polyester Woven Dyed Fabric 60 GSM+/-10%	2.23 Sq. Mtr./Pc
2.	Ladies Wrap Skirt – 100% Polyester Woven Dyed Fabric 60 GSM+/-10%	214 Nos.	100% Polyester Woven Dyed Fabric 60 GSM+/-10%	1.98 Sq. Mtr./Pc
3.	Ladies Wrap Skirt – 100% Polyester Woven Dyed Fabric 60 GSM+/-10%	428 Nos.	100% Polyester Woven Dyed Fabric 60 GSM+/-10%	2.63 Sq. Mtr./Pc
4.	Ladies FS Shirt – 100% Polyester Woven Dyed Fabric 60 GSM +/-10%	107 Nos.	100% Polyester Woven Dyed Fabric 60 GSM +/-10%	3.77 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	123 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00095438AM21
RA File Number	05AA04036805 AM21
Licence No and Date	0511001522/02/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
GIRLS JUMP SUITS MADE FOR 97% VISCOSE 3% METALLISED FIBRE PRINTED WOVEN FABRIC GSM85 +/-10%	5388 Nos.	97% VISCOSE 3% METALLISED FIBRE PRINTED WOVEN FABRIC GSM85 +/-10%	1.115 Sq. Mtr/Pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	124 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	S.K. INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00095671AM21
RA File Number	06AA04004086 AM21
Licence No and Date	0611000223/02/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of import item Synthetic Leather.
2. CAD/CAM cutting plan and measurement chart of the Export item with efficiency.
3. Specific name with details of Saddlery item to export.

The case stands deferred for re-listing.

Case No.	125 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00095230AM21
RA File Number	06AA04004010 AM21
Licence No and Date	0611000215/02/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with dimension of Microfiber Sued, Insole socks and other import items.</li> <li>2. Production vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	126 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00096740AM21
RA File Number	05AA04036848 AM21
Licence No and Date	0511001533/04/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	127 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	HQRNORM APPLY 00096805AM21
RA File Number	07AA04009332 AM21
Licence No and Date	0711000606/04/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	128 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00097700AM21
RA File Number	04AA04008044 AM21
Licence No and Date	0411000469/05/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	129 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	MEHRA SCHUHE CO
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00097791AM21
RA File Number	06AA04004116 AM21
Licence No and Date	0611000229/05/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item.</li> <li>2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of each Export item separately, indicating net import content and wastage in the manufacturing..</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	130 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AGAMYA PACKAGING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00099117AM21
RA File Number	07AA04009355 AM21
Licence No and Date	0711000628/08/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS(CONTANING 438000KGS OF PP WOVEN FABRIC WITH UV STABILIZATION, 120000KGS OF NARROW WOVEN FABRIC AND 42000KGS OF LDPE LINER	600000 Kg.	1.	PP WOVEN FABRIC WITH UV STABILIZATION	459900 Kg.
		2.	NARROW WOVEN FABRIC(Of Relevant width)	126000 Kg.
		3.	LDPE LINER(Of RelevantGSM)	44100 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	131 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00099255AM21
RA File Number	03AA04027702 AM21
Licence No and Date	0311002282/09/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based

on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Weight of import and export items.
2. Specification of import items.
3. Manufacturing process and justification of 25% wastage.

The case stands deferred for re-listing.

Case No.	132 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00099645AM21
RA File Number	08AA04011454 AM21
Licence No and Date	0811000954/09/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	133 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00099716AM21
RA File Number	04AA04008243 AM21
Licence No and Date	0411000482/09/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	134 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

HQ File Number	HQRNORM APPLY 00099978AM21			
RA File Number	07AA04008435 AM21			
Licence No and Date	0711000630/09/03/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply.				
Based on recommendation of Technical authority letter no 37(5)/82/Textiles/2021-22 date 29.11.2021, Committee decided to approve the input output norms as under:				
Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Table Runner size 35X183 Cms. made of 100% Ramie 5S X 5S, 57” width, GreigeFabric.	15552 Nos.	100% Ramie 5S X 5S, 57” width, GreigeFabric.	15241 sq. meters
2.	Table Runner size 35X317Cms. made of 100% Ramie 5S X 5S, 57” width, GreigeFabric.	9072 Nos.	100% Ramie 5S X 5S, 57” width, GreigeFabric.	15332 sq. meters
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	135 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100143AM21
RA File Number	08AA04011528 AM21
Licence No and Date	0811000967/09/03/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	136 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved

Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100146AM21
RA File Number	08AA04011534 AM21
Licence No and Date	0811000969/09/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	137 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100356AM21
RA File Number	05AA04038844 AM21
Licence No and Date	0511001656/10/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item Cow Crust Leather.</li> <li>2. Calculation for the requirement of leather for the manufacture of Export item, indicating net import content and wastage in the export item, separately for size M, L, XL &amp; XXL with their quantity.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	138 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	UNITED COIR FACTORIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100398AM21
RA File Number	10AA04004132 AM21
Licence No and Date	1011000135/10/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers andbased on</p>	



recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
PVC BACKED COIR DOOR MATS (PVC BACKED COIR DOOR MATS)(Containing 153000Kg. of Plastisol)	522000 Kg.	1.	PVC RESIN PASTE GRADE	94500 Kg.
		2.	DOTP	63000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	139 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100628AM21
RA File Number	30AA04005336 AM21
Licence No and Date	3011000349/10/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
Polyester (Lurex) Acrylic Dyed Yarn (Under Worsted System).The Net Content of Polyester (Lurex) Yarn and Acrylic Yarn not less than 7800.000 Kgs and 7200.000 Kgs respectively Including HSN code- 56050090	15000 Kg.	1.	Acrylic Fibre	7992 Kg.
		2.	Polyester Lurex Yarn	8396 Kg.
		3.	Chemicals	300 Kg.
		4.	Cationic Dyes	144 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	140 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100651AM21
RA File Number	07AA04009765 AM21
Licence No and Date	0711000643/10/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	141 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	VENUS INTERLININGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00101181AM21
RA File Number	13AA04007339 AM21
Licence No and Date	1311000223/11/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the net content of PP Woven fabric in export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	142 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	YASH FASHIONS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00102492AM21
RA File Number	13AA04007437 AM21
Licence No and Date	1311000228/12/03/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the justification of higher wastage (58%).

The case stands deferred for re-listing.

Case No.	143 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00102528AM21
RA File Number	05AA04039280 AM21
Licence No and Date	0511001706/12/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	144 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00102316AM21
RA File Number	04AA04008383 AM21
Licence No and Date	0411000511/12/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	145 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	HQRNORM APPLY 00102327AM21
RA File Number	04AA04008423 AM21
Licence No and Date	0411000512/12/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	146 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00103931AM21
RA File Number	08AA04011885 AM21
Licence No and Date	0811001031/15/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	147 / NC/5/MEET/Sep/202122/9			
Case Status	Case Approved			
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	HQRNORM APPLY 00103937AM21			
RA File Number	56AA04002611 AM21			
Licence No and Date	5611000185/15/03/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:				
Export item	Qty.	S.N.	Import item	Qty. Recommended
FlexibleIntermediate BulkContainers(BuilderBag)(NetContent-	1225 MT	1.	polypropylene	797 MT

1.PolypropyleneGranules-725.000mt, 2.RelevantHDPE Granules-300.000 mt, 3.RelevantLLDPEGranules-200.000mt, 4.PackingMaterial(Polypropylene Granules)-12.250mt)			Granules	
		2.	RelevantHDPE Granules	315 MT
		3.	RelevantLLDPE Granules	210 MT
		4.	PackingMaterial Polypropyle Granules	12 MT
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	148 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00103415AM21
RA File Number	08AA04011776 AM21
Licence No and Date	0811001015/15/03/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	149 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	MUKESH BALVANTRAI ROTLIWALA
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00103470AM21
RA File Number	52AA04008032 AM21
Licence No and Date	5211000471/15/03/2021

## Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	150 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00103700AM21
RA File Number	07AA04009656 AM21
Licence No and Date	0711000660/15/03/2021

## Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. committee noted that export items are made from two type of fabric viz 100% Polyurthane for front panels and 100% Polyester fabric for back panels, but firm has asked for only one fabric with 255 GSM in import. Therefore based on recommendation of technical authority, committee decided to ask the firm to furnish the following:

1. Bifurcated quantity of each fabric (100% Polyurthane for front panels and 100% Polyester fabric) and accordingly the CAD for each fabric consumption.
2. The Sleeves of export item no. 1 are made from which fabric?
3. The quantity of lining fabric is sought more than the shell fabric (almost double than shell fabric) for export item no. 1 , please give justification.

The case stands deferred for re-listing.

Case No.	151 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00103707AM21
RA File Number	05AA04039234 AM21
Licence No and Date	0511001736/15/03/2021

## Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to transfer this case to NC-III for further processing.

The case stands deferred for re-listing.

Case No.	152 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00103753AM21
RA File Number	04AA04008370 AM21
Licence No and Date	0411000502/15/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	153 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00105532AM21
RA File Number	05AA04040453 AM21
Licence No and Date	0511001761/17/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	154 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00106408AM21
RA File Number	05AA04040087 AM21

Licence No and Date	0511001804/18/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Sample of export product.</li> <li>2. Full calculation/justification required for the quantity claimed.</li> </ol> <p>The case stands deferred for re-listing.</p> <p>Requirement for Ladies dress is 7.99 SQM per Pc. As per CAD 8.016. Requirement appears very high. Sample and full calculation/justification required for the quantity claimed.</p>	

Case No.	155 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00105833AM21
RA File Number	08AA04011544 AM21
Licence No and Date	0811001048/18/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	156 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107168AM21
RA File Number	05AA04040935 AM21
Licence No and Date	0511001831/19/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	



1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	157 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107328AM21
RA File Number	05AA04041113 AM21
Licence No and Date	0511001845/19/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item Cow Crust Leather.
2. Calculation for the requirement of leather for the manufacture of Export item, indicating net import content and wastage in the each export item indicating its size.

The case stands deferred for re-listing.

Case No.	158 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107340AM21
RA File Number	05AA04041109 AM21
Licence No and Date	0511001844/19/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item Cow Crust Leather.
2. Calculation for the requirement of leather for the manufacture of Export item, indicating net import content and wastage in the each export item indicating its size.
3. Specification of Metal Buckle.

The case stands deferred for re-listing.

Case No.	159 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107443AM21
RA File Number	02AA04010931 AM21
Licence No and Date	0211000440/19/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	160 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00109117AM21
RA File Number	05AA04041447 AM21
Licence No and Date	0511001873/22/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with mentioning style no.</li> <li>2. Image with mentioning product description and style no.</li> <li>3. Measurement chart with mentioning product description</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	161 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	CAREON HEALTHCARE SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00108768AM21
RA File Number	10AA04004343 AM21
Licence No and Date	1011000168/22/03/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	162 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111656AM21
RA File Number	08AA04011826 AM21
Licence No and Date	0811001093/23/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	163 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	MADURA COATS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111748AM21
RA File Number	07AA04010051 AM21
Licence No and Date	0711000732/23/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish theManufacturing process flow chart and stage wise waste percentage is required for all export products.

The case stands deferred for re-listing.

Case No.	164 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00113060AM21

RA File Number	06AA04004208 AM21		
Licence No and Date	0611000272/24/03/2021		
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
CRIMP PP TEXTURED YARN (Containing 100000 Kgs of POLYPROPYLENE GRANULES)	100000 Kg.	POLYPROPYLENE GRANULES	103000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	165 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00113062AM21
RA File Number	06AA04004541 AM21
Licence No and Date	0611000273/24/03/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD/CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. To indicate GSM of fabric to import for the manufacture of export item.</li> <li>3. Indigenous items to add in the making the export item.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	166 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

HQ File Number	HQRNORM APPLY 00112397AM21			
RA File Number	07AA04010607 AM21			
Licence No and Date	0711000747/24/03/2021			
Norms Committee Decision:				
<b>Decision:</b> TheCommittee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/84/Textiles/2021-22 date 07.12.2021 Committee decided to approve the input output norms for above said Adv. Auth as under:				
SN.	Export item	Qty.	Import item	Qty recommended
1.	100% Shearling Men’s Jacket made of dressed Sheep fur skins.	92 Nos.	Dressed Sheep Fur skins	3220 sq. ft
2.	100% Shearling Men’s Jacket made of dressed Sheep fur skins	335 Nos.	Dressed Sheep Fur skins	15410 sq. ft
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	167 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00112747AM21
RA File Number	07AA04010750 AM21
Licence No and Date	0711000761/24/03/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	168 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	HQRNORM APPLY 00113947AM21
RA File Number	06AA04004301 AM21
Licence No and Date	0611000277/25/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the catalogue of import item s. n. 2 and 3 indicating its material.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	169 / NC/5/MEET/Sep/202122/9														
Case Status	Case Approved														
Party Name	RICHA & CO														
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022														
HQ File Number	HQRNORM APPLY 00114265AM21														
RA File Number	05AA04042514 AM21														
Licence No and Date	0511001963/26/03/2021														
Norms Committee Decision:															
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority , Committee decided to approve the input output norms for above said Adv. Auth as under:															
<table><tr><td>Exort item</td><td>Qty.</td><td>Import ite</td><td>Qty. ecommended</td></tr><tr><td>Ladies Blouse made of 100% Rayon Printed Woven Fabric, GSM 130+/-10%. Style No. 72822FAC000001</td><td>4432 Nos.</td><td>100% Rayon Printed Woven Fabric, GSM 130+/-10%.</td><td>13739 Sq. Mtr.</td></tr><tr><td>Ladies Blouse made of made of 97% Rayon 3% Spandex Yarn Dyed Woven Fabric, GSM 145±10%. Style No. 72822FAW000028</td><td>3710 Nos.</td><td>97% Rayon 3% Spandex Yarn Dyed Woven Fabric, GSM 145±10%.</td><td>10759 Sq. Mtr.</td></tr></table>				Exort item	Qty.	Import ite	Qty. ecommended	Ladies Blouse made of 100% Rayon Printed Woven Fabric, GSM 130+/-10%. Style No. 72822FAC000001	4432 Nos.	100% Rayon Printed Woven Fabric, GSM 130+/-10%.	13739 Sq. Mtr.	Ladies Blouse made of made of 97% Rayon 3% Spandex Yarn Dyed Woven Fabric, GSM 145±10%. Style No. 72822FAW000028	3710 Nos.	97% Rayon 3% Spandex Yarn Dyed Woven Fabric, GSM 145±10%.	10759 Sq. Mtr.
Exort item	Qty.	Import ite	Qty. ecommended												
Ladies Blouse made of 100% Rayon Printed Woven Fabric, GSM 130+/-10%. Style No. 72822FAC000001	4432 Nos.	100% Rayon Printed Woven Fabric, GSM 130+/-10%.	13739 Sq. Mtr.												
Ladies Blouse made of made of 97% Rayon 3% Spandex Yarn Dyed Woven Fabric, GSM 145±10%. Style No. 72822FAW000028	3710 Nos.	97% Rayon 3% Spandex Yarn Dyed Woven Fabric, GSM 145±10%.	10759 Sq. Mtr.												
RA concerned may take necessary action subject to compliance of other usual conditions															

Case No.	170 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00114444AM21
RA File Number	56AA04002740 AM21
Licence No and Date	5611000199/26/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
Flexible Intermediate Bulk Containers(Baffle Bag) Food Grade with Printed(Flexible Intermediate Bulk Containers(Baffle Bag) Food Grade with Printed-Net Contents -  1.Polypropylene Granules-800 mt, 2.Relevant HDPE Granules-500 mt, 3.Relevant LLDPE Granules-700 mt,, 4.Packing Material(Polypropylene Granules)-20mt)	2000 MT	1.	polypropylene Granules	880 MT
		2.	RelevantHDPE Granules	525 MT
		3.	RelevantLLDPE Granules	735 MT
		4.	PackingMaterial Polypropyle Granules	21 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	171 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00114780AM21
RA File Number	05AA04042543 AM21
Licence No and Date	0511001950/26/03/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with mentioning style no.
2. Image with mentioning product description and style no.
3. Measurement chart with mentioning product description

The case stands deferred for re-listing.

Case No.	172 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	FARIDA PRIME TANNERY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00114121AM21
RA File Number	04AA04008650 AM21
Licence No and Date	0411000588/26/03/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	173 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	NAVNEET EDUCATION LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00114962AM21
RA File Number	03AA04032397 AM21
Licence No and Date	0311002882/27/03/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	174 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	MAF CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022



HQ File Number	HQRNORM APPLY 00115977AM21
RA File Number	07AA04010504 AM21
Licence No and Date	0711000788/29/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Justification/Calculation for 1.037 Kg SMS non-woven fabric claimed per set. With very light fabric of 35 GSM.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	175 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	FLOOR DECOR
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00116851AM21
RA File Number	32AA04007682 AM21
Licence No and Date	3211000728/30/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net weight of Coir in export item.</li> <li>2. Net weight of plastisol</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	176 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PINNACLE IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00116838AM21
RA File Number	32AA04007821 AM21
Licence No and Date	3211000744/30/03/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image with mentioning product description.
3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	177 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	N M T INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00116842AM21
RA File Number	32AA04007806 AM21
Licence No and Date	3211000746/30/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
POWERLOOM MADEUPS LINEN NAPKIN	2154 Kg.	LINEN YARN	2305 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	178 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00117661AM21
RA File Number	05AA04043106 AM21
Licence No and Date	0511002019/31/03/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item Cow Spilt Finished Leather.

2. Calculation for the requirement of all the import items for the manufacture of Export item, indicating net import content and wastage in the each export item.
3. Specification of all the import items.

The case stands deferred for re-listing.

Case No.	179 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00117702AM21
RA File Number	05AA04043591 AM21
Licence No and Date	0511002026/31/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	180 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00117865AM21
RA File Number	05AA04040689 AM21
Licence No and Date	0511001984/31/03/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> <li>4. Justification/calculation for claiming of 2.62 and 3.24 SQM per Pc which is much higher than SION.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	181 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred

Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00000718AM22
RA File Number	05AA04000026 AM22
Licence No and Date	0511002059/01/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	182 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00000737AM22
RA File Number	05AA04042841 AM21
Licence No and Date	0511002060/01/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description, Measurement chart</li> <li>3. Indigenous inputs as the product contains front cover, lining, binding.</li> <li>4. Complete calculation of requirement of inputs with justification of wastage at each stage of manufacturing.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	183 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00000149AM22
RA File Number	05AA04043117 AM21

Licence No and Date	0511002042/01/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	184 / NC/5/MEET/Sep/202122/9												
Case Status	Case Approved												
Party Name	RICHA & CO												
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022												
HQ File Number	HQRNORM APPLY 00000151AM22												
RA File Number	05AA04043763 AM21												
Licence No and Date	0511002044/01/04/2021												
Norms Committee Decision:													
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/85/Textiles/2021-22 date 07.12.2021 Committee decided to approve the input output norms for above said Adv. Auth as under:													
<table><tr><td>Export item</td><td>Qty.</td><td>Import item</td><td>Qty recommended</td></tr><tr><td>Ladies Dress made of 100% Cotton Printed Woven Fabric GSM:60+/-10%, (Style No. 100122492)</td><td>4032 Nos.</td><td>100% Cotton Printed Woven Fabric GSM:60+/-10%,</td><td>26611 sq. meters</td></tr><tr><td>Ladies Dress made of 100% Cotton Yarn Dyed Woven Fabric GSM:60+/-10%, (Style No. 100122493)</td><td>4056 Nos.</td><td>100% Cotton Yarn Dyed Woven Fabric GSM:60+/-10%,</td><td>26770 sq. meters</td></tr></table>		Export item	Qty.	Import item	Qty recommended	Ladies Dress made of 100% Cotton Printed Woven Fabric GSM:60+/-10%, (Style No. 100122492)	4032 Nos.	100% Cotton Printed Woven Fabric GSM:60+/-10%,	26611 sq. meters	Ladies Dress made of 100% Cotton Yarn Dyed Woven Fabric GSM:60+/-10%, (Style No. 100122493)	4056 Nos.	100% Cotton Yarn Dyed Woven Fabric GSM:60+/-10%,	26770 sq. meters
Export item	Qty.	Import item	Qty recommended										
Ladies Dress made of 100% Cotton Printed Woven Fabric GSM:60+/-10%, (Style No. 100122492)	4032 Nos.	100% Cotton Printed Woven Fabric GSM:60+/-10%,	26611 sq. meters										
Ladies Dress made of 100% Cotton Yarn Dyed Woven Fabric GSM:60+/-10%, (Style No. 100122493)	4056 Nos.	100% Cotton Yarn Dyed Woven Fabric GSM:60+/-10%,	26770 sq. meters										
RA concerned may take necessary action subject to compliance of other usual conditions.													

Case No.	185 / NC/5/MEET/Sep/202122/9
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Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00000287AM22
RA File Number	04AA04009489 AM21
Licence No and Date	0411000624/01/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	186 / NC/5/MEET/Sep/202122/9		
Case Status	Case Approved		
Party Name	RICHA & CO		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00003722AM22		
RA File Number	05AA04000785 AM22		
Licence No and Date	0511002078/05/04/2021		
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/86/Textiles/2021-22 date 07.12.2021. Committee decided to approve the input output norms for above said Adv. Auth as under:			
Export item	Qty.	Import item	Qty recommended
Ladies Blouse made of 97% Rayon, 3% Spandex Printed Woven Fabric GSM:135+/-10%, (Style No. TB454629MI )	4044 Nos.	97% Rayon, 3% Spandex Printed Woven Fabric GSM:135+/-10%	10919 sq. meters .
Ladies Trouser made of 98% Cotton 2% Spandex Dyed Woven Fabric GSM:300+/-10%, (Style No.TB454629MI, TB454629WN )	750 Nos.	98% Cotton 2% Spandex Dyed Woven Fabric,GSM:300+/-10%.	2325 sq. meters
Ladies Trouser made of 100% Rayon Dyed	2009 Nos.	100% Cotton Yarn Dyed	5525 sq. meters

Woven Fabric GSM:170+/-10%, (Style No. MM456923MI, MM456923WN )		Woven Fabric GSM:60+/-10%,	
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	187 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SHREE KARANGAR TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00004826AM22
RA File Number	05AA04041657 AM21
Licence No and Date	0511002093/06/04/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net weight of PVC plastisol in export item</li> <li>2. Net weight of knitted fabric in export item.</li> <li>3. Details if indigenous input with qty.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	188 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	G.R.CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00004862AM22
RA File Number	06AA04004613 AM21
Licence No and Date	0611000297/06/04/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that</p> <p>Product is fabric made from filament yarn and there is no wastage as input and output weight is same. Therefore, committee decided to ask the firm to furnish clarification on the same.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	189 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved

Party Name	CHELSEA MILLS LLP		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00005891AM22		
RA File Number	05AA04042182 AM21		
Licence No and Date	0511002113/07/04/2021		
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:			
S.N.	Export item	Qty.	Import item Qty. Recommended
1.	EP NO - 220 C =100 PCT 4780 Nos. COTTON WVN DYED DENIM (INDIGENOUS FABRIC)INFANTS OVERALL/JUMPSUIT FITTED WITH SNAP,TAGS, BUCKLE		1. SNAP FASTENERS Net to Net  2. SNAP FASTENERS Net to Net  3. SNAP FASTENERS Net to Net  4. HASP & SLIDER Net to Net (BUCKLES)  5. SENSOR TAGS (ANTI Net to Net THEFT DEVICE)
2.	EP NO-221 C=100 PCT 26290 Nos. COTTON WVN DENIM (INDIGENOUS FABRIC) YOUNG GIRLS JUMPSUIT (TALL & BIG) FITTED WITH SNAP,TAGS, BUCKLE		6. HASP & SLIDER Net to Net (BUCKLES)  7. SNAP FASTENERS Net to Net  8. SNAP FASTENERS Net to Net  9. SNAP FASTENERS Not Allowed  10. SENSOR TAGS (ANTI Net to Net THEFT DEVICE)
3.	EP NO - 222 C  INFANT JEANS	3400 Nos.	11. 98% COTTON 2% 2890 Sq. Mtr SPANDEX WVN DYED FABRIC (+/- 3%) GSM: 298+/-10%



(STYLE NO – 708412)	12. METAL HOOK & BAR	Net to Net
Made of	13. RIVETS	Net to Net
98% COTTON 2% SPANDEX	14. SENSOR TAGS (ANTI	Net to Net
WVN DYED GSM 298+/-10%	THEFT DEVICE)	
FITTED WITH METAL HOOK	15. SNAP FASTENERS	Net to Net
& BAR, RIVETS, TAGS &		
SNAP		
*All accessories to be allowed on net to net basis with accountability of number and type of accessories imported.		
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	190 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00008496AM22
RA File Number	32AA04000126 AM22
Licence No and Date	3211000778/09/04/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Details of indigenous input with Qty.</li> <li>3. Tech details as per annex to app 4E</li> </ol>	
The case stands deferred for re-listing	

Case No.	191 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00008708AM22
RA File Number	04AA04000363 AM22
Licence No and Date	0411000649/09/04/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	192 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00012856AM22
RA File Number	05AA04003245 AM22
Licence No and Date	0511002174/13/04/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image and measurement chart.

The case stands deferred for re-listing.

Case No.	193 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00013786AM22
RA File Number	05AA04003230 AM22
Licence No and Date	0511002189/13/04/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. To indicate specific item of export giving its style number for each export item
2. Complete calculation for requirement of raw materials i( both imported and indigenous) indicating wastage separately.
3. CAD / CAM measurement chart for the export product.
4. Specification of all the import items.

The case stands deferred for re-listing.

Case No.	194 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00014020AM22
RA File Number	06AA04000318 AM22
Licence No and Date	0611000306/13/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item.</li> <li>2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item <b>indicating net import content and wastage in the export item.</b></li> <li>3. Drawing design of Export Item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	195 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ASHUTOSH FIBRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00020222AM22
RA File Number	08AA04001278 AM22
Licence No and Date	0811001290/16/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Content of each input in kgs,in export product.</li> <li>2. Manufacturing process, stage wise wastage with justification for the wastage claimed</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	196 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00020270AM22
RA File Number	05AA04003017 AM22

Licence No and Date	0511002214/16/04/2021			
Norms Committee Decision:				
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. letter no 37(5)/80/Textiles/2021-22 date 29.11.2021, decided to approve the norms as under:</p>				
Sl.	Export item	Qty.	Import item	Qty recommended
1.	Ladies Blouse made of 71% Lyocel 29% Cotton yarn Dyed Woven Fabric, GSM 87+/-10%. Style No. 570749.	1600 Nos.	71% Lyocel 29% Cotton yarn Dyed Woven Fabric, GSM: 87±10%.	4240 sq. meters
2.	Ladies Shirt Full Sleeve made of 83% Viscose Rayon 17% Acrylic Yarn Dyed Woven Fabric, GSM 123 ±10%. Style No. WTP226611, WTP226612, WTP226613, WTP226614.	22101 Nos.	83% Viscose Rayon 17% Acrylic Yarn Dyed Woven Fabric, GSM 123±10%.	65198 sq. meters
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	197 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00020328AM22
RA File Number	10AA04000039 AM22
Licence No and Date	1011000232/16/04/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image and measurement chart.</li> <li>1. Calculation sheet to justify the quantity per garment claimed.</li> </ol>	

The case stands deferred for re-listing.

Case No.	198 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00020434AM22
RA File Number	05AA04003242 AM22
Licence No and Date	0511002218/16/04/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms as under:

Taking cue from SION G-33, the following may be recommended:

EXPORT PRODUCT(SL.NO.1)- 100PERCENTLEATHERHANDBAGS

Qty.- 4650 Nos.

S. no.	Item Technical Characteristics/Quality etc.	UOM	FabricGSM	QTYRecommended
1	FINISHEDCOWLEATHER	SQFT	--	NETCONTENT+5%WASTAGE
2	Cotton Fabrics- Dyed/ Bleached/Washed invariouscolorswithGSM200(+/- 10%)&GSM540(+/- 10%).Widthrangingfrom42"-60"	SQMTRS	GSM200& GSM540 (+/- 10%)	NETCONTENT+5%WASTAGE
3	Nylon Fabrics - Dyed/ in variouscolors with GSM 180 (+/- 10%) &GSM380(+/-10%).Widthranging from42"-60"	SQMTRS	GSM180& GSM380 (+/-10%)	NETCONTENT+5%WASTAGE
4	PolyesterFabrics-Dyed invariouscolors with GSM 250 (+/- 10%) &GSM440(+/-10%).Widthranging from42"-60"	SQMTRS	GSM250& GSM440 (+/-10%)	NETCONTENT+5%WASTAGE
5	Nylon/Polyester Fabrics -	SQMTRS	GSM250&	NETCONTENT+5%WASTAGE

	PuCoatedinvariouscolorswithGSM250(+/-10%)&GSM440(+/-10%).Widthrangingfrom42"-60"		GSM440 (+/-10%)	
6	MeshFabric	METER		NETCONTENT+5% WASTAGE
7	PUSYNTHETIC&impregnatedcoated/ covered or laminatedfabric	SQMTRS	thickness 0.8mm to 1.4 mm	NETCONTENT+5% WASTAGE
8	Transparensheet	SQMTRS	of plasticthickness1 mm	NETCONTENT+1% WASTAGE
9	Talin-Plasticsheetinvariousthickness	SQMTRS	0.4 mmto1 mm	NETCONTENT+1% WASTAGE
10	Salpa/Boardinvariousthickness&forms	SQMTRS	0.4 mm to 1mm	NETCONTENT+1% WASTAGE
11	Tela Adhesive/ cotton fabric withGSM50(+/-10%)&GSM180(+/-10%)	SQMTRS	GSM50& GSM180 (+/-	NETCONTENT+1% WASTAGE
12	MicrofibreSintex etc.- RUBBERISEDTEXTILEFABRICin variousthickness	MTRS	width52"to 55"	NETCONTENT+1% WASTAGE
13	Canapina , Guttaperga etc. - RUBBERISEDTEXTILEFABRIC	SQMTRS	GSM 75 + -10%	NETCONTENT+1% WASTAGE
14	Antistrappo-NylonWoven	SQMTRS	insheet width	NETCONTENT+1% WASTAGE
15	HighDensityNonWoven	SQMTRS	--	NETCONTENT+1% WASTAGE
16	Feltinvariousthickness	SQMTRS	--	NETCONTENT+1% WASTAGE

17	PVCtubularcord	MTRS	1.2mmto 1.8 mm	NETCONTENT+1% WASTAGE
18	PVCbeadingwire	MTRS	1.2mmto 1.8 mm	NETCONTENT+1% WASTAGE
19	Cottoncord/String	MTRS	3 mmto4 mm	NETCONTENT+1% WASTAGE
20	Grossgraintape	MTRS	15 mmto22 mm	NETCONTENT+1% WASTAGE
21	webbinginvariouswidthsandcolors	MTRS	20 mmto35 mm	NETCONTENT+1% WASTAGE
22	metalzippersincutlengthwith sizesvaryingfrom12cmto64cm,invariousfinishes	PCS	from12cm to64cm	NETCONTENT+1% WASTAGE
23	metalzippersinvariousfinishes	MTRS	inmetal	NETCONTENT+1% WASTAGE
24	Nylonzipersindifferentteethsizes	MTRS	inmetal	NETCONTENT+1% WASTAGE
25	NylonZipPullers	PCS	inmetal	NETCONTENT+1% WASTAGE
26	ZipPullers	PCS	inmetal	NETCONTENT+1% WASTAGE
27	Zipsliders	PCS	inmetal	NETCONTENT+1% WASTAGE
28	Zipstoppers	PCS	inmetal	NETCONTENT+1% WASTAGE
29	MetalChain	MTRS	inmetal	NETCONTENT+1% WASTAGE
30	MetalLocks	PCS	inmetal	NETCONTENT+1% WASTAGE
31	Eyelets	PCS	inmetal	NETCONTENT+1% WASTAGE

32	Magnet	pcs	inmetal	NETCONTENT+1% WASTAGE
33	Rings, Buckle, Studs, Dog hooks,underplates,rivets,logoplates& Other metal fittings etc.	PCS	inmetal	NETCONTENT+1% WASTAGE
34	Buttons	PCS	inmetal	NETCONTENT+1% WASTAGE
35	Logoletters	PCS	inmetal	NETCONTENT+1% WASTAGE
36	Cottonthreadofvariouscolors& thickness	MTRS	incones	NETCONTENT+1% WASTAGE
37	Polyesterthreadofvariouscolors&thickness	MTRS	incones	NETCONTENT+1% WASTAGE
38	Semiwaxedthreadofvariouscolors	MTRS	incones	NETCONTENT+1% WASTAGE
39	Egdeinkinvarious colors -Leather polish	KG	--	NETCONTENT+1% WASTAGE
40	Edgecoloringchemicals-Leather polish	KG	--	NETCONTENT+1% WASTAGE
41	Synthetic/Latex	KG	--	NETCONTENT+1% WASTAGE
42	CardboardSheetsinvarioussizes	PCS	ASPER PACKAGING POLICY	ASPERPACKAGINGPOLICY
43	Cottonbaginvarioussizes&colors	PCS	ASPER PACKAGING	ASPERPACKAGINGPOLICY
44	Polyester/Nylon/RayonBags	PCS	ASPER PACKAGING	AS PER PACKAGINGPOLICY
45	PaperLabel	PCS		Net To net



46	WovenLabel	PCS		Net To net
47	Hanger	PCS		Net To net
48	Carebooklets	PCS		Net To net
49	Envelope	PCS		Net To net
50	Tag	PCS		Net To net
51	Sticker	PCS		Net To net

Note: All Accessories should be of relevant quality and size.

2. Export Item : 100PERCENTLEATHERHANDBAGS

Qty,: 46000NOS.

Import item:

52	FINISHEDCOWLEATHER	SQFT	--	NETCONTENT+10%WASTAGE
53	Cotton Fabrics- Dyed/ Bleached/Washed invariouscolorswithGSM200(+/-10%)&GSM540(+/- 10%).Widthrangingfrom42"-60"	SQMTRS GSM200& GSM540 (+/-10%)		NETCONTENT+5%WASTAGE
54	NylonFabrics-Dyed/invarious colors with GSM 180 (+/- 10%) &GSM380(+/- 10%).Widthranging from42"-60"	SQMTRS GSM180& GSM380 (+/-10%)		NETCONTENT+5%WASTAGE
55	PolyesterFabrics-Dyedinvarious colors with GSM 250 (+/- 10%) &GSM440(+/- 10%).Widthranging from42"-60"	SQMTRS GSM250& GSM440 (+/-10%)		NETCONTENT+5%WASTAGE
56	Nylon/Polyester Fabrics - PuCoatedinvariouscolorswithGSM250(+/-	SQMTRS GSM250& GSM440		NETCONTENT+5%WASTAGE

	10%)&GSM440(+/- 10%).Widthrangingfrom42"-60"	(+/-10%)	
57	MeshFabric	METER	NETCONTENT+5%WASTAGE
58	PUSYNTHETIC&impregnatedcoated/ covered or laminatedfabric	SQMTRS thickness 0.8mm to 1.4 mm	NETCONTENT+5%WASTAGE
59	Transparentsheets	SQMTRS of plasticthickness1 mm	NETCONTENT+1%WASTAGE
60	Talin-Plasticsheetinvariousthickness	SQMTRS 0.4 mmto1 mm	NETCONTENT+1%WASTAGE
61	Salpa/Boardinvariousthickness&forms	SQMTRS 0.4 mmto1 mm	NETCONTENT+1%WASTAGE
62	Tela Adhesive/ cotton fabric withGSM50(+/-10%)&GSM180(+/-10%)	SQMTRS GSM50& GSM180 (+/-10%)	NETCONTENT+1%WASTAGE
63	MicrofibreSintexetc.- RUBBERISEDTEXTILEFABRICin variousthickness	MTRS width52"to 55"	NETCONTENT+1%WASTAGE
64	Canapina , Guttaperga etc. - RUBBERISEDTEXTILEFABRIC	SQMTRS GSM75+- 10%	NETCONTENT+1%WASTAGE
65	Antistrappo-NylonWoven	SQMTRS in sheetwidth 1x1.5mtr	NETCONTENT+1%WASTAGE
66	HighDensityNonWoven	SQMTRS --	NETCONTENT+1%WASTAGE

67	Felt in various thickness	SQ MTRS	--	NETCONTENT+1% WASTAGE
68	PVC tubular cord	MTRS	1.2mm to 1.8 mm	NETCONTENT+1% WASTAGE
69	PVC beading wire	MTRS	1.2mm to 1.8 mm	NETCONTENT+1% WASTAGE
70	Cotton cord/String	MTRS	3 mm to 4 mm	NETCONTENT+1% WASTAGE
71	Gross grain tape	MTRS	15 mm to 22 mm	NETCONTENT+1% WASTAGE
72	Webbing in various widths and colors	MTRS	20 mm to 35 mm	NETCONTENT+1% WASTAGE
73	Metal zippers in cut length with sizes varying from 12cm to 64cm, in various finishes	PCS	from 12cm to 64cm	NETCONTENT+1% WASTAGE
74	Metal zippers in various finishes	MTRS	in metal	NETCONTENT+1% WASTAGE
75	Nylon zippers in different teeth sizes	MTRS	in metal	NETCONTENT+1% WASTAGE
76	Nylon Zip Pullers	PCS	in metal	NETCONTENT+1% WASTAGE
77	Zip Pullers	PCS	in metal	NETCONTENT+1% WASTAGE
78	Zip sliders	PCS	in metal	NETCONTENT+1% WASTAGE
79	Zip stoppers	PCS	in metal	NETCONTENT+1% WASTAGE
80	Metal Chain	MTRS	in metal	NETCONTENT+1% WASTAGE
81	Metal Locks	PCS	in metal	NETCONTENT+1% WASTAGE

82	Eyelets	PCS	inmetal	NETCONTENT+1%WASTAGE
83	Magnet	pcs	inmetal	NETCONTENT+1%WASTAGE
84	Rings, Buckle, Studs, Dog hooks, underplates, rivets, logoplates & other metal fitting setc.	PCS	inmetal	NETCONTENT+1%WASTAGE
85	Buttons	PCS	inmetal	NETCONTENT+1%WASTAGE
86	Logoletters	SET	inmetal	NETCONTENT+1%WASTAGE
87	Cotton thread of various colors & thickness	MTRS	in cones	NETCONTENT+1%WASTAGE
88	Polyester thread of various colors & thickness	MTRS	in cones	NETCONTENT+1%WASTAGE
89	Semi waxed thread of various colors	MTRS	in cones	NETCONTENT+1%WASTAGE
90	Edge ink in various colors-Leather polish	KG	--	NETCONTENT+1%WASTAGE
91	Edge coloring chemicals-Leather polish	KG	--	NETCONTENT+1%WASTAGE
92	Synthetic/Latex	KG	--	NETCONTENT+1%WASTAGE
93	Cardboard Sheets in various sizes	PCS	AS PER PACKAGING POLICY	AS PER PACKAGING POLICY
94	Cotton bag in various sizes & colors	PCS	AS PER PACKAGING POLICY	AS PER PACKAGING POLICY
95	Polyester/Nylon/Rayon Bags	PCS	AS PER	AS PER PACKAGING POLICY

**PACKAGING  
POLICY**

96 PaperLabel	PCS	Net To net
97 WovenLabel	PCS	Net To net
98 Hanger	PCS	Net To net
99 Carebooklets	PCS	Net To net
100 Envelope	PCS	Net To net
101 Tag	PCS	Net To net
102 Sticker	PCS	Net To net

Note: All Accessories should be of relevant quality and size.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	199 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00020517AM22
RA File Number	04AA04000737 AM22
Licence No and Date	0411000687/16/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	200 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ONNI ENTERPRISE LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00021982AM22

RA File Number	02AA04001571 AM22
Licence No and Date	0211000565/19/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight of Import and Export items in Kg Term.</li> <li>2. Net Import content in Export item, giving complete calculation for the requirement of both imported and indigenous items and indicating wastage separately.</li> <li>3. Specification with GSM of Import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	201 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00022105AM22
RA File Number	06AA04000278 AM22
Licence No and Date	0611000316/19/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for asking 9.4 Sq.feet of finished leather per pair, giving complete calculation with drawing design of the product and cutting of the leather indicating net import content and wastage separately.</li> <li>2. Specification, sizes and thickness of leather to import for the manufacture of export item.</li> <li>3. Indigenous items to add in the making the export item.</li> <li>4. Compare the requirement, for other similar inputs allowed in SION for export of Long Boot.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	202 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00022567AM22
RA File Number	06AA04004646 AM21
Licence No and Date	0611000317/20/04/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the justification for the following:

1. Export products Men's /Ladies Trousers/Jackets.Applicant is required to be specific with the type and quantity of garments to be exported.
2. Two export products are mentioned but input is only one. Further, the image of trousers shows use of two types of fabrics but claimed only one type.
3. Both CADs are cut from both the sides (Incomplete).
4. Input fabric is mentioned as made from Polyester/Nylon/Cotton/Spandex/Other synthetic filament yarn. Applicant has to be specific about the type of fabric used and blend composition of each type of fabric.
5. GSM variation is 90 to 400, clarify it.
6. Measurement chart.

The case stands deferred for re-listing.

Case No.	203 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00022572AM22
RA File Number	06AA04000411 AM22
Licence No and Date	0611000318/20/04/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Nett weight of each export product
2. Material balance between import and export in terms of weight keeping in to account wastage claimed
3. Is release paper is integral part of export or consumable

The case stands deferred for re-listing.

Case No.	204 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	VENUS SAFETY & HEALTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00023718AM22
RA File Number	03AA04032847 AM21
Licence No and	0311002895/21/04/2021

Date	
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Image measurement and cad of the product</li> <li>2. Paper drawing for fabric cutting justifying 18 % wastage</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	205 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	VENUS SAFETY & HEALTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00023719AM22
RA File Number	03AA04032848 AM21
Licence No and Date	0311003240/21/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Image measurement and cad of the product</li> <li>2. Paper drawing for fabric cutting justifying 18 % wastage</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	206 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00024525AM22
RA File Number	05AA04004896 AM22
Licence No and Date	0511002251/22/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	



Case No.	207 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	CAREON HEALTHCARE SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00025294AM22
RA File Number	10AA04000399 AM22
Licence No and Date	1011000245/23/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	208 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00025486AM22
RA File Number	04AA04001075 AM22
Licence No and Date	0411000714/23/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	209 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00025012AM22
RA File Number	07AA04002105 AM22
Licence No and Date	0711000936/23/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/90/Textiles/2021-22 date 26.12.2021,</p>	

Committee decided to approve the input output norms as under:

Export item	Export Qty.	Import item	Qty recommended
Women's Jacket( 100% Shearling made of dressed Lamb fur skins).	52 Nos.	Dressed Lamb Fur skins	2359 sq. ft.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	210 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00026363AM22
RA File Number	05AA04006616 AM22
Licence No and Date	0511002256/26/04/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/91/Textiles/2021-22 date 26.12.2021, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty recommended
Women's Jacket( 100% Shearling made of dressed Lamb fur skins).	52 Nos.	Dressed Lamb Fur skins	2359 sq. ft

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	211 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date				
HQ File Number	HQRNORM APPLY 00026588AM22			
RA File Number	07AA04002086 AM22			
Licence No and Date	0711000960/26/04/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/92/Textiles/2021-22 date 26.12.2021, Committee decided to approve the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty recommended
1.	Women's Jacket( 100% 61 Nos. Dressed Lamb Fur 2653 sq. ft @43.49 sq. Shearling made of dressed skins ft. /pc. (4.04 sq. Lamb fur skins). mtr./pc.)			
2.	Men's Long Coat (100% 94 Nos. Dressed Lamb Fur 5875 sq. ft @62.5 sq. ft. Shearling made of dressed skins /pc.(5.80 sq. mtr./pc.) Lamb fur skins).			
3.	Men's Jacket( 100% Shearling 53 Nos. Dressed Lamb Fur 2650 sq. ft @50 sq. ft. made of dressed Lamb fur skins /pc. (4.64 sq. mtr./pc.) skins).			
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	212 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00028127AM22
RA File Number	03AA04001407 AM22
Licence No and Date	0311003370/28/04/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	
<ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image and measurement chart.</li> </ol>	

The case stands deferred for re-listing.

Case No.	213 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00028200AM22
RA File Number	02AA04001937 AM22
Licence No and Date	0211000606/28/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image and measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	214 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00028313AM22
RA File Number	05AA04008805 AM22
Licence No and Date	0511002321/28/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image and measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	215 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00028315AM22

RA File Number	05AA04008928 AM22
Licence No and Date	0511002322/28/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to refer the case to O/o DC (MSME) for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	216 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00030194AM22
RA File Number	07AA04002710 AM22
Licence No and Date	0711001014/30/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image and measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	217 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00030474AM22
RA File Number	06AA04000606 AM22
Licence No and Date	0611000338/30/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	218 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00030612AM22
RA File Number	05AA04009673 AM22
Licence No and Date	0511002372/30/04/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD for each export item.</li> <li>2. Image and measurement chart.</li> <li>3. Nature of products and their use.</li> <li>4. Full calculation sheet to arrive at quantity of inputs claimed for each product.</li> <li>5. Stage-wise wastage and justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	219 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00034540AM22
RA File Number	32AA04000449 AM22
Licence No and Date	3211000921/06/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth, decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Authorization taken for 60:40 blend but exported 60:40 and 50:50 as per demand. The two quantities exported for each export product and inputs used to be given separately supported by shipping bills.</li> <li>2. The applicant obtained two authorizations for import of two inputs for each export product. Why? How the misuse will be checked.</li> <li>3. Manufacturing flow chart, stage-wise waste with justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	220 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00035379AM22
RA File Number	06AA04000947 AM22
Licence No and Date	0611000358/07/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Calculation for requirement of raw material for making final product including indigenous item (if any).</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	221 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00035615AM22
RA File Number	06AA04000967 AM22
Licence No and Date	0611000366/07/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech Auth, decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net Import content in the export item, giving CAD/CAM for the export item.</li> <li>2. Complete calculation of the requirement of raw materials both imported and indigenous, indicating wastage separately, with justification for wastage.</li> <li>3. Specification of export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	222 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00035240AM22
RA File Number	32AA04002049 AM22
Licence No and Date	3211000932/07/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	223 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00035372AM22
RA File Number	06AA04000937 AM22
Licence No and Date	0611000356/07/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Net Import content in the export items, giving CAD/CAM of the each export item.
2. Complete calculation of the requirement of raw materials both imported and indigenous, indicating wastage separately with justification for wastage
3. Specification and weight of export item.

The case stands deferred for re-listing.

Case No.	224 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00036879AM22
RA File Number	06AA04000923 AM22
Licence No and Date	0611000371/10/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.
2. Image and measurement chart.

The case stands deferred for re-listing.



Case No.	225 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00036997AM22
RA File Number	05AA04012684 AM22
Licence No and Date	0511002529/10/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item Cow Crust Leather.</li> <li>2. Calculation for the requirement of leather for the manufacture of Export item, indicating net import content and wastage in the each export item indicating its size.</li> <li>3. Specification of Metal Buckle.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	226 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00037028AM22
RA File Number	06AA04000968 AM22
Licence No and Date	0611000374/10/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate details and specification of Air Dried Possum Skins.</li> <li>2. Reason for asking 5.602 Sq.Ft /pair of Leather for Boot, compare the requirement with respective SION of H. B. Of Procedure Vol II and to indicate separately requirement for ladies and gents boot.</li> <li>3. CAD/CAM of the export item, showing requirement/calculation of Leather for Boot.</li> <li>4. Please clear the Boot, whether; it will fall in the category of 'Half Boot', as per the SION.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	227 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	HQRNORM APPLY 00037078AM22
RA File Number	06AA04000931 AM22
Licence No and Date	0611000377/10/05/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with dimension of Microfiber Sued, Insole socks and other import items.</li> <li>2. Production vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	228 / NC/5/MEET/Sep/202122/9			
Case Status	Case Approved			
Party Name	ARVIND LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	HQRNORM APPLY 00038622AM22			
RA File Number	08AA04003067 AM22			
Licence No and Date	0811001469/11/05/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., decided to approve the input output norms for above said adv. Auth as under:				
Export item	Qty.	S.N.	Import item	Qty. Recommended
FILTER BAG (FILTER BAG)	72426 Kg.	1.	Nonwoven Fabrics made of Manmade Polyester FiberNeedleloom Felt and stitch bonded Fibre Fabrics	1.02 Kg/Kg content in export product
		2.	Snap Band	1.01 Kg/Kg content in export product
		3.	Sewing Thread	1.02 Kg/Kg content in export product
RA concerned may take necessary action subject to compliance of other usual conditions				

Case No.	229 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	ARROW SHOES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00039010AM22
RA File Number	04AA04003368 AM22
Licence No and Date	0411000802/12/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth.,</p> <p>decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with full name of all the Import Items.</li> <li>2. Reason for importing Lining and reinforcement at three places for import item 1, similarly Fur Lining, Pig print lining at 5 places for export item 2.</li> <li>3. Please mention the export item whether it is for Gents/Ladies etc.,ans also compare the input in tabular for with SION fixed at G-8, G-24,G-45 etc., as the case may be.</li> <li>4. Net Import content in export item, giving complete calculation for the requirement of inputs with wastage separately.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	230 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00039058AM22
RA File Number	05AA04013419 AM22
Licence No and Date	0511002561/12/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	231 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00039878AM22
RA File Number	04AA04003132 AM22
Licence No and Date	0411000811/13/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Taking cue from G-8 for the export of Gents Leather Half Boots upper and G-13 for the export of Gents Leather Shoe Upper, the following Norms may be recommended:

**1.Export Item:** Gents Leather Half Boots Upper

Qty.: 1025 Pairs

**Import Item:**

S. no.	Item description	Qty. Recommended
1.	Adhesive (Synthetic/Latex) (Relevant)	12 Kg
2.	Stamping Foil (Relevant)	6150 Sq Metre

**2.Export Item:** Gents Leather Shoe Upper Sticked/Unsticked

Qty.: 5280 Pairs

**Import Item:**

S. no.	Item description	Qty. Recommended
1.	Adhesive (Synthetic/Latex) (Relevant)	52.8 Kg

2.	Stamping Foil (Relevant)	31680 Sq Metre
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	232 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00040361AM22
RA File Number	06AA04001213 AM22
Licence No and Date	0611000389/13/05/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate specification of Finished Leather to import.</li> <li>2. Reason for asking 9.398 Sq. Ft /pair of Leather Riding Boot; compare the requirement with respective SION of H. B. Of Procedure Vol II and to indicate separately requirement for ladies and gents boot.</li> <li>3. CAD/CAM of the export item, showing requirement/calculation of Leather for Boot.</li> <li>4. Please clarify the Boot, whether; it will fall in the category of 'Long Boot Gents/Ladies, as per the SION published in H B Procedure Vol II.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	233 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KIWI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00041020AM22
RA File Number	05AA04014013 AM22
Licence No and Date	0511002606/14/05/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification/thickness/size of each import item.</li> <li>2. Complete calculation for the requirement of import items, indicating net import content and wastage separately.</li> </ol>	

## 3. Drawing / Design/ CAD/ CAM of export item, indicating efficiency

The case stands deferred for re-listing.

Case No.	234 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00041262AM22
RA File Number	08AA04003048 AM22
Licence No and Date	0811001493/15/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	235 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00042235AM22
RA File Number	08AA04003230 AM22
Licence No and Date	0811001494/17/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process flow chart, stage-wise percentage requirement of each input.</li> <li>2. justification for use of each input in making of export product</li> <li>3. Purpose of using PP granules twice and also of LDPE granules.</li> <li>4. When PP granules are used twice, the purpose of using PP Co-Polymer also.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	236 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

and Date	
HQ File Number	HQRNORM APPLY 00042256AM22
RA File Number	05AA04015195 AM22
Licence No and Date	0511002633/17/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image and measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	237 / NC/5/MEET/Sep/202122/9				
Case Status	Case Approved				
Party Name	GANGA ACROWOOLS LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022				
HQ File Number	HQRNORM APPLY 00045333AM22				
RA File Number	30AA04003101 AM22				
Licence No and Date	3011000631/18/05/2021				
Norms Committee Decision:					
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:					
Export item		Qty.	S.N.	Import item	Qty. Recommended
Acrylic Polyester (Reflective) Dyed Yarn (Under Worsted System)(Acrylic Polyester (Reflective) Dyed Yarn (Under Worsted System) The Net Content of Acrylic and Polyester Reflective Strip Yarn not less than 8800.000 Kgs, 1200.000 Kgs respectively including HSN CODE 55093200 & 56060090)		10000 Kg.	1.	Acrylic Fiber 2 to 4 D	9768 Kg.
			2.	Polyester Reflective Strip Yarn	1227 Kg.
			3.	Cationic Dyes 100% Strength	176 Kg.
			4.	Chemicals viz. Retarder Levelling Agent, Softener (Hydrophilic/Cationic Bulky/ Silicon), Anti-	88 Kg.

			static Agent	
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	238 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00045370AM22
RA File Number	05AA04015760 AM22
Licence No and Date	0511002683/18/05/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	239 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00045375AM22
RA File Number	05AA04015439 AM22
Licence No and Date	0511002684/18/05/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image</li> <li>2. Measurement chart with mentioning product description.</li> <li>3. Calculation/justification for requirement of 5.37 SQM per Pc fabric for export product-1 i e Ladies dress.</li> </ol> <p>The case stands deferred for re-listing.</p>	



Case No.	240 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00046034AM22
RA File Number	06AA04004529 AM21
Licence No and Date	0611000396/19/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Whether export is FIBC with attachment bag or only attachment bag</li> <li>2. Consumption of pp for FIBC</li> <li>3. Consumption of pp for lamination</li> <li>4. Spec and material of yarn and tape</li> <li>5. Width of tape</li> </ol> <ol style="list-style-type: none"> <li>1. The case stands deferred for re-listing.</li> </ol>	

Case No.	241 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00046112AM22
RA File Number	07AA04004580 AM22
Licence No and Date	0711001126/19/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	242 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00046179AM22

RA File Number	32AA04003131 AM22			
Licence No and Date	3211000991/19/05/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	COTTON/SPANDEX YARN BLENDED KNITTED FABRIC GREY(95 PERCENT COTTON/5 PERCENTSPANDEX YARN BLENDED KNITTEDFABRIC GREY)	120000 Kg.	RAW COTTON (AUSTRALIAN RAW COTTON STAPLE : 1.5/32")	150000 Kg.
2.	COTTON/SPANDEXYARN BLENDED KNITTEDFABRICGREY(90%COTTON/10%SPANDEX YARNBLENDED KNITTEDFABRIC GREY)	30000 Kg.	RAW COTTON (AUSTRALIAN RAW COTTON STAPLE : 1.5/32")	37500 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	243 / NC/5/MEET/Sep/202122/9		
Case Status	Case Approved		
Party Name	GAURAV INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00047141AM22		
RA File Number	05AA04015822 AM22		
Licence No and Date	0511002721/20/05/2021		
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/93/Textiles/2021-22 date 26.12.2021, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty recommended

Ladies Tunic made of 100% Viscose 6337 Nos. 100% Viscose Rayon 22813 sq. Rayon dyed Woven Fabric GSM:115+/- dyed Woven Fabric meters 10%,(Style No. WTP229111, GSM:115+/-10% WTP229112, WTP229113, WTP229114)
Ladies Top made of 100% Viscose 11824 100% Viscose Rayon 31688 sq. Rayon dyed Woven Fabric GSM:115+/- dyed Woven Fabric meters 10%,(Style No. WTP229111, Nos. GSM:115+/-10% WTP229131, WTP229132, WTP229134)
RA may take necessary action subject to compliance of other usual conditions.

Case No.	244 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	BHARAT ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00047143AM22
RA File Number	05AA04016631 AM22
Licence No and Date	0511002723/20/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to refer the case to O/o DC (MSME) for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	245 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHAKTI POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00047415AM22
RA File Number	08AA04003730 AM22
Licence No and Date	0811001555/21/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied</p>	

for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	246 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00047857AM22
RA File Number	05AA04017043 AM22
Licence No and Date	0511002745/21/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning style no.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	247 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00048015AM22
RA File Number	32AA04003194 AM22
Licence No and Date	3211001000/21/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Pictorial diagram of export product indicating presence of each import in export product.</li> <li>2. Qty of all import items in Sq. meter and their net content in export</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	248 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP

Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00049866AM22
RA File Number	05AA04016208 AM22
Licence No and Date	0511002770/24/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image</li> <li>2. Measurement chart.</li> <li>3. Nature of product and use</li> <li>4. Calculation sheet to arrive at the quantity of inputs claimed, stage-wise percentage waste with justification for the waste</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	249 / NC/5/MEET/Sep/202122/9		
Case Status	Case Approved		
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022		
HQ File Number	HQRNORM APPLY 00049581AM22		
RA File Number	05AA04016862 AM22		
Licence No and Date	0511002765/24/05/2021		
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Technical authority Letter no 37(5)/95/Textiles/2021-22 date 03.01.2022, committee decided to approve the input output norms for above said Adv. Auth as under:			
Export item	Qty.	Import item	Qty recommended
HPT Flex W30 - 44 Yarn	7100 Kgs.	HPPE - UHMWPE/ HDPE Yarn 200D (Other than Nylon)	4344.40 Kgs.
		0.03 mm SS Wire	1075.35 Kgs.
		Polyester Yarn 78 dtex	1792.50 Kgs.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	250 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00049709AM22
RA File Number	06AA04001236 AM22
Licence No and Date	0611000406/24/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

The case stands deferred for re-listing.

1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD/CAM of the product and cutting of the Fabric indicating net import content and wastage separately.
2. To indicate GSM of fabric to import for the manufacture of export item.
3. Indigenous items to add in the making the export item.
4. Separate quantity of Zip Fastener with specification for each length.

The case stands deferred for re-listing.

Case No.	251 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	MEHRA SCHUHE CO
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00049759AM22
RA File Number	06AA04001509 AM22
Licence No and Date	0611000410/24/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD/CAM of export item with calculation for the requirement of Non-Woven Fabric for the manufacture of each Export item, ***indicating net import content and wastage in the export item.***
2. To specify whether it will be used as lining or in place of leather upper in the boots and compare the input in tabular form with SION fixed at G-8, G-24, G-45 etc., as the case may be.

The case stands deferred for re-listing.

Case No.	252 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	MEHRA SCHUHE CO
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00049845AM22
RA File Number	06AA04001489 AM22
Licence No and Date	0611000412/24/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Leather Riding Boots (Standard quality)	25000 Pair	Relevant Quality and size Rivet (1 Set=4 Pcs)	Net To Net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	253 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	MEHRA SCHUHE CO
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00049855AM22
RA File Number	06AA04001490 AM22
Licence No and Date	0611000413/24/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Leather Riding Boots (Standard quality)	30000 Pairs	Relevant Cap Snap Engraved Logo (1 Set=2 Pcs)	Net To Net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	254 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00099714AM22
RA File Number	05AA04017145 AM22
Licence No and Date	0511002783/25/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

S.No.	Export item	Qty.	Import item	Qty. Recommended
1.	GIRLS DRESS MADE OF 100% COTTON CORDUROY PRINTED WOVEN FABRIC GSM 120(+/-10%) STYLE NO. 434909	630 Nos.	100% COTTON CORDUROY PRINTED WOVEN FABRIC GSM 120(+/-10%)	1031 Sq. Mtr.
2.	GIRLS DRESS MADE OF 100% COTTON CORDUROY PRINTED WOVEN FABRIC GSM 120(+/-10%) STYLE NO. 434907	650 Nos.	100% COTTON CORDUROY PRINTED WOVEN FABRIC GSM 120(+/-10%)	1109 Sq. Mtr.
3.	GIRLS JUMPSUITS MADE OF 100% COTTON CORDUROY PRINTED WOVEN FABRIC GSM 120(+/-10%) STYLE NO. 434913	600 Nos.	100% COTTON CORDUROY PRINTED WOVEN FABRIC GSM 120(+/-10%)	1203 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	255 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022



HQ File Number	HQRNORM APPLY 00099992AM22
RA File Number	06AA04001239 AM22
Licence No and Date	0611000419/25/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. To indicate GSM of fabric to import and specification of Hook and Zip fastener (whether metal or Plastic) for the manufacture of export item.</li> <li>3. Indigenous items to add in the making the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	256 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100425AM22
RA File Number	05AA04018506 AM22
Licence No and Date	0511002806/26/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image</li> <li>2. Measurement chart.</li> <li>3. Calculation sheet to arrive at the quantity of inputs claimed, stage-wise percentage waste with justification for the waste</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	257 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100482AM22
RA File Number	05AA04018760 AM22
Licence No and Date	0511002807/26/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image
2. Measurement chart.

The case stands deferred for re-listing.

Case No.	258 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100485AM22
RA File Number	05AA04018922 AM22
Licence No and Date	0511002811/26/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	259 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	VIRAJ SYNTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00100972AM22
RA File Number	06AA04001076 AM22
Licence No and Date	0611000422/27/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that Export product mentions various categories like Tape, Webbing, Ribbons, Braided cord, Twine and Rope. Based on recommendation of Tech auth., decided to ask the firm to furnish the breakup of each export product with corresponding input required, manufacturing process and stage-wise waste for each export product with justification.

The case stands deferred for re-listing.

Case No.	260 / NC/5/MEET/Sep/202122/9
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Case Status	Case Approved
Party Name	RISHI TECHTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00102364AM22
RA File Number	03AA04017937 AM22
Licence No and Date	0311004116/28/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
WARP KNIT FABRIC NET (AGRO SHADE NET) = 500000 KG.	500000 Kg.	1.	HDPE GRANULES	492000 Kg.
		2.	U.V. MASTER BATCH	23400 Kg.
		3.	COLOR MASTER BATCH	9400 Kg.
		4	HDPE GRANULES (FOR PACKING MATERIAL)	As per Packing policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	261 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00101785AM22
RA File Number	30AA04003778 AM22
Licence No and Date	3011000678/28/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
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Acrylic Polyester Metallic Nylon Dyed Yarn (Under Worsted System). The Net Content of Acrylic, Metallic Polyester Nylon Yarn and Polyester Filament Yarn not less than 6400.000Kgs,1200.000Kgs and 2400.000 Kgs respectively Including HSN code 56050090	10000 Kg.	1.	Acrylic Fiber OR Tow 2D TO 7D	7104 Kg.
		2.	Metallic Polyester Nylon Yarn	1236 Kg.
		3.	Polyester Filament Yarn	2472 Kg.
		4.	Chemicals Viz.Retarder/Levelling Agent , Softening Agent, Anti-Static	100 Kg.
		5.	Cationic Dyes 100% Strength	128 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	262 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00101786AM22
RA File Number	30AA04003777 AM22
Licence No and Date	3011000679/28/05/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
Wool Viscose Mohair Blended Grey Yarn (Under Worsted System). (Wool Viscose Mohair Blended Grey Yarn (Under Worsted System). The Net Content of Wool, Viscose & Mohair not less than 2000.000 Kgs 6000.000Kg & 2000.000 Kg Respectively including HSN	10000 Kg.	1.	Wool Tops 18M to 38M	2200 Kg.
		2.	Viscose Tow 1 D to 7 D	6690 Kg.
		3.	Mohair Tops 18M-38M	2200 Kg.

code 55111000)				
Wool Viscose Mohair Blended Dyed Yarn (Under Worsted System)(Wool Viscose Mohair Blended Dyed Yarn (Under Worsted System). The Net Content of Wool, Viscose & Mohair not less than 2000.000 Kgs 6000.000Kg & 2000.000 Kg respectively including HSN code 55111000)	10000 Kg.	4.	Wool Tops 18M to 38M	2200 Kg.
		5.	Viscose Tow 1 D to 7 D	6690 Kg.
		6.	Mohair Tops 18M-38M	2200 Kg.
		7.	Metal Complex Dyes	80 Kg.
		8.	Reactive Dyes 100 PCT Strength	120 Kg.
		9.	Chemicals viz Retarder Levelling Agent	100 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	263 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00101855AM22
RA File Number	02AA04003976 AM22
Licence No and Date	0211000701/28/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	264 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022

HQ File Number	HQRNORM APPLY 00101979AM22
RA File Number	05AA04018306 AM22
Licence No and Date	0511002859/28/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Details of Import items, indicating specification/size etc., with location in the drawing/design/layout of the each type of bag with its application;</li> <li>2. Complete calculation for requirement of imported and indigenous items for the manufacture of export product (separately for each export item), indicating Net Import Content and wastage separately.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	265 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00102317AM22
RA File Number	06AA04001668 AM22
Licence No and Date	0611000429/28/05/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item.</li> <li>2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item <b>indicating net import content and wastage in the export item.</b></li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	266 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00104381AM22
RA File Number	05AA04021007 AM22
Licence No and Date	0511002895/01/06/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	267 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	BULKCORP INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00104565AM22
RA File Number	08AA04005179 AM22
Licence No and Date	0811001627/01/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH/WITHOUT LINER(NET CONTENT (A) PP WOVEN FABRICS WITH/WITHOUT UV STABILIZER 280000 KGS (B) ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC) 60000 KGS. (C) POLYPROPYLENE MULTI FILAMENT YARN 20000 KGS (D) ARTICLES MADE OF LDPE/LLDPE(LINER) 40000 KGS)	400000 Kg.	1.	PP Woven Fabric With without UV stabilizer 2 percentage by weight	2940000 Kg.
		2.	ARTICLES MADE OF POLYPROPYLENE (NARROW WOVEN FABRIC)	63000 Kg.
		3.	POLYPROPYLENE MULTI FILAMENT YAR	21000 Kg.
		4.	ARTICLES MADE OF LDPE/LLDPE (LINER)	42000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	268 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	VENUS INTERLININGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00105295AM22

RA File Number	13AA04003060 AM22
Licence No and Date	1311000376/02/06/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Details of indigenous input with qty</li> <li>2. Detailed mfg process</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	269 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00106036AM22
RA File Number	06AA04001741 AM22
Licence No and Date	0611000443/03/06/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD/CAM of the product (both for ladies and gents) and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. To indicate GSM of fabric to import for the manufacture of export item.</li> <li>3. Indigenous items to add in the making the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	270 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	AFFAN SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00106060AM22
RA File Number	04AA04004170 AM22
Licence No and Date	0411000932/03/06/2021
Norms Committee Decision:	



**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply.

Based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Specification of all the import items.
2. Complete calculation for the requirement of Leather and polymeric Foam, giving CAD/CAM, and net import content and wastage separately.
3. Compare the requirement with respective SION fixed in Hand Book of procedure Vol II. Indicating whether it is for Gents/Ladies/Kids etc.

The case stands deferred for re-listing.

Case No.	271 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRIME SHOES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00106029AM22
RA File Number	04AA04005014 AM22
Licence No and Date	0411000927/03/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Details with specification of New Booty Cow Crust Leather.
2. Complete calculation for the requirement of Leather, giving CAD/CAM, and net import content and wastage separately.
3. Compare the requirement of leather with respective SION fixed in Hand Book of procedure Vol II for lining and justification for higher requirement of Leather, if any.

The case stands deferred for re-listing.

Case No.	272 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107460AM22
RA File Number	32AA04003776 AM22
Licence No and Date	3211001029/04/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Pictorial diagram of export indicating use of each fabric in manufacturing
2. Qty of all import items in sq meter and their net content in export
3. Justification of qty of import with the help of cad

The case stands deferred for re-listing.

Case No.	273 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107576AM22
RA File Number	32AA04003130 AM22
Licence No and Date	3211001037/04/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
71 PERCENT IMPORTED COTTON+10 PERCENT INDIAN COTTON+19 PERCENT POLYESTER BLENDED KNITTED FABRIC GREY 3 X 1 FLEECE	555000 Kg.	RAW COTTON (US RAW COTTON STAPLE 1.5/32)	492562 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	274 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107578AM22
RA File Number	32AA04003146 AM22
Licence No and Date	3211001039/04/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
COTTON KNITTED FABRIC GREY(100% COTTON COMBED KNITTED FABRIC GREY SINGLE JERSEY)	1299600 Kg.	RAW COTTON (AUSTRALIAN RAW COTTON STAPLE : 1.5/32")	1858428 Kg.
COTTON KNITTED FABRIC GREY(100% COTTON COMBED KNITTED FABRIC GREY RIB)	68400 Kg.	RAW COTTON (AUSTRALIAN RAW COTTON STAPLE : 1.5/32")	97812 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	275 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00107454AM22
RA File Number	32AA04003770 AM22
Licence No and Date	3211001028/04/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Pictorial diagram of export indicating use of each fabric in manufacturing
2. Qty of all import items in sq meter and their net content in export
3. Justification of qty of import with the help of cad

The case stands deferred for re-listing.

Case No.	276 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00108203AM22
RA File Number	05AA04022181 AM22
Licence No and Date	0511002985/05/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image
2. Measurement chart.

The case stands deferred for re-listing.

Case No.	277 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00108211AM22
RA File Number	05AA04022557 AM22
Licence No and Date	0511002988/05/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following

1. Complete specification with thickness of Import item Cow Spilt Finished Leather.
2. Calculation for the requirement of all the import items for the manufacture of Export item, indicating net import content and wastage for the manufacture of export item.
3. Specification of all the import items.

The case stands deferred for re-listing.

Case No.	278 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00109069AM22
RA File Number	30AA04004341 AM22
Licence No and Date	3011000710/07/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
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Lyocell (Tencel) Alpaca Blended Dyed Yarn (Under Worsted System)(Lyocell (Tencel) Alpaca Blended Dyed Yarn (Under Worsted System) The Net Content of Lyocell (Tencel) & Alpaca not less than 11600.000 Kgs,8400.000 Kgs respectively respectively Including HSN code 55109090 & 55113090)	20000 Kg.	1.	LyocellTencel Fiber 2D to 8D	12934 Kg.
		2.	Alpaca Tops 18M to 38M	9240 Kg.
		3.	Metal Complex Dyes 100 PCT Strength	168 Kg.
		4.	Chemicals viz Retarder Levelling Agent Antistatic Agent	200 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	279 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00108634AM22
RA File Number	05AA04022962 AM22
Licence No and Date	0511002995/07/06/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image</li> <li>2. Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	280 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00108672AM22
RA File Number	32AA04003757 AM22

Licence No and Date	3211001041/07/06/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Pictorial diagram of export indicating use of each fabric in manufacturing</li> <li>2. Qty of all import items in sq meter and their net content in export</li> <li>3. Justification of qty of import with the help of cad</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	281 / NC/5/MEET/Sep/202122/9			
Case Status	Case Approved			
Party Name	LINEN ART PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	HQRNORM APPLY 00110161AM22			
RA File Number	03AA04015308 AM22			
Licence No and Date	0311004439/08/06/2021			
Norms Committee Decision:				
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Flax Grey / Bleached / RFD Woven Fabrics	150000 Kg.	Flax Yarn	160500 Kg.
2.	Flax Yarn Dyed Woven Fabrics	50000 Kg.	Flax Yarn	53500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	282 / NC/5/MEET/Sep/202122/9			
Case Status	Case Deferred			
Party Name	KARAN LETEX LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022			
HQ File Number	HQRNORM APPLY 00110912AM22			
RA File Number	06AA04001738 AM22			
Licence No and Date	0611000466/09/06/2021			

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Justification for claiming 22% wastage of woven Fabric, giving complete calculation with CAD/CAM of the product and cutting of the Fabric indicating net import content and wastage separately.
2. To indicate GSM of fabric to import for the manufacture of export item.
3. Indigenous items to add in the making the export item.
4. Separate quantity of Zip Fastener with specification for each length.

The case stands deferred for re-listing.

Case No.	283 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111023AM22
RA File Number	32AA04003885 AM22
Licence No and Date	3211001055/09/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD, Image
2. Measurement chart.

The case stands deferred for re-listing.

Case No.	284 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111700AM22
RA File Number	05AA04025653 AM22
Licence No and Date	0511003089/10/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to refer the case to O/o DC (MSME) for further examination.

The case stands deferred for re-listing.

Case No.	285 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	UNITED COIR FACTORIES
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111309AM22
RA File Number	10AA04001955 AM22
Licence No and Date	1011000359/10/06/2021
<p>Norms Committee Decision:</p> <p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the net content of PVC plastisol And coir in export product.</p> <p>The case stands deferred for re-listing</p>	

Case No.	286 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111552AM22
RA File Number	05AA04024275 AM22
Licence No and Date	0511003086/10/06/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority letter no 37(5)/94/Textiles/2021-22 Dated: 03.01.2022, Committee decided to approve the input output norms as under:	



	Viscose Printed Woven Fabric GSM:130+/-10%, (Style No. 3427U)		Woven Fabric GSM:130+/-10%.	sq. mtrs. /pc.
3.	Ladies Dress made of 100% Viscose Printed Woven Fabric GSM:130+/-10%, (Style No. 3419U)	4031 Nos.	100% Viscose Printed Woven Fabric GSM:130+/-10%.	20155 sq. meters @5.25 sq. mtrs. /pc.
4.	Ladies Dress made of 100% Viscose Printed Woven Fabric GSM:130+/-10%, (Style No. 3425U)	2794 Nos.	100% Viscose Printed Woven Fabric GSM:130+/-10%.	9779 sq. meters @3.50 sq. mtrs. /pc.
			100% Viscose Printed Woven Fabric GSM:130+/-10%.	6286 sq. meters @2.25 sq. mtrs. /pc.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	287 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	UVIRAJ GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00111602AM22
RA File Number	06AA04001834 AM22
Licence No and Date	0611000470/10/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
SAFE GUARD CARGO MESH NET (ASSORTED SIZES) CONTAINING 28572 Sq. Mtr. TEXTILENE MESH (70% PVC+ 30% POLYESTER, Anti UV, Ripstop) Black Color, 11X11 Mesh,	3985 Nos.	TEXTILENE MESH (70% PVC+ 30% POLYESTER, Anti UV, Ripstop) Black Color, 11X11 Mesh, 350GSM THICKNESS 0.7 MM WIDTH 1.7M - 2.6M	29144 Sq. Mtr.

350GSM THICKNESS 0.7 MM WIDTH 1.7M - 2.6M			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	288 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	RISHI TECHTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00112874AM22
RA File Number	03AA04013437 AM21
Licence No and Date	0311002719/11/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
WARP KNIT FABRIC NET (AGRO SHADE NET) = 500000 KG.	500000 Kg.	1.	HDPE GRANULES	492000 Kg.
		2.	U.V. MASTER BATCH	23400 Kg.
		3.	COLOR MASTER BATCH	9400 Kg.
		4	HDPE GRANULES (FOR PACKING MATERIAL)	As per Packing policy

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	289 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	VRJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00112878AM22
RA File Number	03AA04024444 AM22
Licence No and	0311004546/11/06/2021

Date			
Norms Committee Decision:			
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
FLAX FABRICS UNDYED	10000 Kg.	100% FLAX YARN	10500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	290 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00112186AM22
RA File Number	05AA04025878 AM22
Licence No and Date	0511003095/11/06/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Complete specification with thickness of Import item Cow Crust Leather and also for all others import items.</li> <li>2. Calculation for the requirement of inputs for the manufacture of Export item, indicating net import content and wastage in the each export item separately.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	291 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	VGR FOODTECH AGRO PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00112253AM22
RA File Number	02AA04006451 AM22
Licence No and Date	0211000790/11/06/2021
Norms Committee Decision:	

**Decision:** The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to approved the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Non -Woven Fabric made of PP Fibre	150 MT	Polypropylene Granules	156.5 MT
		White Masterbatch	1.5 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	292 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00112333AM22
RA File Number	06AA04002037 AM22
Licence No and Date	0611000475/11/06/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for further examination.	
The case stands deferred for re-listing.	

Case No.	293 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00113698AM22
RA File Number	04AA04004725 AM22
Licence No and Date	0411000967/14/06/2021
Norms Committee Decision:	
<b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to defer the case for further examination.	
The case stands deferred for re-listing.	

Case No.	294 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00114230AM22
RA File Number	05AA04026835 AM22
Licence No and Date	0511003136/14/06/2021

Norms Committee Decision:

**Decision:** The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty recommended
Ladies Blouse made of 97% Rayon, 3% Spandex Dyed Woven Fabric GSM 155+/- 10% (Style No. 72622HOW000009, 2822FAW000047)	9770 Nos.	97% Rayon, 3% Spandex Dyed Woven Fabric GSM 155+/- 10%	26868 Sq. Mtr.
Ladies Blouse made of 97% Rayon, 3% Spandex Dyed Woven Fabric GSM 155/- 10% (Style No. 2822FAW000047)	2272 Nos.	100% Viscose Rayon dyed Woven Fabric GSM 155+/-10%	6816 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	295 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00115271AM22
RA File Number	06AA04002232 AM22
Licence No and Date	0611000486/15/06/2021

Norms Committee Decision:

the details submitted in this case and based on recommendation of technical authorities, decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item.
2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item **indicating net import content and wastage in the export item.**
3. Drawing design of Export Item.

The case stands deferred for re-listing.

Case No.	296 / NC/5/MEET/Sep/202122/9
Case Status	Case Approved
Party Name	WILLIAM GOODACRE AND SONS INDIA PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00147974AM22
RA File Number	10AA04006520 AM22
Licence No and Date	1011000444/27/07/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as applied for.</p> <p>*Specification of import and export should be matched</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	297 / NC/5/MEET/Sep/202122/9
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Sep/ 202122/ 9 and 07/01/2022
HQ File Number	HQRNORM APPLY 00153648AM22
RA File Number	04AA04018370 AM22
Licence No and Date	0411001246/04/08/2021
Norms Committee Decision:	
<p><b>Decision:</b> The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items including Cow finished leather.</li> <li>2. Reason for asking several import items 3 or 4 or 5 times for the manufacture of one export item, like Elastic tape, Knitted Lining Material, Metal Fittings For Footwear, Non -Woven Lining, PU Synthetic Lining, Reinforcement Tape etc.</li> <li>3. To give CAD/CAM of cutting Leather for the manufacturing Half Boots, indicating calculation and wastage for all the import items.</li> </ol>	

4. Compare the requirement in tabular form with SION G-9 for Ladies half Boot and G-23 for Gents Half Boot. If any, additional items are required other than SIONs then to give justification.

The case stands deferred for re-listing.